भी राम नरेश यादव : , , , (व्यवधान) इसका सरकार को जवाब देना चाहिए और किसी भी कीमत पर शुकना नहीं चाहिए। भारत एक है ग्रीर सारे लोग एक हैं, यह कहना चाहिए श्रौर पुरी दुनियां को श्राभास देना चाहिए कि इस सम्बन्ध में भारत सुकने वाला नहीं है।

उपसभापति : बस बैठिए ।

SHRIMATI MARGARET ALVA: Madam, we have seen the newspaper reports this morning, about the proposed American action against the ISRO and the Russian Space Agency. We have received confirmation officially, just a couple of hours ago, that these reports are correct. We will need some time to study the imple-cations of the proposed action and to respond to the situation in an appropriate manner. I do appreciate the unanimity with which all sections of this House, cutting across party lines, have expressed their concern over this action, and the manner in which the Members have expressed their views. We share their concern over this action and 1 wish to assure the House, on behalf of the Government, that we will do all, that is necessary to protect our national honour, interest and freedom of choice. While reiterating the fact that the Indian Space Programme has always been a peaceful one, I wish to say that our scientists are quite capable of meeting the challenge posed to them.

THE DEPUTY CHAIRMAN: Now we will take up the Calling Attention to matter of urgent public importance. Mr. Baby has announced we are dispensing with the lunch hour, not the lunch. People can go and have lunch, those who have not had it; and others can joint them.

श्री शान्ति त्यागी (उसर प्रदेश): मैडम, बाकी स्पेशल मेंशन कब होंगे ?

शाम को।

THE DEPUTY CHAIRMAN: Generally when we have a Calling Attention, we don't have Special Mentions, but as a special consideration, seeing the seriousness of the situation, the Chairman permitted it and

1 also allowed many other people. Now I call upon the hon. Minister to make his statement. आप पहले कॉल तो कर लीजिए मंझी

Today you have to call, not me.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Prevailing Drought Conditions in Differentparts of the Country and the Action taken by Government in Regard Thereto

और प्रमोद महाजरन (महाराष्ट्र) : देश के विभिन्न भागों में व्याप्त सखे की स्थिति श्रौर इस संबंध में सरकार द्वारा की गई कार्यवाही की स्रोर मैं कृषि मंत्री का ध्यान स्नाकषित करना चाहता हं।

[The Vice-Chairman, (Shri M. A. Baby), In the Chair]

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K. C. LENKA): Sir, During the Southwest Monsoon (June—September), 1991, 28 Meteorological sub-divisions out of the total number of 35 sub-divisions in the country experienced excess or normal rainfall. 7 meteorological sub-divisions experienced deficient rainfall, and there was no scanty rainfall situation in any sub-division. Monsoon rainfall was very good over peninsula, good over North-East India, West Bengal, Orissa, Madhya Pradesh, Gujarat region and the Islands Territories and satisfactory in the remaining parts of the country, except Jammu and Kashmir, Himachal Pradesh, Hills of West Uttar Pradesh, Haryana, Rajasthan, Saurashtra and Kutch, which remained deficient.

Even though the total rainfall for the country as a whole during the four month monsoon was 92% of the long period average value, its advance beyond the peninsula was late by about three weeks. This resulted in dry spells in some parts of the North and North-West India.

During the North-East Monsoon (October-December) 1991, 24 meteorological subdivisions remained deficient or scanty in rainfall. During Winter (January- February). 1992, 21 meteorological subdivisions again received deficient or scanty rainfall.

During the South-West monsoon 1991, out of 410 meteorological districts in the country, 263 districts experienced excess or normal rainfall and 127 experienced deficient or scanty rainfall. The districts with deficient or scanty rainfall were predominently in the States of Bihar, Gujarat, Haryana, Himachal Pradesh, Madhya Pradesh, Maharashtra, Rajasthan and Uttar Pradesh.

Delay in monsoon had affected sowing and transplantation of kharif crop, particularly in Uttar Pradesh, Bihar and Haryana. The dry spells in the late Southwest monsoon in October, 199i resulted in withering of crops and shrivelling of grains, adversely affecting the yield of standing crops, especially in above States and Maharashtra. As a result, production of kharif crops, especially foodgrains is roughly estimated to be lower by about 5-6 million tonnes as compared to previous year. The early withdrawal of monsoon also affected the planting of rabi crops in the States of Rajasthan, Madhya Pradesh and Maharashtra. The cotton crop in the States of Maharashtra, Gujarat and Madhya Pradesh has also been marginally affected. The final estimates of rabi foodgrains production for 1991-92 have not yet become due. However, according to the present assessment, the production of foodgrains during the ongoing rabi season is expected to be somewhere between 77 to 79 million tonnes against the last year's production of 76.3 million tonnes.

The erratic nature of South-West Monsoon which is the life-line for the kharif crop in most parts of the country, has resulted in drought conditions in parts of the States of Gujarat, Madhya Pradesh, Maharashtra, Rajasthan and Karnataka.

The primary responsibility of managing natural calamities is that of the State

Governments. Emphasising this principle, the IX Finance Commission recommended ready access to resources and autonomy in relief operations for the States. On the recommendations of the IX Finance Commission, from 1st April, 1990, a Calamity Relief Fund (CRF) for financing relief expenditure has been constituted for each State, 75 per cent of which is contributed by the Central Government and the balance by the State Governments concerned. An annual sum of Rs. 804 crores for the State CRFs has been envisaged, and of this amount Rs. 603 crores are contributed by the Central Government. The Central Government has already released its entire share of CRF to States for the year 1991-92 and the first quarterly instalment for the year 1992-93. The State Level Committee, headed by the Chief Secretary of the State, is empowered to decide on all matters connected with the financing of the relief expenditure, including norms of assistance.

Consequent upon the establishment of CRF, the State Governments are required to meet all expenditure on relief operations in the wake of natural calamities out of the corpus of CRF. The Central Government is expected to intervene and provide additional assistance only in the case of a calamity of rare severity.

The State Government of Gujarat have conducted intensive crop cutting experiments in all kharif villages to assess the scarcity situation. On the basis of severity of drought, the State Government have declared 7490 village as scarcity affected, while the total number of villages facing drought situation in varying intensity are identified as 10,988. The total population residing in areas affected by scarcity and semi-scarcity conditions is 200.00 lakhs. The State Government is undertaking relief measures on a massive scale. A Cabinet Sub-Committee under the chairmanship of Finance Minister has been set up to co-ordinate relief operations. Special cells have been created under the direct control of Commissioner of Relief for movement of grass and for cattle migration scheme. About 4.22 lakh persons are provided emptoyment as on

[Shri K. C. Lenka]

the 26th April, 1992 on 8628 works in the affected areas. The State Government has recognised the need for preserving the cattle of Kutch district and about 96000 cattle has been shifted to other districts of Gujarat. In all 5927 villages and 74 towns and cities would face drinking water shortage. Presently drinking water is being supplied to 860 villages through tankers and HDPE tanks,. State Government has drawn up a Master Plan of Rs. 75.00 crores for organising permanent, semi-permanent and temporary measures for providing drinking water in these areas.

After the kharif annawari, based on the crop cutting experiments conducted by the Government of Madhya Pradesh, 95 tah-sils in 28 districts have been declared a£ drought affected in the State. The number of villages having average annawari up to 37 paise are 18,910 in the affected 28 districts. The State Government is providing employment in the affected areas at, a cost of Rs. 200.00 crores through Jawahar Roj-gar Yojana, Calamity Relief Fund and other normal Plan schemes. On an average, 10.00 lakh labourers are employed daily. In the affected areas, collection of land revenue has been suspended. Around 11000 villages and 200 towns of the State are likely to 'face drinking water shortage in the coming months and steps have been started to provide drinking water. At present there is no fodder shortage in the State.

. The Government of Rajasthan has so far declared scarcity conditions in . 20,7.94 villages of 29 districts. The State Government has undertaken measures like employment arrangement of drinking generation, water, cattle conservation, fodder supply and gratuitous relief to the affected population. Shortage ,of drinking water and fodder is experienced in the western district of Bikaner, Banner, Jaisalmer, Jodhpur and Chum and this problem is likely to worsen in the summer months. Employment Generation Programmes have been, started in affected districts and, to intensify the efforts JRY-II has been started from February, 1992.

According to the reports from Government of Maharashtra, based on final pai-sewari' of Kharif and provisional paisewari of Rabi crops, scarcity has been declared in 26,335 kharif villages and 5822 rabi villages. In order to provide relief to the drought affected people, the State Government has undertaken measures including employment under the Employment Guarantee Scheme, supply of drinking water by means of sinking of borewells, early completion of ongoing water supply schemes and transportation of water through tankers and bullock-carts. As on the 18th April, 1992 about 7.00 lakh labourers are daily'employed. More than 16,000 works having labour potential of 13.74 lakh mandays have been kept ready for providing employment.

Drought conditions in a much milder intensity also prevail in the 5 north inferior districts of Karnataka because of the failure of north-east monsoon resulting in damage to rabi crops.

As I Tiave already mentioned, State Governments undertake the relief measures in the wake of natural calamities, utilising Calamity" Relief Fund (CRF). According to the information available, the reported expenditure from C.R.F. of Rajasthan till the end of Feb. 1992 is Rs. 4.83 crores only out of total of Rs. 124.00 crores. The State" Government has also got about Rs. 81.00 crores as unspent balance from the C.K.F. of last year. However, the reported expenditure from the C.R.F. of Maharashtra, Madhya Pradesh and Gujarat during last two years has been more than' the provision under the Calamity Relief Fund.

The State Governments of Gujarat, Maharashtra, Madhya Pradesh and Karnataka have submitted memoranda, seeking Rs. 650.00 crores, Rs. 789.41 crores, Rs. 220.06 crores and Rs. 50.00 crores respectively as additional Central assistance for drought relief operations. These have been considered in the light' of provisions of the existing scheme for financing relief expenditure and the gravity of the drought situations. Centra Teams have already visited Gujarat and Madhya' 'Pradesh to assess the situation, and a Team will shortly

visit Maharashtra. We would take a deci sion regarding the additional requirements of the State Governments, after consider ing the reports of the Centra) Teams.

The Prime Minister visited the drought affected districts of Sarguja and Jhabtia in Madhya Pradesh for a first-hand assess ment of the situation. This was followed by visit of officers of the Central Govern ment to help the State Government in streamlining the public distribution system to reach the more vulnerable areas and a sharper focussing of the employment gene-

ration schemes. I

In conclusion, 1 would like to assure the House that the drought situation in some States is getting due attention of the concerned State Governments and Government of India. No efforts will be spared to ensure that the suffering of the affected people are reduced, relief offered as quickly as possible, and the impact of drought on the nation's production infrastructure is kept to the minimum.

श्री प्रमोद महाजन : उपसभाध्यक्ष महोदध, तीन वर्ष के म्रंतराल के बाद एक धार फिर सुखें की विकरालता सामने आयी है। देश में महा-राष्ट्र, गजरात, मध्य प्रदेश, राजस्थान, कर्नाटकः ब्रान्ध्र, तमिलनाड, बिहार, बंगाल ब्रादि सभी प्रांतों में वहां की जनता महाभयंकर सुखे का सामना कर रही है।

श्री राम नरेश थाइच (उत्तर प्रदेश) : महाजन जी, उत्तर प्रदेश भी इसमें शामिल है लेकिन इसकी चर्चा इसमें नहीं है। इसको शामिल किया जाना चाहिए ।

श्री सत्य प्रकाश मालवीय (उत्तर प्रदेश) : उत्तर प्रदेश सरकार ने कुछ नहीं किया।

श्री प्रमोद महाजन : ग्रौर स्थानों पर भी जैसा माननीय सदस्यों ने विषया शकाय की बहुत ही गम्भीर स्थिति है।

SHRI MURLIDHAR CHANDRAKANT BHANDARE (Maharashtra): Excepting Shri Satya Prakash Malaviya, nobody from Uttar Pradesh has even given a notice for this. I mean, it is a matter of concern.

श्री राम नरेश यादव: नोटिस कैसे दिया जाता है यह स्राप जानते हैं।

श्री प्रमोद महाजनः यह सच है क्योंकि भंडारे साहब महाराष्ट्र के हैं। सबसे ज्यादा सखा महाराष्ट्र में पड़ा है ।

श्री चिमनमाई मेहता (गुजरात) : सबसे ज्यादा गुजरात में है।

श्री प्रमोद महाजन : मैं राज्यों के बीच में झगडा पैदा नहीं करना चाहता । सभी जगह सुखा है। मैं कृषि मंत्री जी काध्यान इस सदन में जो श्राकर्षित करना चाह रहा था उसका प्रमुख उद्देश्य यह था कि सुखा राहत में केन्द्रीय सरकार क्या कर रही है। ग्रापने सारा निवेदन पढने के पश्चात श्रपनी श्रंतिम पंक्ति में यह कहा है कि मैं सदन को ग्राग्वासन देना चाहंगा कि हर संभव प्रधास करूंगा । लेकिन ग्रापके 17 बिंदुओं में केन्द्र सरकार की ब्रार से किस प्रकार का प्रयास हो रहा है इसका कोई उल्लेख नहीं है। यह क्यों नहीं है इसका उत्तर भी भ्रापने जरूर ग्रपने अस्तव्य में दिया है। जहां ग्रापने यह कहा है कि प्राकृतिक भाषदाओं के प्रवन्ध की प्राथमिक जिम्मेदारी राज्य सरकारों के हाथ में है। केन्द्रीय सरकार के अनुसार उनके पास कोई प्राथमिक प्रबंध नहीं है। जिस प्रकार का सखे का विवरण ग्रापने ग्रपने ग्रधिकृत श्रांकड़ों से दिया है उसका विकराल स्वरूप भाप देश के सामने लाये हैं। ग्रब इसको देखते हुए कि राजनैतिक दष्टि से ये बाठ प्रान्त 訁. इनमें विभिन्म की सरकारें सत्तारूढ़ हैं ग्रौर शिकायत विभिन्न दलों की दसरे दलों के प्रति हो सकती है। इन राज्यों में महाराष्ट् है, ख्रान्ध्र प्रदेश है, कर्नाटक है, जहां पर कांग्रेस की सरकारें है। मध्य प्रदेश, राजस्थान और उत्तर प्रदेश में भारतीय जनता पार्टी की सरकारें है। वहां की सरकारें कुछ ग्रन्छ। कर रही है या

[बी प्रमोद महाजन]

नहीं कर रही हैं, उस स्तर पर स्वाभाविक रूप से सत्तारुढ दल ग्रीर विपक्ष झगडा करेंगे । लेकिन केन्द्रीय सरकार की श्रोर से जब स्थिति इतनी विकराल है, संकट सामने है तो उनसे यह ग्रपेक्षा होती है कि राज्य सरकारें ग्रपने सीमित संसाधनों में इस अप्रत्याशित सखे का मकाबला कर नहीं सकती हैं। श्रगर उनके पास संसाधन ही नहीं है तो मुकाबला करना मुश्किल हो जाता है। इसलिए स्वाभाविक रूप से हर राज्य सरकार केन्द्रीय सरकार से इस संकट की घडी में सहदयता से भदद की ग्रपेक्षा करती है। जैसा ग्रापने ग्रपने बक्तव्य में कहा कि महाराष्ट्र ने लगभग 800 करोड़ की मांग की है। गुजरात ने लगभग 650 करोड़ की मांग की है। मध्य प्रदेश ने 220 करोड़ की मांग की है और कर्नाटक ने 50 करोड़ की मांग की है। यहां पर स्पष्ट रूप से तो लिखा नहीं है, लेकिन मैंने दो पंक्तियों के बीच पढ़ने का प्रयास किया है तो मुझे लगता है कि इसमें कुछ नहीं दिया है। इन्होंने मांगा तो है, लेकिन प्रापने दिया नहीं है। इसका क्या कारण है ? श्रापने श्रपने वक्तव्य में कहा है कि ग्राप यह नवें दित्त ग्रायोग की ब्राइ में कर रहे हैं। ब्रापने एक ब्रापदा कोष का निर्माण किया है जिसमें 75 प्रतिशत तो हम वेंगे और 25 प्रतिशत राज्य सरकारें वेंगी। म्रब ग्रापदा कोष पहले से ही एक निश्चित राशि का है तो इसमें कुछ करने को बच नहीं जाप्ता है । जैसा कि श्राप जानते है, श्रापदा राहत निधि 850 करोड़ की है जिसमें 650 करोड़ आएका है और बाकी राज्य सरकारों का है। आप समझते हैं कि इसमें ब्रापको करने को क्छ नहीं बचा है। इसलिए भेरा पहला प्रश्न यह है कि यह मेरी मांग होगी, ब्राग्रह होगा कि नवें विस्त प्रायोग ने जिस प्रकार की सिफारिश की है वह प्रपने प्राप में प्रवैज्ञानिक सिफारिश है। दस साल का एवरेज विकाल कर कि आने वाले दिनों में किसी राज्यों में नैसर्गिक अ।पदा इननी ह्राएगी क्रौर उसके लिए इतना तय कर लें, यह उचित नहीं है। हो सकता है कि इस राहत कोष की

क्छ राज्यों को तीन-चार साल तक कोई जरूरत ही न पड़े श्रौर कुछ को उसकी जरुरत हर साल पड़े। इसका कुछ विचार नवें वित्त ग्रायोग ने किया है। साल्वे जी ग्रभी यहां पर नहीं हैं, मैंने इस संबंध में उनसे बात की थी। वे नवें विस्त स्रायोग के स्रध्यक्ष थे। उनका कहना था कि राज्य सरकारें पैसा मागती है श्रौर श्रगर 50 करोड़ की मांग करती है स्रौर 5 लाख भी मिल जाते है तो खुश हो जाती हैं । इसलिए हमने सोचा कि इस मांग और देने के रिलेशन के आधार पर कोई कानुनी सिफारिश कर दें। उसी का कष्ट हम ऋाज भोग रहे हैं। ऋापने यह ऋापदा राहत कोष बनाया है। यह राहत कोष इतना कम है कि यह सिर्फ 804 करोड़ का है और वह भी सारे देश के लिए जबकि महाराष्ट्र की मांग ही 800 करोड़ की है और गुजरात की 650 करोड़ की है और मध्य प्रदेश की 220 करोड़ की है और कर्नाटक ने 50 करोड़ मांगे हैं। ग्रन्य राज्य सरकारों ने मांग नहीं की है, शायद उन्हें जरूरत न हो या उन्होंने सोचा हो कि देने वाला तो कोई नहीं है, खाली क्यों मांगें? सब मिला कर तीन चार हजार करोड़ की राज्यों की मांग हो सकती है। राज्यों को सहायता के रूप में केन्द्रीय सरकार की भोर से 603 करोड़ रुपये देकर यह कहा गया कि इससे भागे हम नहीं कर सकते हैं। इसलिए में मंत्री महोदय से धाग्रह करूंगा कि वे इस सिफारिश को बदलने पर विचार करें । हो सकता है कि दसर्वे वित्त स्रायोग की रचना स्रगले मास में हो जाय । दसवें वित्त श्रायोग से पहले नवें वित्त ग्रायोग ने जो सिफारिश की है, जिसमें <mark>क्रापदा राहत कोष का सरलीकरण कर दिया</mark> गया है, उसमें ग्रापदा की गम्भीरता के ग्रनुसार पैसा मिले उस गम्भीरता को कम कर दिया है। सर्वसाधारण नीति से या साधारण नियम के अन्तर्गत हम नैसर्गिक आपदा को नापने की कोशिश न करें। इसलिएद सर्वा वित्त ग्रायोग इसको ठीक करे, यह मेरा आग्रह हैं।

द्सरी बात यह है कि नवें विस्त ग्रायोग ने ग्रपनी सिफारिश में केन्द्रीय सरकार को सहायता

करने के लिए कुछ जगह छोड़ी है। उसका ग्राप क्या उपयोग कर रहे है ? जैसे नवें वित <mark>स्रायोग ने कहा</mark> है कि स्थिति स्रगर **प्र**त्यन्त ग्रसाधारण होगी तो केन्द्रीय सरकार का कर्त्तव्य है कि वह राज्य सरकार का हाथ बटाने का प्रयास करे। रेयरेस्ट आरफ दि रेयर। अब मैं मंत्री महोदय से पुछना चाहता है कि जो नौबें विस्त ब्रायोग की सिफारिश रेजरेस्ट आफ दि रेयर की है, ग्रत्यन्त ग्रसाधारण स्थिति में यह करने की सिफारिश है, वह कितने राज्यों में लग सकती है, इसका किस प्रकार का अध्ययन उन्होंने किया है ? श्रव मैं महाराष्ट्र का उदाहरण देना चाहता हूं। स्वाभाविक है, मैं यहा से स्राता हुं इसलिये वहां का उदाहरण दूंगा । महाराष्ट्र में इस बार अप्रत्याशित सूखा है। 40760 गांवों में से 29,157 गांव सूखे से प्रभावित हैं। 4 करोड जनता इसमें पिसी जा रही है। मैं यह जाननः चाहता हं कि ग्रगर नौवें वित्त ग्रायोग की सिफारिशों को ही लेलें, दसवें के अपने में समय लगेगा, लेकिन ग्रगर नौवें विस श्रायोग की सिफारिशों को भी लें लें, तो इसकी सिफारिशों में जो ग्रसाधारण स्थिति बतायी है तो इससे श्रिधिक ग्रसाधारण स्थिति क्या हो सकती है ? ग्रगर 40 हजार में से 30 हजार गांव सुखे से प्रभावित हों तो इससे अधिक असाधारण स्थिति क्या हो सकती है ? दूसरा उदाहरण श्राप मुजरात का लीजिये । गुजरात भी महाराष्ट्र की तरह ग्रति भयंकर सूखे का सामना कर रहा है। वहां 19 जिलों में से 16 जिलों में श्रकाल है ग्रौर 184 तहसीलों में स 150 तहसीलों मे तथा 18 हजार देहातों में से 16 हजार देहातों म ग्रकाल है। जो वहां की 4 करोड़ की ग्राबादी है उसमें से ढाई करोड़ लोग अकाल से पीड़ित है। ग्रमर गुजरात का भी हम उदाहरण ले लें

तो क्या गुजरात के ये अकिई--जहां 18 हजार गांवों में से 11 हजार गांव सुखे से प्रभावित हैं श्रीर जिसको आपने अपने बक्तव्य में मान लिया है तो क्या यह ग्रत्यन्त ग्रसाधीरण स्थिति नहीं है? क्या यह रैयरेस्ट म्राफ दि रेयर जैसा ब्रोकेजन नहीं है ? ग्रगर ऐसा है, ग्रन्य राज्यों के पूरे ब्रांकड़े मेरे पास नहीं हैं लेकिन मध्य प्रदेश में भी 45 में से 29 जिले अकाल से प्रभावित है, राजस्थान में 30 में से 27 जिले और 30 हजार गांव सुखे से प्रभावित हैं । वहां का प्रितिधित्व करने वाले सदस्य जब बीलेंगे तो ग्रपनी बात उस समय रखेंगे श्रौर तब हमको यह पता चलेगा कि वहां की स्थिति कोई साधारण नहीं है, यह कोई सामान्य सूखा नहीं है, यह तो ग्रसाधारण सुखा है। मैं मंत्री महोदय से उनके उत्तर में यह जानना चाहुंगा कि दसवें कित्त आयोग को तो ग्राप यह काम सीपें लेकिन तब तक जो नौबें वित्त श्रायोग में ही असाधारण स्थिति है, रेवरिस्ट म्राफ दिरेयर की जो बात उसने की है, उसके आधार पर ही आप प्रांतों को क्या दे रहे हैं? चाहे महाराष्ट्र हो, चाहे गुजरात हो, चाहे मध्य प्रदेश हो, चाहे कर्नाटक हो या विभिन्न प्रांत हों, उन्होंने ग्रापर पैसा मागा है, लेकिन म्रापने एक नया पैसा तो क्या उनको इस बारे में कोई ग्राश्वासन भी नहीं दिया है। इसलिये इस योर ब्राप कौन सा प्रयास कर रहे हैं यह समझना हमारे लिये बड़ा मुश्किल है। यह मेरा पहला प्रश्न होंगा कि इसमें से भ्राप उनकों कितना देना चाहेंगे स्रोर किस प्रकार देना चाहेंगे ?

इसके साथ भी मैं यह भी जानना चाहेगा कि आखिर रेयरिस्ट आफ वि रेयर का यह झोकेंजन हैया नहीं? यदि झाप वहां जाद्योगे तभी ग्रापको पता चलेगा । लेकिन ग्राजकल तो केंद्रीय प्रध्ययन दल किसी प्रदेश में जाये, इसकें लिये गिड़गिड़ाना पड़ता है। पैसः तो धाद में मिलता है लेकिन पहले साहकार तो गांव में ब्राये. अ।ज उसके लिये भी यहां गिड़गिड़ाना पडता है। दम-दम बार मांग करनी पड़ती है कि हमारे

[श्री प्रमोद महाजन]

प्रदेश में भेजो । इस पर पहले तो यह सोचा जाता है कि जब देना ही नहीं है तो भेजकर क्या करना है। श्रगर कृषि मंत्रालय भेजने के लिये तैयार हो जाता है तो विस्त मंत्रालय यह सोचकर कि पैसा देना ही नहीं है तो क्यों जांये, नहीं जाते ग्रीर फिर कृषि मंत्रालय ग्रौर वित्त मंत्रालय के बीच **अग**डा चलता रहता है। प्रधानमंत्री जो जो मध्य प्रदेश में गये वे वहां सूखे के लिये नहीं गये थे। वहां कुछ लोगों की मृत्यु हुई थी, उसके जानकारी लेने के लिये वे यहां गये थे। जब वे वहां गये तो उनको सुखे का पता चला। उसके बाद ग्रध्ययन दल गया । उसके वाद गुजरात में मांग हुई, वहां भेजने की बात हुई। अभी 15 दिन पहले महाराष्ट्र से भी हम मांग कर रहे हैं वहां केंद्रीय प्रध्ययन दल भेजो । लेकिन प्रभी भी ग्रापकहते हैं कि हम शीघ्र ही भेजेंगे। इसलिये में यह जानना चाहंगा कि क्या प्रधानमंत्री श्रपने व्यस्त कार्यक्रमों में से समय निकालकर ये जो चार पांच प्रमुख प्रदेश हैं, जिनमें सबसे ज्यादा सुखा है, वहां वह प्रवास करेंगे और वहां की सम्पर्ण स्थिति को देखेंगे ? क्या कृषि मंत्री वहां जायेंगे ? उपसभाध्यक्ष जी, कल ही महा-राष्ट्र की भारतीय जनता पार्टी का एक शिष्ट मंडल प्रधानमंत्री से मिला था । सौभाग्य से प्रधानमंत्री जी ने यह कहा है कि में. महाराष्ट्र का दौरा शीघ्र ही करूंगा। मेरा सदन के माध्यम से मंत्री जी और प्रधानमंत्री जी से यह श्राग्रह है कि केवल महाराष्ट्र के दौरे से ही यह नहीं होगा, उन्हें गुजरात भी जाना पड़ेगा, कर्नाटक भी जाना पड़ेगा, बिहार भी जाना पड़ेगा, आंध्रा प्रदेश भी जाना पड़ेगा क्योंकि यहां भयंकर सखाहै। मैं यहांपर जिन राज्यों का नाम नहीं ले रहा हूं उसका अर्थ यह नहीं है वहां न जायें। मैं केवल उदाहरण के लिये बता रहा हूं कि इन प्रांतों में या तो कृषि मंत्री भौर या अधानमंत्री स्वयं जाकर देखें ग्रध्ययन दल 2.00 P.M. भेजें। ग्रब ग्रापने यह कहा

है कि गुजरात में ग्रापने

श्रध्ययन दल भेजा है। मैं यह पृष्टना चाहंगा कि अध्ययन दल ने रिपोर्ट दी है क्या ? यह रिपोर्ट पढ़ने में आपको कितना समय लगता है ? मुझे तो कभी-कभी लगता है, अभी हम अमरीका की बात कर रहे थे, यो करेंगे, वो करेंगे, एक ग्रध्ययन दल भेजने में भ्रापको एक महीना लग जाता है। फिर अध्ययन दल अपनी रिपोर्ट बनाता है उसमें एक दूसरा महीना लग जाता है। फिर कृषि मंत्रालय उस रिपोर्ट को पहला है जिसमें तीसरा महीना लग जाता है। क्रियान्वयन करने में विस्त मंत्रालय चौथा महीना लगा देता है। यह कोई. काम करने का तरीका है। भ्राखिर सुखे से लोग मर रहे हैं। ग्रापके पास रिपोर्ट ब्राई है तो उस रिपोर्ट को पढ़ने में कितना समय लगता है ? उस पर डिसिजन लेने में कितना समय लगता है ? क्या केन्द्रीय सरकार के स्तर पर जैसे ग्रापने स्रापात राहत कोष बनाया है वैसा कोई इमर-जैसी सैल श्राप बनायेंगे जो सुखे से मुकाबला करने के बारे में सोचे ग्रौर सारी बातों का विच'र हो ? इसलिए आपके पास रिपोर्ट पड़ी है, आपने वक्तव्य में यह बताया है कि हमने रिपोर्ट देख ली है, उस रिपोर्ट को देखेंगे तब करेंगे। मैं यह पूछना चाहता हूं कि जहां ऋध्ययन दल गये उन्होने क्या रिपोर्ट दी है, उनकी सिफारिशों क्या हैं ऋौर उन सिफारिशों के ग्राधार पर ग्राप कब निर्णय लेने वाले हैं। जहां ग्रध्यपन दल नहीं गये हैं वहां ग्रध्ययन दल जाने की ग्राखिर तिथियां क्या हैं? उनके रिपोर्ट ग्रापके पास कव तक ग्रा जाएंगे ? हम एक सुखे से दूसरे सुखे की स्रोर जा रहे हैं। मैं यह कहना चाहुंगा ग्रौर यदि मैं पूरे ग्राकोष में कहं तब भी जितना समय ग्रध्ययन दल को लेना है उतना समय वह लेगा, क्या इन प्रान्तों के लिए ग्राप कुछ तुरंत तात्कालिक सहायता देने का आप विचार करेंगे ? ग्रध्ययन दल के श्रीधार पर आप पूरी सहायता का विचार करें लेकिन उनको कोई इमरजेंसी रिलीफ की जरूरत हो, उनको तुरंत कुछ पैसा मिल जाए तो बहुत श्रच्छा होगा क्योंकि इस समय सुखे की स्थिति बहुत गम्भीर है। अब तक बारिश नहीं होगी तब तक भ्राने वाला हर दिन सुखा पीड़ित ग्रामीणों के लिए जान का और प्राणों का संकट है। ग्रगर

^इस समय ग्राप पैसा नहीं देंगे, जब ग्रादमी मर रहा हो तो उसके लिए एक बृंद जल भी महत्व-पूर्ण होता है, उसके मरने के बाद उसकी उठा कर चाहे नदी में डुबो दो, उसके लिए पानी का कोई उपयोग नहीं होता है, इसको देखते हए ग्रब जब उनको एक-एक बुंद जल की आवश्यकता है, उसके लिए क्या ग्राप तुरंत तात्कालिक सहायता पहुंचाने का विचार करेंगे ? यह मैं जानना चाहंगा। ग्रकाल से यदि सामना करना है तो चार प्रकार के महत्वपूर्ण काम होते हैं। एक है पीने का पानी । मैं महाराष्ट्र में ऐसे गाँव जानता हूं, गुजरात में जानता हूं, मध्य प्रदेश में जानता हं जहां पांच-पांच, दस-दस. पच्चीस-पच्चीस किलोमीटर तक चलने के बाद भी लोगों को पानी नहीं मिलता है। यहां तक कि जिसको हम यह कहें कि वाटर रायदस हो जाएं, पानी पर दंगे हो जाएं, इस प्रकार की स्थिति है। कुन्नों में पानी इतना नीचे चला गया है कि कुछ मौतें तो पानी निकालते समय होती है। दुर्भाग्यवश पानी निकालने का काम भी अधिकांश महिलाएं ही करती हैं। इसलिए उन पर सब से अधिक संकट ग्राता है। ऐसी स्थिति में तो कभी-कभी ऐसा लगता है कि हम बातें तो बड़ी-बड़ी करते हैं ग्रागर इस देश में कोई एक ऐसा नेता हर गांव में पीने का पानी दिला दे तो लोग हन्मान जैसा उसका दुसरा मन्दिर गांव में बना देंगे। हम इक्जीसवीं सदी में जा रहे हैं। हजारों, लाखों गांव ऐसे हैं जहां पर पीने का पानी एक बूद भी नहीं है। श्राप वीयर की बोतल मांगे तो मिल जाती है लेकिन शुद्ध जल पीने के लिए नहीं मिलता है। बिसलेरी भी पहुंचती है लेकिन पानी नहीं मिलेगा। ऐसी स्थिति में पीने के पानी की समस्या का मुकाबला करने के लिए क्या केन्द्रीय सरकार कोई योजना बना रही है। चार पेज का यह वक्तव्य है लेकिन इसका कोई उल्लेख इस वक्तव्य में नहीं है। **ग्राखिर लाखों, करोड़ों लोगों को पीने का पानी** नहीं मिलता है, एक-एक बुद पानी के लिए लोग तरम रहे हैं, स्राप सकाल पर वक्तव्य दे रहे हैं

लेकिन अपने वक्तव्य में एक भी शब्द आपने यह महीं कहा कि भ्राप पीने का पानी देने के लिए क्या कर रहे हैं ? अब सरकार में पानी बचा ही न हो तो बड़ी मुश्किल स्थिति है। लेकिन यह मेरी समझ में नहीं भ्राता । भ्राप हर सम्भव प्रयास क्या करोगे। हर सम्भव प्रयास में सब से महत्वपूर्ण ग्रौर पहला प्रयास है लोगों को पानी देना। लोगों को पानी देने के लिए किसी प्रकार _की कोई ब्यवस्था श्रापके इस वक्तव्य में मुझे दिखाई नहीं देती है। मैं मंत्री महोदय से उनके उत्तर में यह जानना चाहंगा कि क्या राष्ट्रीय स्तर पर इस प्रकार की कोई योजना उनके मन में है ? कोई ऐसा दिन एक सरज उभरता हम देख सकते हैं जिस दिन हिन्दुस्तान में एक भी गांव ऐसा नहीं होगा जहां पीने का पानी उपलब्ध नही होगा ? तालाब तो होंगे परंतु पीने का पानी नहीं होगा। इस प्रकार की जो स्थिति है इसमें स्राखिर इस ग्रामीण देश का प्रतिनिधित्व कौन करेगा । ग्राखिर लाखों गांवों में जो पानी नहीं है, सुखे के कारण जो मर रहे हैं उनके प्रति किसी प्रकार की योजना का उल्लेख कहां से स्राधेगः।

दसरा प्रश्न स्वाभाविक रूप से आता है रोजगार का । ग्राखिर सुखे में कुछ खाना है तो रोजगार चाहिए। श्राप जो भी नया बजट बनाते हैं वह कितन। भी मनमोहक हो लेकिन वह तन शोशक तो है ही। उस बजट में जवाहर योजना पर अगर ब्राप पैसा खर्च करोगे, महगाई बढ़ती रहेगी ग्रौर रोजगार योजना पर ग्रापके पैसे कम होते जाएंने तो गांवों में रोजगार निर्माण होगा ही नहीं। जिस महाराष्ट्र में रोजगार गारंटी स्कीम की सारे देश में बड़ी सराहना की जाती है श्रीर मांग यह की जाती है कि सारे देश में इसको लागू करना चाहिए, भ्रगर महाराष्ट्र में पूछें तो पता चलेगा उसका हाल। उसमें हर साल खर्चा बढ़ रहा है लेकिन जिस प्रकार से महंगाई बढ़ रही है उस प्रकार से खर्चा बढ़ने पर भी रोजगार का निर्माण-नहीं बढ़ रहा है । जैसे मैंने पीने के

[थी प्रमोद महाजन]

पानी का कहा है वैसे ही सूखे से प्रभावित जमता के लिए ग्रामीण इलाकों में किसी प्रकार की रोजगार योजना बनाने पर क्या सरकार ने कोई विचार किया है यह मैं जानना चाहूंगा । मंत्री महोदय के जो हर संभव प्रयास है क्या इन हर संभव प्रयासों में रोजगार के प्रति जितने ग्राप उदासीन है—कुछ करेंगे ?

जब मादमी मकाल का सामना करता है तो तीसरी महत्वपूर्ण बात ग्रामाज की ग्राती है। ब्राज ब्रनाज की कमी भारी माला में ग्रामीण इलाकों में है । ग्रापकी सार्वजनिक वितरण प्रणाली की आप कितनी भी सराहना करें मगर मैं देखता हं कि भुम्बई शहर में ही 30 प्रतिशत दकानों पर ग्राज श्रनाज नहीं मिलता । श्रगर मुम्बई जैसे ग्रंतर्राष्ट्रीय ख्याति प्राप्त इतने बड़े शहर में ऐसी स्थिति हो तो दूरदराज के ग्रामीण इलाकों में, ब्रादिवासी इलाकों में, दलितों के घर में अगर जाएं तो अनाज होगा ही नहीं। इसलिए कभी मुझे लगता है कि श्राप रोजगार दोगे और रोजगार देने के बाद जो भी पैसा म्राएगा वह कम ही आएगा। मैं सारी बातों तो कह नहीं सकता हं समय का ग्रभाव है लेकिन जो रोजगार से पैसा श्रायेगा अगर खरीदने के लिए भ्रनाज होगा ही नहीं तो उस रोजगार के पैसे का उपयोग क्या होगा। में केन्द्र सरकार से पूछना चाहता है कि केवल पैसे की बात मत करो कि ग्रापकाइतना आपदाकोध है। भ्राप यह कही कि भ्राप भ्रनाज कितना दे रहे हो। जो मजदूर इस रोजनार के लिए देहातों में काम करता है उनको जो भी मजदरी मिलती है क्या इसका कुछ हिस्सा काम के बदले ग्रनाज में ग्राएगा । जो काम के बदले अनाज के नाम से हम लोगों ने इस देश में एक पद्धति चलाई थी जिसके कारण रोजगार से पैसा मिलने के बाद भी ग्रामीण इलाकों में जो व्यक्ति मर रहे थे उनकी मजदुरी का थोड़ा सा हिस्सा सनाज के रूप में ब्रा जाए तो वह ब्रनाज खा लेगा ग्रगर भनाज के हुए में न आए और मनाज

ग्रापकी सार्वजनिक वितरण प्रणाली से वहां ने पहुँचे तो उसकी पैसा बेकीर जाएगा इसलिए में ग्रापिक उसर में यह जानना चाहूंगी कि क्या ग्राप उस काम के बदले में ग्रामण की व्यवस्था को किर से हिंदुस्तान में लागू करने का प्रयास करोगे? क्या इसके लिए केन्द्र सरकार की ग्रार से राज्य सरकारों को, जैसे में पैसे मांग रहा हूं, इसके साथ में यह जानना चाहूंग कि क्या कोई विशेष रूप से ग्रामण दिया जाएगा? जो ग्रामण ग्राप्य सरकारों को मिले तो वे ग्रापने कामों पर मजदूरी के बदले में ग्रामण को देंगे ताकि ग्रामण इलाकों में वे भूखे न मरें।

इन सबके साथ एक और बात जुड़ी है। जब भी हम प्रकाल का विचार करते हैं तो जन की तो हमको याद भाती है लेकिन इसके साथ-साथ हमें पशुधन को भी नहीं भूलना चाहिए। अगर पशुधन इस अकाल के कारण हमारे से चल बसा तो ब्राने वालें दिनों में ब्रौर समस्याएं हमारे पास खड़ी हो सकती है और ग्राज जिन प्रांतों में ग्रकाल है उन प्रांतों में पशुधन के लिए पर्याप्त चारा नहीं है महाराष्ट्र में हो लेकिन गुजरात में तो मैं भारी मात्रा में देख रहा हं कि कैटरस कैम्प्स लगाए गए हैं। सरकार इस पर कोई ध्यान नहीं दे रही है। बेचारा किसान है जो खुद ही अपने बैल-गाय से प्रेम करता है इसलिए वह किसी न किसी प्रकार से व्यवस्थाएं करने का प्रयास कर रहा है। इसलिए सरकार से मैं यह भी जानना चाहता हूं कि जैसे काम के बदलें में प्रनाज व्यक्तियों को मिले वैसे ही पश्धन के लिए इन अकाल पीड़ित राज्यों में जित राज्यों के पास चारा अधिक हो उन राज्यों का चारा क्या स्रकाल पीडित राज्यों को कुछ अमुदान के रूप में भेजने का प्रयास करेंगे। इसके साथ-साथ बहुत जगह मान लीजिए गन्ना है उसका भी उपयोग इस रूप में किया जा सकता है लेकिन दुर्भीग्य के साथ ग्रांप कहेंगे कि हर संभव प्रयास करेंगे और ग्रापके हर संभव प्रयास का कोई नामीनिशान नहीं मिलेगा । मुझे लगती है कि ब्रापकी मन स्थिति में ही

श्रंतर ग्राये इसलिए इसको सोचिए । इसके साध-साथ में एक भीर जात कहना चाहता है। मुखा केवल ग्राज का नहीं होता है। सूखे का प्रभाव थाने वाले दिनों पर पड़ता है। ग्रभी हम इसके पहले बात कर रहे थे कि अमरीका हमको दबा रहा है। हम बात कर रहे थे कि सारे देश की एक खड़ा होकर इस दबाव का विरोध करना चाहिए । हर स्वाभिमानी व्यक्ति इसका समर्थन करेगा । इसमें कोई गलत नहीं है, लेकिन कौन विरोध करेगा। कोई भूखा-प्यासा देश विरोध नहीं कर सकता ग्रगर भूखा-प्यासा देश विरोध न करे, इस प्रकार की स्थिति लानी है, तो इस सूखे के प्रति हम मुकाबला न करेंगे वहां प्रगर किसान को, खेर्ता को खड़ा नहीं करेंगे, तो किस प्रकार की स्थिति होगी।

ब्राज हम ध्यान नहीं दे रहे, ब्रापने तो ऐसे ही कह दिया कि 35 मंडलों में से 27 में पानी है, यहां कम है, यहां ज्यादा है। यह कह कर प्रापने त्सा मान लिया कि कोई बहुत वर्ष की स्थिति नहीं। भ्राज सहीं जानते हिंदुस्तान में भ्रनाज का भंडाप्रण क्रम हो रहा है। हिंदुस्तान में चरवल की खेती 58 प्रतिशत म!नसून पर निर्भर है और जब तक वह मानसून पर निर्भर रहेगी स्रौर जब मानसुन भ्रच्छा नहीं होगा, तो भ्रापको चावल नहीं मिलेगा ।

उत्तर में बैठ कर केंबल मेहं की सोच कर महीं ख़लेगा। यहां चावल खाने वालों की ग्राबादी बहुत बड़ी है। क्रम उक्के साथ जो भूल उत्पादन है, उसुका 29 प्रतिशत गेहं झाता है। उस पर भी सूखे का प्रभाव है। चावल की मास्ना में शेहूं पर कम होगा, लेकिन गेहं पर ब्रा रहा है। श्रब इसके बारे में ग्रापने क्या दीर्घकालील योजना बमाई है ? ग्रापके वक्तव्य में ऐसी किसी योजना का कोई जिक नहीं है।

श्री अमेश देसाई (महाराष्ट्र) : बुर्ह फार्मिंग(व्यवधान)

श्री प्रसोद सहाज्ञन : वहीं मैं कह रहा है कि इंग्डि कार्मिंग का उसमें कुछन्मैंने कह ना अस्कार की स्रोर से कोई वक्तव्य अवस्ता। तो उन्होंने अपने मौसम वैज्ञानिक को पछ लिया कि वर्षी कैसी हो रही है, तो सात पैराग्राफ बना दिये। किर स्टेट गवर्नमेंट को पृष्ठ लिया कि क्या कर रहे हो उन्होंने बता दिया श्रीर फिर सात पैराग्राफ बना दिये । एक पहला बना, एक ग्रंतिम बना, ग्राश्वासन दिया और वक्तब्य की छुठ्टी हो गई।

मुझे तो कोई सीरियस्ली वक्तव्य नजर नहीं ग्रनरहा है जिसमें, कोई सुखे के प्रति सोचा गया हो।

You are not at all serious.

आप ऐसी जानकारी दे रहे हैं, जो हमारे पास पहले से लिखी है। यह कोई जानकारी नहीं है

SHRI JAGESH DESAI: You want Action Plan.

भी प्रमोद महाजन : कोई है नहीं । इसमें ग्राप देखिये, एक शब्द नहीं है केंद्र सरकार की ग्रोर से कि वह क्या कर रहे हैं।

भोजती रेणुका चौधरी (आन्ध्र प्रदेश) टाईम-बाऊंड प्लान होना च।हिए ।

की प्रमोद महाजन . इससे तो कुछ लिखा ही नहीं है। मैंने जैसा कहा ना कि किसी मौसम वैद्यानिक को पुछ कर कुछ परिच्छेद बनाए और कुछ परिच्छेद राज्यों को पूछ कर बनाये और हमारे हाथ में कानज थमा दिया है कि यह केंद्र सरकार की धोजना है। हमारे देश के ग्रनाज का भंडार 95 अतिशत पंजाब, हरियाणा, उत्तर श्रदेश, आंध्र प्रदेश भीर तमिलनाडु से भ्राता है। अब इस पर की निर्भएता भी श्रपने ग्राप में एक समस्या है। पंजाब से गेहूं कम इकट्ठा हो रहा है । इससे लोग चिंतित हैं श्रौर गेंहं इकट्ठा नहीं होगा, तो इम्पोर्ट करना पड़ेगा, फिर इम्पोर्ट करोगे, तो झगड़ा शुरू हो जाएगा। फिर यहां इम्पोर्ट करोगे, तो भ्रग्नि मिसाईल को बंद करना पहेगा ।

ग्रब यह सारी जो स्थितियां हैं, उनको देखते हुए इससे मंहगाई बढ़ेगी। कौन सी दीर्घकालीन

योजना आपने बनाई है? इस दीर्घकालीन योजना का कुछ तो जिन्न करें। विभिन्न राज्यों की अनिगनत सिंचाई योजनायें आपके पास वर्षों से पड़ी हैं। आप उनको क्लियर ही नहीं करते। अगर आप बिलंबित सिंचाई योजना को क्लियर नहीं करोगे, तो वहां पानी मिलेगा ही नहीं— पानी मिलेगा नहीं, तो सूखे का हम कोई मुकाबला ही नहीं कर सकते हैं।

जन-वितरण प्रणाली पर आप लम्बा—चौड़ा दूरदर्शन पर कुछ भी कह दें, लेकिन जभ वितरण-प्रणाली अगर काम नहीं करेगी, तो आप करोगे क्या ?

जवाहर रोजगार योजना में ग्रगर रोजगार नहीं मिलेगा, तो उसका उपयोग क्या ?

मुझे लगता है कि कभी-कभी यह छोटा मुंह, बड़ी बात मानी जाएगी, लेकिन मुझे लगता है कि श्रकाल भीर बाढ, जिसे हम 40-50 साल से सोच रहे हैं, क्या इस देश को बफर एक बार गंगा को कावेरी के साथ जोडने के प्रकल्प पर विचार करना पडेगा। यह श्रपने न्नाप में बहुत बड़ा प्रकल्प है। मैं जानता ह इस बात को कहना जिसना ग्रासान है, उतना करना भ्रासान नहीं है। लेकिन ग्रगर इस देश को ग्रकाल ग्रौर बाढ़, इन दोनों नैसर्गिक ग्रापदाग्री से मुक्ति दिलानी है, तो गंगा को कावेरी से जोड़ने के प्रकल्प पर स्नापको विचार करना ही पड़ेगा। वह देश की एकात्मताका भी प्रकल्प होगा और उसके साथ-साथ वह देश की सारी समस्यायें, जो बाढ़ और श्रकाल की हैं, उनका इकट्ठा ही होगा।

मैं अन्त में केवल इनता ही कहना चहता हूं कि मौसम वैज्ञानिकों के अनुसार दुर्भाग्य से अगला मानसून भी कोई बहुत अच्छा नहीं है, और अगर अगला मानसून भी इसी प्रकार आ जाए तो मुझे लगता है कि आम जिन समस्याओं पर हम चर्चा कर रहे हैं, वह कई गुना अधिक बढ़ जाएगी और इस दृष्टि से मैं केन्द्र सरकार से यह अपेक्षा करता हूं कि वह इस सूखे के विषय को केवल ध्यानाकर्षण सूचना न मानते हुए गंभीरता से लें। एक आपात योजना बनाए जो दो-तीन साल के लिए उपयोग हो और यह आपात योजना बन.ते समय ही कोई दीर्घकालीन थोजना का भी विचार उसमें हो और यह आपात योजना दीर्घकालीन योजना का ही एक हिस्सा हो, जिससे कि हम सुखे और बाद से इस देश को राहत दिलाएं।

मैं अपेक्षा करता हूं कि मंत्री के उत्तर में जिस प्रकार उन्होंने मौसद विज्ञान — स्टेट गवर्न-मेंट — स्टेटमेंट, इस प्रकार से जो बनाया है, उसको अलग करके कोई अपनी नई योजना, कोई आपात योजना, कोई केन्द्र सरकार का कार्यक्रम, इस प्रकार की सारी जानकारी दें, यह मेरी प्रार्थना है। बहुत-बहुत धन्यवाद।

SHRI V. NARAYANASAMY (Pondicherry): Mr. Vice-Chairman, Sir, thank you for giving me this opportunity.

This is a very important Calling Attention tabled by hon. Member, Shri Pramod Mahajan. An elaborate reply has been given by the hon. Minister in relation to the areas wherein the drought situation is prevailing.

I would submit to the hon. Minister's attention that the estimated crop harvest for 1991-92 is more than 65 million tonnes, but because of this drought situation prevailing in the country we will be getting 10 million tonnes less. A spate of events is there. The most affected States are Maharashtra, Madhya Pradesh and Gujarat.

In the State of Maharashtra there was a bandh call given by all the political parties, making the Government to take immediate action to start work for the purpose of giving relief to the people who have: been affected by the drought. The hon. Members coming from the State know pretty well that the most affected districts are in the Marathwada, .and Vidarbha regions. For the cattle there is no fodder available. Drinking water is not available.

Moreover, the worst part is that the crops have withered.

Sir, in Maharashtra, the State Government is fully implementing the Employment Guarantee Scheme. But, from the Central Government side, I am surprised that even the Central Team has not visited it so far to assess the situation and to provide relief to the drought-affected areas of Maharashtra. 1 want to know from the hon. Minister why, while the officers could find time to go to Gujarat and Madhya Pradesh, they have not gone to Maharashtra. The two districts are backward districts and neglected districts, and those districts have been severely affected by drought. 1 would like to know about this from the hon. Minister. Even the Ground Water Authority and the State Ground Water Survey and Development Agency have stated that the scarcity situation in the Marathwada region is precarious. That is the observation made by the Ground Water Authority. The State Government has also sent a report to the Central Government. That being the case, why is no assistance being provided immediately to these regions in Maharashtra, which have been affected by the drought?

Sir, in Madhya Pradesh the situation is worse. Starvation deaths are taking place because of the drought situation. The hon. Prime Minister has visited the drought affected areas. The Central Team visited the areas which have been affected in Madhya Pradesh, which are 95 tehsils in 28 districts. A population of 1.32 crores has been affected in Madhya Pradesh. The crop area which has been affected is 27.42 lakh hectares. So, a huge area of land in Madhya Pradesh has been affected. The hon. Minister has said that the State Government wanted more than 250 crores of rupees as relief work for this area, but the point is that the Prime Minister visited and the Central Team visited there. What was the report of the Central Team. The hon. Minister has not said anything about it in the statement. He has simply said that the Central Team visited Gujarat and Madhya Pradesh. My point is what was the assessment that was made by the Central Team relating to drought affected areas in

Madhya Pradesh, relating to crop, cattle and rehabilitation work there and also relating to the schemes to provide drinking water and to provide employment under the Employment Guarantee Scheme. The statement is silent about the funds that are to be provided. It is not clear whether the Central Government has provided any funds after the Prime Minister's visit and also after the Central Team's visit. The statement is silent on it.

Now about Gujarat. In Gujarat, semiscarcity conditions are prevailing in more than 11,000 villages, 150 Tatiikas and 17 districts. Kutch, Junagarh, Soiirendra Nagar, Rajkot, Bhavnagar, Ambrauti, 'Jamnagar are the districts which are worst affected. Kharif production has gone down by 38 per cent because of the drought situation there. The Central assistance of Rs. 200 crores has been sought for these districts only. But the hon. Minister has just mentioned that the Central Team has visited there, but he has not said anything about the assessment of the Central Team.

SHRI ANANTRAY DEVSHANKER DAVE (Gujarat): One person named Bura Ahmad in the Kutch district has died due to the drought situation.

SHRIMATI KAMLA SINHA (Bihar): In Tripura also many people died. I have pointed out in my Special Mention that one person had sold his two sons aged 5 and 3 for just Rs. 50 because of hunger.

SHRI V. NARAYANASAMY: I am coming to these points also.

It is peculiar that reference to conditions in Tamil Nadu has not been made in the statement of the Minister. In the southern part of the State there are drought conditions prevailing. Coimbatore, Kamaraj Nagar, Pudukotai, Ramanatha Puram, Pasumpon Mutturamalinga Thevar, Tirunel-veli, Madurai and Dindugal districts, which are in the Southern part of the State, are drought affected. The State Government has taken all possible steps for giving relief to the droughtaffected people. More than Rs. 9 crores have been spent on drinking water supply and food for work programme. The State Government has also spent Rs.. 4.75

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crores for sinking bore wells for drinking water supply and Rs. 1.93 crores for employment generation schemes. Therefore, the State Government is to be provided funds. Tamil Nadu was affected by floods and the Central Government had sanctioned it the calamity relief funds to face the calamity. Rs. 36 crores allocated by the Ninth Finance Commission have also been given. Now, the State Government has spent more than Rs. 51.41 crores till this time. Now in the remaining months, the State Government have to spend funds from their own resources, cutting developmental activities. The Governments have to be helped by the Central Government. I would like to know from the Minister whether the Government of Tamil Nadu will be provided with financial assistance. They have already spent some amount in various districts hit by drought.

Coming to the State of Rajasthan, the hon. Member who preceded me has already said that a large part of the area is in the grip of drought situation. The most affected districts are Banner and Jaisalmer. The Government is supplying drinking water to the people through the tankers. Besides that the food crops to the extent of Rs. 61.06 lakhs have be6n completely lost due to the drought. About 2.95 lakh people have been rendered unemployed due to drought situation.

Sor coming to Kearala, the monsoon has failed this year also. Especially tea, cardamom and coffee plantations which are grown in the high ranges, hilly areas have been most affected. In this connection, the State Government has also written to the Central Government for providing relief operations and funds. It seems that drinking water is not available in various parts of the districts. The State Government has imposed a cut in the utilisation of power for domestic consumption because of the prevailing drought conditions. Moreover the Kerala State is earning a lot of foreign exchange for the country through exports of cardamom, tea, coffee and other items. Therefore, they should be provided with funds for drought relief work, The hon. Minister's statement is

silent about drought conditions in Kerala. He has mentioned only five or six States which have been affected by drought.

Another important State which has been affected by drought is Tripura. This State has been completely ignored by the Minister in his statement because it is in the North-East region. Because of the drought situation prevailing there, people are migrating to tribal areas of the neighbouring States, Mizoram and Assam and Chittagong hilly areas also. This is the report we are receiving. As the hon. Member, Shrimati Kamla Sinha, has said there was a news item in today's newspapers that a father had to sell his sons for a meagre amount because of acute drought conditions prevailing in Tripura. The crop failure has compelled the people to migrate from that area. This is the situation prevailing in Tripura.

So, far as the drought situation is concerned, even the State of Orissa has not been spared. The Minister who comes from Orissa is totally silent about the situation prevailing in Orissa.

SHRI SARADA MOHANTY (Orissa): Kalahandi district is the most affected area.

SHRI V. NARAYANASAMY: The attention of every one is focussed on this district. There is no drinking water available. There are no foodgrains. People are starving. This is the situation. This is the scenario as far as the drought situation is concerned.

Sir, the hon. Minister's statement does not give anything concrete for the purpose of solving the drought situation prevailing in the country. The Minister has mentioned in his statement that the existing schemes are to be implemented by the State Governments. The Ninth Finance Commission has approved 75 per cent as Central Government's contribution and 25 per cent as State's contribution towards Natural Calamity Fund. Only with that they have to meet the exigencies. And if there is an extraordinary situation, the Central Government will come to our rescue. Drought situation occurs every year in some districts of the different States. The Central Government has to provide funds for the State

Governments to meet the situation and to recover people from the drought situation prevailing in different parts of the country. The fund that hits been provided by the Central Government to the various States under the Calamity Fund and the special assistance provided by the Central Government to the various States have not been mentioned by the hon. Minister.

SHRI MURLIDHAR CHANDRAKANT BHANDARE: Nothing is provided.

SHRI V. NARAYANASAMY: Yes. The Central Team has visited two States. I want to know from the hon. Minister why it has not visited the other States. Moreover. when the drought situation is prevailing. the Central Government is just examining. The Minister, in his statement, states, "The Team will shortly visit Maharashtra". This is at page 5, at the bottom. "We would take a decision regarding the additional requirements of State Governments after considering, the reports of the Central Team." When will they take decisions? By the time they take decisions, the drought situation will go and the monsoon will set in. And, until such time, people have to starve.

Sir, the worst situation is in four or five States. The hon. Minister has to consider it very seriously. Politics is not the matter here. Here, only the people in the various States matter. There is crop failure and cattle are dying. It is going to be a national calamity, if with the 10 million tonnes, we could not recoup within a short period because of the situation prevailing in various parts of the country. Therefore, I would like to know from the hon. Minister when they are going to announce the funds to the various State Governments as the hon. Minister has mentioned in his statemeent. Apart from that the Central Government's burden is also there. These are the short measures where the Central Government has to provide funds to the States Governments concerned.

Sir, T would like to submit this for the consideration of the hon. Minister. You are giving subsidy for foodgrains in hill areas and tribal belts. Similarly, you should

announce subsidies for the districts which have been affected by drought. They should get foodgrains at subsidised rates. And the Employment Guarantee Programme has to be implemented in full swing. Ont-fifth of the population is living below the poverty line. And these people are affected by drought. What will happen to them if you do not provide assistance? We have seen drought situations earlier. We had a severe drought in 1988-89. But there was not even a single starvation death.

SHRI K. C. LENKA: It was in 1986-87.

SHRI V. NARAYANASAMY: Sir, I stand corrected.

There was not even a single case of starvation death. The situation was tackled very well by the then Prime Minister. The present Prime Minister also takes keen interest in these things. You should tackle the problem on a war-footing. You should get the support of the State Governments in this regard. You should also provide more funds to the State Governments for this.

Sir, before concluding, I will only make two points. Coming to the long-term measures, they are already implementing the employment guarantee schemes. One of the reasons for drought is the indiscriminate felling of forests. The forest cover is being destroyed in various parts of the country. Apart from that, many 'nullahs' and tanks have been completely closed. They have to be desilted." Whatever water we get from rain-falls goes to the sea without being stored. This is one of the main reasons for drought situations in various parts of the country. Now, under the employment guarantee schemes, specific instructions can be given by the Central Government to the various State Governments that desilting of tanks in the various areas which have been affected by drought must be done, so that whenever there is rain, that area will be protected under the long-term plan. Now, we see that there are so many river-water disputes in the country. There should be a National Water Policy. Everybody wants that a National Water Policy should be announced by the Central Government.

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As an hon. Member suggested, the Ganga-Cauvery link is the solution for removing drought situations from the country at a major level. Sir, I would like to submit that this issue has been raised here time and again by various Members. The Southern Grid can be created within the States of Orissa, Andhra Pradesh, Tamil Nadu and Kerala connecting the various rivers, Mahanadi, Krishna, Godavari, Pennar and Cauvery. This project will not take more than Rs. 1200 crores. Sir, the river Mahanadi is in Orissa from where the hon. Minister comes. The Minister knows that more than 70 per cent to 80 per cent of the water of this river goes into the sea. In the case of Godavari, more than 65 per cent of the water goes into the sea as a result of which all the areas are flooded and there is a natural calamity. Mere, the States of Karnataka and Tamil Nadu are fighting for Cauvery water because there is scarcity of water there. Now, the creation of Southern Grid by connecting the rivers will solve the major problem of drought in southern parts of the country. This suggestion was also welcomed by the hon. Prime Minister. I would like to submit to the hon. Minister that these suggestions may be given serious thought and instead of the Government spending money at the time when there is a drought, instead of spending money at the time when there is a natural calamity, they should concentrate on the long-term plan also. I would like to know what funds you are going to provide to the State Governments where the drought situation is prevailing. Various State Governments have requested the Central Government to provide the necessary funds to meet the drought situation. Simply saying that the Natural Calamity Fund is there and the Government has given 70 per cent of the fund will not solve the problem because a large number of people have been affected and they have to be provided with the necessary relief. I would like to submit that the Minister should give a categorical answer about the funds that have to be provided to various State Governments irrespective of whether the Central Team has visited those areas or not. Irrespective of their visit you should give the interim relief and if the Central Team has visited

those areas, then give more funds. The Minister himself said that in extraordinary circumstances, where the magnitude of drought is severe, the Government is giving funds. I would request the hon. Minister that more funds should be provided to the people who are reeling under drought so that their sufferings could be mitigated to some extent. The State Governments are suffering for want of funds. You have to help them. With these words, I conclude.

SHRI MURLIDHAR CHANDRAKANT BHANDARE: Mr. Vice-Chairman, Sir, it is said that when monsoon and God fail, only the Government is the hope and I hope that the Central Government is not going to be a lost hope. As I read carefully the statement, I find that it is devoid of any concrete measures; it is devoid of any substantial approach to the very serious problem of drought which is afflicting large parts of our country. The worst of it is to be seen in my State, the State of Maharashtra, where I may say with some pride that the management of drought is done as ably as possible. Well, we have asked for a very large sum of assistance. The statement says that we have asked for Rs. 789.41 crores. I must tell the House that in Maharashtra, the Chief Minister, Mr. Sudhakar Rao Naik, is overseeing all these things and the measures taken to alleviate the sufferings of the people in the drought-affected areas. The Government has already spent Rs. 500 crores by diverting its Plan resources to this very important work because planning has no meaning if the people cannot survive. Therefore when I look at it, the first thing which comes to my mind is, what the reason is. The Minister did not mention it. My colleagues, Mr. Pramod Mahajan and Mr. Narayanasamy have asked repeatedly, what the reason is. I know the reason. The reason which the Minister probably will give us is that they got the intimation from the Maharashtra Government a little late. This is something which I can't really accept. The Minister can contradict me if I am wrong because I have ascertained as to why the team has not gone. I think it is the duty of the Central Government, not to wait for any communication from, the State Government. As soon as the drought situation is clear,

the Central Government should immediately start taking steps. I think no longer should they wait for any information. They should act on their own and they should have sent the team a long time back. By the beginning of June, the monsoon sets in Maharashtra- let us hope that we will have a good monsoon and a timely monsoon—and if that happens, when is the Central Team going to go? When is the ossistance going to be rendered? It shows such a negative approach. The second thing is, the time has come—and here 1 want the endorsement of the entire House-when this test of the rarest of the rare situations has to be faced. Where does the Central Government get this test of the rarest of the rare situations? I think as soon as the situation, the drought situation, becomes grave, they must act.

Now look at the situation in Beed. Beed district ironically is in Aurangabad Division. My friend, Vithalraoji, will tell you more about it. Beed ironically, in Persian, means "water", but there is no water there at all. Now what has happened is that the people have absolutely no way to go. In fact 41 lakhs out of 68.6 lakhs heads of cattle are in the drought-prone areas and in this region. There is a failure of water—and it is a case not so much as paucity of water— due to erratic rainfall. Since 15th of July, there has been no rainfall. Originally there was a torrential rain. II you look at the average, it satins to fall short by a few centimetres here and there, but when it cones,---for a long time there was a dry spell'—, it results in a situation which cannot be expressed in words. Family after family asks: what shall we eat? Family after family asks: Where shall we get the drinking water? Where shall we have the fodder for our cattle? And the cattle are being sold with the knowledge that they are 'being sold to butchers at One-fourth the price. Now it is as good as taking your own children for sacrifice or slaughter. I think when such a situation arises. the Government. the Central stand Government should not technicalities. Can there be a greater calamity than this? And how many families are affected ? It is not just one or two. The number runs into lakhs and about 3.5 lakhs of them from Beed district alone have migrated to

the site of a sugar factory. That is the position. Are yoo saying that this is the rarest of the rare situations? 1 think something has gone totally wrong with our perception if we can't appreciate their suffering. So both things must go. It is no use saying that you should only look at the rarest of the rare things or you must have money only from the Calamity Relief Fund. The Calamity Relief Fund for Maharashtra is only Rs. 31 crores, and as I have said, they have already spent about Rs. 500 crores. Why does this happened?

Now I come to Maharashtra from where my friend, Mr. Vithal, comes. It happens because Chautheghat range encircles Marthwada Region like a noose. The craggy rock phase cast of rain-shadow over the area allowing only a few puffs of moisture-laden could to pass over it. Four per cent of the regions come under the canopy of trees as against the national requirement of 33%. Ten per cent of the land is under irrigation and twenty-five per cent is under cultivation. Today if you go to Marath-wada you will see a whole picture of sand dunes. Well, I don't want to take the time because others are going to apeak. Therefore, my humble request on behalf of the whole House to the Central Government is, please revise your parameters for sending teams, your parameters for assistance. Let me give you some short-term measures and then I will tell vou about some long-term measures and I have done. Under the short-term measures you must have, firstly, cattle camps or cattle chowlies. Cattle chowlies must be Opened in large numbers where the cattle can be kept, as children in an orphanage, during this period of -drought. I have seen these cattle chdwlies for myself. It is not as if they are not there. They are there but not in sufficient numbers. There is no reason why every cattle should not be protected in a chowli or in a cattle camp instead of being sold to a butcher. Secondly. I would request you that you must provide water. Water can be provided by tanks, by bore-wells, through tankers and fitting electric pumps, but it should be done on a very, very urgent and war-footing basis.

The third point is provision, of food, I know that there are public distribution centres. But they must be monitored closely

Murlidhar Chandrakant Bhandare! because very often, in spite of the best efforts of everyone, when a situation of drought comes one finds that there is scarcity. Some kind of monitoring agency should be there so that foodgrains can be rushed whenever they are in short supply in any of the drought areas. The fourth and, of course, the most important point is Employment Guarantee Scheme. Well, that is the boast of Maharashtra. T must tell you something which I noticed when I visited some of these tracts in 1987—1 am going to visit these areas as soon as the Parliament closes in a day or two- what I found was that-when we are talking about the land we find that the Minister of Civil Aviation is taking notes-just for providing work they would be asked to build roads. The result would be that when the first monsoon comes most of the kachcha roads would be washed away. This time, of course, over a period of years, at least in Maharashtra, there is greater and greater concentration on the work which would be of an enduring nature and which would relieve the area of drought. Therefore, the work of watershed management, greening of the hills, putting of bunds and agro-forestry are going on. There are two things which I want to say. Firstly, since 1987 the daily wages which have been fixed under the Employment Guarantee Scheme have not been increased. I think, five years have been gone by and the inflation has grown considerably and it would be in fairness that the Central Government should immediately direct that the wages should be revised. The other thing is that today in Maharashtra I find that the basic wage is ranging between Rs. 14 and Rs. 20 which is quite inadequate. Therefore, these are the shortterm measures. In this connection when I come to the long-term measures, what comes to my mind is, the Indira Sagar. Its foundation stone was laid by late Rajivji. We have spent about Rs. 1500' crores on it. If the same amount was spent for some work which would be of endurine nature, which would really fight the drought on a long-term basis then it would have been a much much .better thins. I think, what is, necessary is to educate the villagers,. therefore, hold seminars which

can be attended by the villagers and teach them. Then comes the relationship between soil, tree and water. Take measures to prevent soil erosion because soil erosion not only affect land productivity but also reduces the effective period of land resources. Check dams to store flood-water and improve water-holding capacity of the soil. Take measures to improve drinking water, recharging of wells and appropriate crops. Today the problempartially or very largely I would say-is the man-made drought because of the craze to go in for cash crops denuding the whole earth of all its water supply. The time has really come to look at it more carefully.

Fortunately in Marathwada in Ahmed-nagar there are oases. There are people like Anna Hazare in Ralegaon Sidhi who has turned the whole area into a green island. Then we have another oasis in Adgaon which has been developed by Vijay Anna Barade. Then we have got Pani-Panchayat method which gives titles to the use of canal water outside Pune. Then we have got-self-help launched in several districts. I am saying this because we have got enough infrastructure. At least in Maharashtra I found that there are creches, there is first-aid facility, a doctor is available there and drinking water is also available. I think the time has come when our pattern should also be copied in various other States. In fact, there should be a permanent machinery fire-brigade like because drought is going to affect this country for quite some time. There has been such a devastation of land and water in our country that it is going to take some time before we restore nature's balance. Therefore all I would request is let not the Government be complacent just because some States are not hroubled any more. I think, before the end of this month they should be given interim relief, as has been suggested by my colleagues. Otherwise, the people in Maharashtra will get a feeling that people like Harshad Mehta can get hundreds of crores of rupee? from the Government or from the banks but when it comes to a poorman to save has cattle, to save his child, there is not a single penny available in the coffers of the Central Government All in 'all, let vis, send our sympathy to the people

of the drought affected areas who are bearing these sufferings with such fortitude. I do hope that we will meet the situation this time. But we should also take steps to see that in course of time it is eliminated and if it is not eliminated, at least reduced to a manageable and sufferable limit. With these words, I commend to the House to request the Central Government to take very active steps in the whole area of drought and not just be a spectator.

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DR. Z. A. AHMAD (Uttar Pradesh): Sir, I am very glad that this House, consisting of Members belonging to various political parties, has taken this matter very seriously. We know that from time to time, year after this calamity has been caused sometimes due to drought and sometimes due to floods. I come from Uttar Pradesh. I know how first drought or flood comes, then misery, starvation, death find destruction follow. If this situation is not taken seriously, I do not know what will happen. I feel that the Central Government, the Planning well as the State Commission as Governments are showing an attitude of apathy to this very serious situation. It has been totally neglected. Sir, our country does not suffer from chronic shortage of rainfall. Enough rainfall is there. But what we lack and have been lacking for years is proper management of the water resources of this country. We should realise this and impress it upon the Government. ft is not a question of a few crores or a few handred crores of rupees or asking the State Governments to utilise other funds for this purpose. For years, there has been mismanagement in regard to the preservation of water, utilisation of water and distribution of water. These are the three major aspects. We have failed to work out a proper plan for preservation of water. utilisation of water and distribution of water. It has been neglected so far. Indiscriminate cutting down of forests and erosion of top-soil have been going to and we have been hoppily jogging around. When the crisis comes, some amount is distributed here and there and it ends there. What Mr. Mahajan and my other friends said is correc; that immediate relief measures should be restored. We should also apply our mind ond press upon the Government to under-

take long-term measures. Without long-term measures, this problem cannot be tackled. So for as the short-term measures are concerned; as many of my friends had said, rush drinking water, arrange for drinking Water and supply drinking water to the areas where there is shortage of water. How will the human beings live if you don't rush the supply of drinking water in those areas?

[The Vice-Chairman (Shri Bhaskar Ann»-ji Masodkar) in the Chair]

Then 'food for work' is absolutely essential. We have to coordinate anti-drought measures with our employment schemes, with 'food for work' schemes and with anti-poverty schemes. All these have 3.00 P.M. to be effectively coordinated. Otherwise, there will be misery in large areas of the coutry. I do not know what will happen. There will be permanent damage due to drought, permanent damage to the health of the people, permanent damage to the cattle, if these short-term measures are not taken. I would like to urge upon the Government not to go by the recommendations of the Ninth Finance Commission and to give assistance in the "rarest of rare cases". It is something fantastic. When people are dying, you give help in the rarest of the rare cases! This formula should be scrapped. Some other Finance Commission will come and it will tackle this problem. But, so far as we are concerned, no "rarest of the rare cases" business. We should go by what is most urgent, by what is urgently needed, and we go by the suffering of the humanity. We go by the curse that has befallen the masses of the working people. Therefore, the first and the foremost is that there should be some kind of a plan of action. But there is no action plan at all here in what the honourable Minister has stated. What action plan have you proposed? You have not said anything about the bureaucracy is to do, what the people are to do. What do the people expect from you? People are expecting from you a human approach, a feeling for the suffering people and some relief. I would like to suggest certain things.

You should advise the State Governments to wholly divert the Plan resources

[Dr. Z. A. Ahmad]

for this work and also the other resources for this work completely. The bureaucracy will not do it. The bureaucrats will hesitate. They will want permission and they will want orders. As some of our friends have said, the Central Government should not wait for these things. It should not wait to get a report from Governments. State The Governments are very sluggish; the State Governments are slow. The bureaucracy has no feeling for the sufferings of the people. Therefore, on its own the Central Government should suggest measures and take immediate and lirm steps. Immediately foodgrains and other things should be arranged and employment plans and health plans should be formulated. While emphasising all these aspects, I would like to submit that unless long-term measures are also taken, we will never get out of this vicious circle. There is a cycle of droughts in the country. There is a cycle of drought, that is, drought every second year or every third year. You get drought in a particular year and temporary measures are taken and relief work is organised on a shortterm or temporary, basis and the long-term measures get neglected. Unless long-term measures are also taken, you cannot tackle the situation and this hand-to-mouth tackling of the situation will not help at all.

So far as long-term measures are concerned, I would like to mention, first of all, that in India we have an ocean below our own feet. In large parts of our country, there is plenty of subsoil water which is available on a big scale. There should be scientific planning to bring this subsoil water to the surf ace and for that, there should be tubewells, bore wells, tanks, bunds, rain-harvesting, etc. All these measures have to be taken. Otherwise, the subsoil water that is there will not be tapped. In fact, many scientists coming from abroad have said; "There is an ocean below your own feet. Why don't you utilize that ocean'."". So, identify the areas where subsoil water is available on a large scale. Identify those areas. Then take measures to bring the subsoil water to the surface. The permanent measures are a little costly. You have the canals in India. River basins are there. And

we have not really developed those canals after Freedom on the scale on which in some of the areas during the British days those canals were constructed. We must have a plan for the building of flow-water, building of canals arid dug-wells or dug-tube wells and bringing the subsoil water up to the surface.

Now; Sir, more than that, I submit one thing. There is that question of ciop insurance. All of us have from time to time said that the peasantry is subjected to all types of distress because of the failure of the crops. And, therefore, crop insurance is an essential aspect of the rural development. It is a must for the growth or prosperity of the peasants.

in the end, I would submit that on a warfooting measures should be taken. The lion. Minister does not look at the problem and, 1 think, he does not want to tackle this problem on a war-footing. They are slow and sluggish. They simply say, so many crores will go from here, take some money from here, take some money from there. Then how is the administration going to really takle this problem? No effective measures are suggested. If you do not suggest effective measures here, then down-below, with inefficiency and incompetence and lack of interest on the part of bureauu-cracy, we will not move anywhere. Nothing will happen. Therefore, we have to press on the Government that on a war- footing this problem has to be tackled. When crores of people are suffering and dying due to lack of water, you cannot in a complacent manner sit back and issue orders or instructions. Therefore we are here. We will go to our areas. We will see what is happening and we shall bring this question again and again to you. And unitedly we will press upon this Government to take effective and quick

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): I do think that all parties are with you on this.

VITHALRAO MADHAVRAO JADHAV (Maharashtra): Mr. Vice-Chairman, Sir, thank you very much for giving me an opportunity to speak on such an Important subject .because .my'area,.'specially the Marathwada region of the Maharashtra State is the worst hit by the droaght. Sir, the entire population of my area and your area, Marathwada and Vidarbha, have been the worst affected by this drought situation. Sir, the Maharashtra Government is working there on a war-footing on how to give relief to the drought affected people of the State.

Sir, as per the general survey, there are 65 districts in the country which face this severe drought and famine situation. 70 million people have been affected. Damage caused to the crops is about 17 to 18 million hectares in Madhya Pradesh, Maharashtra, Gujarat, Karnataka and Rajasthan. And there is prolonged Jry spell and acute drinking water shortage reported from Kerala, West Bengal, Goa, Meghalaya, Tripura, and the Union Territory of Pondicherry. The Governments of Madhya Pradesh, Maharashtra, Karnataka and Gujarat have submitted a memorandum demanding a relief amount of Rs. 1610 crores. But nothing has come in the report of the Minister as to how much the States have demanded. Maharashtra was the worst hit by the drought. Out of 40,000 villages 29,157 villages have been affected by the drought, and 30 million rural population is affected. This means. 50 per cent of the population in Maharashtra is affected by drought. They are mostly in the rural areas In Bombay alone, 1.25 crore people are there. In Maharashtra, about four crore people live in the rural areas. Out of these four crore people, three crore have been affected. From this, you can very well judge what is the intensity of the drought.

There is a shortfall of 43 per cent in foodgrains production in the kharif season, and a shortfall of 67 per cent in the rabi season. This means, we could get only 57 per cent in the kharif season and only 33 per cent in the rabi season. You can very well judge as to what will he the position in regard to availability of foodgrains in the rural, parts of Maharashtra.

In Gujarat, 11,000 villages are drought-hit." Twenty million people have been affected. The number of cattle affected is one million. In the case of Madhya Pradesh, 95 tehsils in 28 district have been hit by

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drought. The number of people affected is 13.2 million.

Now, I wiil confine myself to Maharshtra. The Maharashtra Government has submitted a memorandum to the Government of India. The total expenditure expected to be incurred till 7th June-nornially, rainfall in Maharashtra starts on the day which falls under the star 'Mrigasririsha';'it falls on 7th June—is Rs. 834.20' Crores, to fight druoght. But the Centre has given only Rs. 33 crores; Till March 31, 1992, the amount already spent, is Rs. 501.99 crores. From April to June. 1992, the amount 'required is Rs. 332.21 crores. But on' 28th February, the Union Minister of State for Agriculture, Shri M. Ramachandran, said that the Centre would not be able to give any financial assistance beyond Rs. 33 crores. This is the statement made by Shri Ramachandran. I am surprised to see this statement by the Union Minister in Parliament itself.- Why did he say that? Because the Ninth Finance Commission has fixed certain norms; Ac-: cording to these norms, Maharashtra -is to be given only .Rs. 33 crores from the CRF. i.e. the Calamity Relief Fund.

Yesterday, most of the Members from Maharashtra, myself, Mr. Jagesh Desai and others, met the Prime Minister. You Were also there.' Sir. We discussed this' issue with the Prime Minister. The Prime Miniate? clearly said that when people are hungry, when people are affected by natural calamities, we cannot bring in the norms and say that only Rs. 33 crores would be given. Whatever amount is there with the people, they will spend it. The first question is the question of survival. Then only, the question of planning will come. What will the Government . do ? The Government

soent the amount from its Plan allocation.

SHRI JAGESH DESAI: 'The States Govenrment has spent. -

SHRI VITHALRAO MADHAVRAO-; JADHAV: Twenty per cent of the annuals Plan allocation of the State Government is being utilised to give relief to the people affected by this natural calamity in Mafia-rashtfa! This is a precarious situation. The Finance Commission has laid down that, in the rarest of the rare cases, m°re Central

[Shri Vithalrao Madhavrao Jadhav]

assistance should be given The Maharashtra Government has written to the Union Government that this should be considered as the rarest of the rare cases. In 1972, the Government of India gave Rs. 222 crores. When you take itito account the rate of inflation, Rs. 222 crores of 1972 would come to about Rs. 1,000 crores. Mr. Jagesh Desai knows very well what is the rate of inflation today. It comes to more than 500—600 per cent. But this time, they have given only Rs. 33 crores'. It is not justifiable on the part of the Central Government. Even in this statement, the Minister has not mentioned anything.

Another thing is,—this is most tragic— the Agriculture Minister, Mr. Balaram Jakhar, assured in the Lok Sabha three times. He assured the MPs of Maharashtra that they would be immediately sending a Central team to the State. However, later on, it was announced that the representative from the Finance Ministry was not available. The Finance Minister refused to give his representative. So, the Government has not sent the team. I would like to know from the hon. Agriculture Minister now when he is going to send the team to Maharashtra. That is my first question.

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI' MASODKAR): That is also the demand of Mr. Ahmad that there should be some team, going around the country. This appears to be the common ground, that is what I underderstand. I hope the Minister will' consider this.

SHRI JAGESH DESAI: With an open mind.

SHRI VITHALRAO MADHAVRAO JADHAV: If the team gees after 15th June or so, they would say that there is no drought because this is the practice, they have followed the same practice in the past also. So, I request you to send the team urgently, within 42 or 72 hours from the time this discussion is completed. That is my first demand.

Sir, Maharashtra Government has been fighting drought on a war-footing. (*Interruptions*). Yes, the Prime Minister has also agreed when the team of M.Ps met him

that he would visit Maharashtra. He may finalise his programme as early as possible and he must visit the worst drought-affected areas of Marathwada and Vidarbha. My friend Bhandare has rightly pointed out that 3.56 lakh people have already migrated from the Beed district. That figure is not correct. About 10 lakh people have migrated from Beed district and they have been sent to other places. Threefourths area of Beed district is not having a single drop of drinking water. Not only Beed, Usmanabad, Latur, Parbani, Nanded, Jalna and Auranga-bad districts, all these 7 districts of Marathwada and 8 districts of Vidarbha, Nagpur, Chanderpur, Wardha, Bhandara, Yeot-mal, Bhuldana, are suffering from acute water scarcity. There is a lot of drinking water problem. The other thing is-I have mentioned it in this House-that there is a permanent drought zone in Maharashtra. Ninety five talukas of Sangli, Satara, Shola-pur, Usmanabad and Beed districts, parts of Jalgaon and parts of Akola district, come under permanent drought zone of Maharashtra State. We have stated in the House that we must have some permanent planning process to fight drought in these 95 talukas. In this respect, Maharashtra Government is doing a lot. A question may arise about the employment guarantee scheme. I can give details but there is not much of the time. The thing is that under the employment guarantee scheme Maharashtra Government completed till today, right from 1972, 203364 works and they have spent more than Rs. 2.000 crores.

DR. Z. A. AHMED: In this respect we congratulate Maharashtra.

SHRI VITHALRAO MADHAVRAO: But the question is Maharashtra Government cannot fight on its own. The Central Government has to come forward with some financial assistance. Otherwise we would be spending our entire Plan amount to fight drought and that is not fair because there are so many other Plan programmes to be implemented. So. what is to be done? There was one seminar in Aurangabad. Sir. you know and the House is aware that the former Agriculture Minister, Shri Anna Saheb Shinde, was considered to be one of the most expert agriculturists in India,

He delivered his speech in that Seminar. Some of the important personalities who participated in that Seminar are: Late Shri Vasantrao Naik, Viiasrao Solanki, Vijay Baroda, Annasaheb Hazare, Mr. Mohan Dharia, the former Planning Commission Deputy Chairman and Mr. Namdeo Mano-har, Dr. V. M. Dandekar, the expert economist, and Shri Apasaheb Pawar, who was awarded Padmashri by the Rashtrapati last year. In that seminar they said that proper water management should be there in Maharashtra. And what is that proper water management'? It is economic use of water. That means, to give water to the crops by the drip system and by (he sprinkler system with whatever water is available. Suppose, today 10 lakh hectares of land comes under irrigation, if the available water is used economically, then 50 lakh hectares will come under irrigation. So, water management and soil management are very important factors as far as agriculture and fighting the drought situation are concerned. So, that is very important. The Government of India should start such types of experiments on a very large scale in dilfe-rent parts of the country on how to make economic use of the available water resources.

Another thing is, Mr. P. Sivaraman, ex-Member of the Planning Commission, has given his report. He says that 60 per cent of the total water is utilized for sugarcane cultivation. My hon. friend has also made the charge that the Maharashtra Government and the Maharashtra farmers utilize the maximum water for sugarcane cultivation and there is very little water left for other crops. But, Sir, we are proud to say that 33 per cent of the country's sugar is produced in Maharashtra Maharashtra's position in sugar production in the world is No. 5. Now Maharashtra is de manding about 100 new sugar factories. Today, Rs. 4,800 crores are being circulated in rural Maharashtra, If you give another 100 sugar factories there, Rs. 10.000 crores will be circulating in rural Maharashtra. Then, the sugar factories themselves employment are creating opportunities for the people. Our Marathwada sugar factories have started camps. Twenty

thousand cattle have been accommodated in the sugar factory camps in Marathwada and Vidarbha. The sugar factories are also having their own programmes to fight the drought, and they are giving relief to the peple.

There is another important aspect on which I wanted to speak and which I want to go on record. Right from 1983. 17 or 18 big and medium projects of Maharashtra are lying with the Central Government for their sanction. But, for one reason or the other—environment clearance or something like that-they are pending with them. I would take their names later on and then end my speech. There is a binding that unless we utilize the Krishna and Godavari waters till 2000 A.D., our claim will go and we will not get Krishna and Godavari waters in future. So it is very essential to complete all these projects in the Krishna and Godavari valleys, which have been submitted by the Maharashtra Government. For these projects the Government of Maharashtra requires Rs. 4,800 crores. But in the Eighth Five Year Plan they are going to provide only Rs. 2,000 crores. In the Ninth Plan they are going to provide only Rs. 1,650 crores. Therefore, the Government of "Maharashtra has recommended that for the rest of the amount if the Government of India would give them permission to raise the money through public borrowing, that would be better and they could complete those projects. Of course, the Finance Minister has refused that scheme but Mr. Pranab Mukherjee, the Deputy Chairman of the Planning Commission, has said that he was not averse to public borrowing because these projects are very important and they should be completed.

The projects lying with the Central Government are:

Koyna-Krishna which costs Rs. 187.90 crores, Goshi-Khurd (Rs. 372 crores) Wan Dam (Rs. 48.16 crores), Warna Dam (Rs. 284.73 crores), Karwa Dam (Rs. 62.25 crores), Arunawati (Rs. 60.07 crores). Saagola Canal (Rs. 25.43 crores), Thillati (Rs. 47.03 crores), Bawan Thadi (Rs. 159.35

[Shri Vithalrao Madhovrao Jadhav] Crores), Punad (Rs. 30.36 crores), Lower Warna (Rs. 74.62 crores), Human (Rs. 168.15 crores) and Dudhganga (Rs. 154 crores).

THE VICE-CHAIRMAN (SHRI BHAS KAR ANNAJI MASODKAR): Jadhavji, you need not read them out. They are all there.

SHRI VITHALRAO MADHAVRAO JADHAV: These are the projects lying with the Central Government For clearance. If these projects are cleared, Maharashtra will get the maximum relief and our irrigation potential will be doubled. So, I request the Government, through you, Sir, to give clearanee to these projects and, secondly, to permit the Government of Maharashtra to get public borrowing from the market so - that we can complete all these irrigation projects:

. The last request. The Employment Guarantee Scheme was started in Maharashtra at the time of Mr. Vasantrao Naik, and it was the worst drought year of the, century, 1972. The second worst drought year of the century and the worst drought year of this decade is 1992, and it has come at the time of Mr. Sudhakar Naik who is the nephew of the late Vasantrao Naik. This is a sequence. One knight fought with drought, and the second knight is also fighting with drought. So, it is his quiet duty.

भी साँति त्यागी (उत्तर प्रदेश) : जाधव जी_र बिहार के लिए भी कुछ मांग कीजिए।

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): Please conchude, you are concentrating only on Maharashtra.

SHRI VITHALRAO MADHAVRAO-JADHAV: Wherever drought is there. I have mentioned U.P., Bihar, West Bengal. Whatever memoranda have come, the Union Government must take them urgently into consideration.

THE VICE-CHAIRMAN (SHRI BHAS-KAB ANNAJI MASODKAR): Please conclude. ."

SHRI VITHALRAO MADHAVRAO JADHAV: Even Kerala and Pondicherry a;so I have mentioned.

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): Please con-

VITHALRAO MADHAVRAO JADHAV: Urgent relief should be given to them.

With these few words. I conclude. Thank you very much, Sir.

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): Mr. Anant Ram Jaiswal.

SHRI CHIMANBHAI MEHTA: Sir, I am making one point with regard to curtailment of the time of many speakers. This is a very important subject, and 1 think it will be discussed at length. Therefore, I would like to know if we are going to continue it tomorrow also. I am quite happy with the discussion, not with the subject. It is a very distressing thing.

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): What is your point?

SHRI CHIMANBHAI MEHTA: My point is: You are taking the sense of the House. Another Vice-Chairman also comes here. You are quite liberal with us. You understand the whole subject. Another Vice-Chairman would come and say, "Five minutes. Everything is okay. Everything has been heard."

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): We will have to regulate it. Let us see.

SHRI CHIMANBHAI MEHTA: This goes against the speakers who will come afterwards. Therefore, I want to say that those who speak

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): Mr. Mehta, 1 will take the sense of the House.

SHRI CHIMANBHAI MEHTA: That is my request. You take the sense of the House.

THE VICE-CHAIRMAN (SHRI BHAS-ANNAJI MASODKAR): please, please. As far as the time, is, con cerned, I will not be on the miserly side, I can assure you: But, nonetheless, we will have to regulate the time as far as the speeches are concerned. Otherwise, every body will not be able "to speak. Therefore, 1 will regulate the time. But what is the sense of the House ? We will finish; this subject today. This is an urgent sub ject. We should finish it today. That is

Calling attention to a

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SHRI CHHOTUBHAI PATEL (Oujarat): Only 30 seconds, half a minute, - Sir.

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): Please. Not like this.

SHRI CHHOTUBHAI PATEL: Only half a minute, Sir.

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): Please. I have called Mr. Jaiswa). Please sit down. I have already called him.

SHRI CHHOTUBHAI PATEL: I wanted to add one point.

THE VICE-CHAIRMAN. (SHRI BHAS-KAR ANNAJI MASODKAR): No, no. no. please, please sit down, please sit down.

श्री अनन्त रहम जावसवाल (उत्तर प्रदेश) : उपसभाध्यक्ष महोदय, बाद ग्रीर सुखे के बार-बार दोहराए जाने की जो कहानी है हम।रे देश की, उसको देखते हुए लगता है कि हम ग्राभ-शप्त देश है और इन दैवीय ग्रापदाओं से मुक्ति पाने की न तो हमारी इच्छा है ग्रीर ना हम में संकल्प है।

जहां तक आसक दल का सवाल है, उसने एक ही बात सीखी है कि जब कभी दैव की कुपा से मानसून ग्रन्छा हो जाए ग्रीर फसल ग्रन्छी हो तो उसका सारा श्रेय वह खुद ले लेती है, लेकिन अगर मानसून विगड़ जाये और फसल तबाह हो जासे, बर्बाद हो जाये तो उसका मारा दोक हर-कार दैव पर देती आयी है और इस वक्तक्य में भी

माननीय मंत्री जी ने यही किया है। इस वक्तव्य के लिए इस सदन में शायद ही उन्हें कोई धन्यवाद देगा। जहां तक सिंचाई का सवाल है, सारी खेती लायक जमीन को सिंचाई देने का सवाल है, तो मेरा ख्याल है कि इस सभा में, लोकसभा में भी श्रीर इसके बाहर भी बराबर चर्चा होती रही है कि कोई ऐसी योजना बनाई जात, जिससे एक निश्चित प्रविधि के भीतर जो हमारी खेती लायक जमीन उस सारी जमीन को पानी मिल जाए, सिंचाई की सुविधा मिल जाए, भले ही वह योजना पांच साल की हो या सात साल की हो, लेकिन एक निश्चित स्रविधि की हो।

इस सिलसिले में दूसरी बात, जिसकी तरफ डा० जेड० ए० ग्रहमद ने भी ध्यान खीचा है कि हमारी जुमीन के नीचे अगर थोड़ा गहरा खोदा जाए तो इतना पानी उपलब्ध है कि हम रे देश की खेती लायक पूरी जमीन की सिंचाई हो जाएगी। लेकिन, उस पानी को ऊपर निकालने के लिए मरकार ने कोई कोशिश नहीं की । जमीन को थोड़ा गहरा खोदकर डेढ़ सौ, दो सौ, तीन सौ फीट नीचे जाकर अगर पानी ऊपर निकालने की कोशिश की गई होती तो हमारे देश में सिंचाई के लिए पानी की कमी न रहती।

तीसरी चीज, महोदय, जिसको सबसे पहले महान डा० लोहिया ने कहा था और वह यह कि गंगा और कावेरी को जोडकर एक नेशनल वाटर ग्रिड बनाया जाए । इस सरकार को ऐसा टोटा रहा पैसों का कि इस तरह जी जरूरी योजनाएं हैं, ग्रसेन्सियल योजनाएं हैं, जिन पर हमारे देश की ऋर्थव्यवस्था निर्भर करती है, कृषि निर्भर करती है, लोगों को ग्रनाज मिलता है, उन पर सरकार ने कभी ध्या**न नहीं दिया।** महोदय, वर्तमान स्थिति है उसकी तरफ मैं ग्रापका ध्यान दिलाना चाहंगा। ग्रभी मेरा ख्याल है, कल या परसो ही मैने एक सवाल किया था यहां पर।

हरू 💳 (३८)म**(स्थमप्रास्त)**ग, ४५० - १४ - १४५ हरू

🔄 अन्नत राम बायसवस्त्र]

[RAJYA SABHA]

महोदय हमने एक सवाल पूछा था कि क्या प्लानिंग कमीशन ने ध्रमली पंचक्षींय योजना में सिंचाई योजनाश्रों के लिए धन श्रायंटित करते समय इस तथ्य को ध्यान में रखा कि हमारी खेती लायक लगभग 70 प्रतिशत जमीन ऐसी है. जिसमें सिचाई के साधन उपलब्ध नहीं है। उसके जवाब में हमको जो उत्तर मिला है, उसमें यह कहा गया है कि जहा तक पंचवर्षीय योजना का सवाल है उसको अभी भ्रन्तिम रूप नहीं दिया जा सका है ग्रीर जहांतक वर्ष 1992-93 की वार्षिक योजना का संबंध है तो जल संसाधन मंद्रालय ने मांग की थी मेजर एण्ड मीडिथम एरीगेशन योजनाओं के लिए 364.89 करोड़ रुपए की, जिसके मुकाबले में उनको मिला है मात 30.20 करोड़। महोदय, मांग है 364.89 करोड़ रुपए की ग्रीर उनको मिला है केवल 30.20 करोड़। इसी तरह माइनर एरीगेशन योजनाओं के लिए मांग की गई थी 157.92 करोड रुपर की धौर उनको मिला है कल 50.73 करोड़। इसी तरह से कमाण्ड एरिया डवलपमेण्ट के लिए मांग की गई थी 400 करोड़ रुपए की ग्रौर मिला है कुल 90 करोड़ रुपया। इसी से यह ग्रन्दाजा लगता है कि इस सरकार की कितनी चिन्ता है ? कृषि की उत्पादकता को बढ़ाने के लिए, कृषि की कुल पैदावार को बढ़ाने के लिए और देश की पूरी कृषि भूमि को सिंचाई की सुविधा देने के लिए सरकार की कोई दिलचस्पी ही नहीं है। इसलिए जब कभी मौसम खराब हो जाताहै और बारिश ठीक नहीं होती है तो देश के लोगों को भुखों मरना पड़ता है। मेरा यह निवेदन है कि पिछले सितम्बर और दिसम्बर के बीच में यह साफ तौर से जाहिर हो गया था कि कुछ हिस्सों में मानसून देर से पहुंचेगा, खासकर के ग्रपने देश के उत्तरी धौर पश्चिमी भाग में ग्रौर देर से ग्राया ग्रौर जल्दी चला गया, उसकें कारण उन इलाकों में सुखे की स्थिति है, यह बात सितम्बर से लेकर दिसम्बर तक बिल्कुल साफ जाहिर हो गई थी श्रीर फरवरी आसे असे तो यह सबको मालम हों गया या कि विकराल सुखे की स्थिति है और जक यह मालुम हो गया था तब मैं यह पुछना चाहता हूं कि उस वक्त राज्य सरकारें स्रोर केंद्र सरकारें काम में तेंल डाले क्यों बैठी रहीं वह इतनी चेतना शुन्यःक्यों रहीं ? अप्रैल श्राते-षातें ती भूख से भौतों की खबरे बाने लगीं-कच्छः में भूखः से मौत हुई है ग्रीर ग्रायके मध्य प्रदेश में सरगूजा ब्रौर कई स्थानों पर भूख से मौतें हुई हैं श्रीर उत्तर प्रदेश में भूख से मौत होने की सकार प्राई है, उड़ीसा से प्राई है और विपुरा से तो ग्राज ही छपा है कि भख के कारण एक बाप ने मजबूर होकर ग्रापने दो नाबालिय बच्चों को 40 और 50 रूपए में बेच दिया। तो यह हालत इस देश में बन रही थी सखे की लेकिन इसकी तरह राज्य सरकारों का ग्रीर केन्द्र सरकार का कोई ध्यान नहीं गया और वही पिटा-पिटाया सा जवाब, जो हमेशा से दिया जाता रहा है, वही आया है। जब प्रधान मंत्री गए थे मध्य प्रदेश के दौरे पर तब उनकी जानकारी में लाया गया और भ्राप इतने सचेत हैं। बयान में तो प्राप कहते हैं कि सरकार पुरा ध्यान दे रही है, सुखे की स्थिति पर भारत सरकार भी श्रीर राज्य सरकारें भी, लेकिन इतने सचेत हैं कि सभी जगहों पर आपने अर्भातक केन्द्रीय दल भी नहीं भेजा है। मध्य प्रदेश में गया है, गुजरात में केन्द्रीय दल गया है लेकिन महाराष्ट्र में क्यो नहीं गया? उत्तर प्रदेश के उन इलाकों में जहां सुखा है, वहां क्यों नहीं गया ? बिहार में नयों नहीं गया ? उड़ीसा में क्यों नहीं गया ? विपुरा में क्यों नहीं गया ? तो इस मायने में मंत्री जी, श्रापका वक्तव्य ब्रध्रा है, इसमें पुरे देश में जो सूखे की स्थिति है, उसे पूरी तरह से प्रकाश में नहीं लाया गया है। जब प्राप इन जगहों के बारे में जवाब दे तो झापको स्थिति साफ करनी च।हिए। इसी के साथ-साथ जब यह सुखेकी स्थिति बन रही थी तो हाथ पर हाथ रखकर क्यों बैठा गया ? ऐसी मानव समीवत के मुकाबले में सरकार की अकर्मण्यता किसी

भी तरह अपराध से कम नहीं है। लगता है कि जैसे इंसान का खुन ही सरकार के मुंह में लगा हुन्ना है। तो मैं भ्रापसे यह कहना चाहता हं कि आप कृपया प्रकाश डालेंगे कि सितम्बर में जब इसका ग्रासार पैदा हो गया था श्रौर दिसम्बर तक बिल्कुल साफ हो गया था, फरवरी में बिल्कुल साफ हो गया था, श्रप्रैल में मौतों की खबरें आपने लगी यों तो आराज तक आराप पुरी तरह से केन्द्रीय दल को क्यों नहीं भेज पाए? इसके बावजुद ग्राप कहते हैं कि हम पूरी तरह से सचेत हैं, सुखे पर हमारा पुरा ध्यान है, इन दोनों बातों में कितना फर्क है इसको ग्राप देखिए।

दूसरी तरफ, मान्यवर, खाली झन्न का ही संकट नहीं है, पानी का भी संकट है और यह समस्या मुस्तकिल है अपने देश में कि जब कभी सुका पड़ जाये, सुखा न पड़े, नर्मी ही आ जाती है तो देश के बड़े हिस्से में पानी की कमी हो जाती है। प्रदेश सरकारें ग्रौर भारत सरकार कितनी निकम्मी है, आप इस बात से श्रंबाजा लगाएं कि जमीन के तीचे से पानी को निकाल-कर के हमलोगों को साफ पीने लायक पानी नहीं दे सकते हैं भीर जब साफ पीने छ। अक पानी नहीं मिलता है तो महामारियां आती हैं भ्रौर हर साल लाखों भ्रपनी जान देते हैं सिर्फ पानी न मिलने के कारण, आज तो संकट है ही। तो उस पानी को आप कैसे देंगे? मैं भापसे कहना चाहता हं कि किसी भी गरेरे देश में अनर इस तरह से महामारी में लोग मरें, अवकास से लोग मरें, भूखा से मरें तो वहां की सरकार एक दिन रह नहीं सकती है, वहां पर रिकोल्ट हो जाएगा, सरकार को रहने नहीं दिया जाएगा, लेकिन हम ऐसे हैं कि रिबोल्ट करने का दम ही नहीं रहा है। जो भूख से मरते हैं, उनकें तो दम है ही नहीं, इसलिए वे **बेपा**रे हरचीज को चुपचाय बर्दाक्त कर लेते हैं। इसलिए जो बेचारे हैं यह हर चीज को क्यकित कर लेते हैं और ब्राप ब्रपने ब्राराम से चलते हैं। इसी के साथ मैं एक और चीज आपके माध्यम से कहमा चाहता है।

(श्रीभास्कर उपसभाध्यक्ष अत्माज **भासोदकर)** : प्लीज कम्पलीट ।

को अन्तर राम परयसवास: जहा ग्रह देवीय ब्रापदाएं सामान्य जनता के लिए अभिकाप बनकर आती हैं वहीं पर सरकार के लिए और सरकारी नौकरशाही के लिए यह वरदान बन जाती हैं। जब कभी ऐसी श्रापदाएं श्राती हैं तो करोड़ों रुपया ग्राप रिलीज करते हैं या राज्य सरकारें जो ग्रपना हिस्सा मिलाकर खर्च करती हैं, उसका बड़ा भाग नौकरशाही की जेब में चला जाता है।

भी ईश दत्त थादवः (उत्तर प्रदेश)ः यह बात सही है।

भी अनुस्त राम जायसवासः ग्राप क्छ ऐसा उपाय कीजिए कि जो पैसा इसमें खर्च होने जा रहा है वह केवल उन लोगों के लिए खर्च हो जिन्हें उसकी जरूरत है और उन लोगों की जैब में न जाये जो इससे हमेशा लाभ उठाते हैं घौर जिनके लिए यह आपदाएं बरदान बनकर श्राती हैं। मैं कहना चाहता हूं कि जब तक नौकरशाही की यह प्रवृत्ति रहेगी तब तक भूख क:, पानी का, स्खे का, बाद का कभी हल नहीं निकास जा सकता है। धमर यह प्रापदाएं खत्म हो जा ग्रेंगी तो उनकी नाजायज प्राभवनी का एक बड़ा जरिया खत्म हो जाएगा। तो इस चीज पर भी ग्राप ग्रपने जवाब में प्रकाश डालिएगा । इसलिये जो बडी चीओं हमने कही हैं, सब वाटर अ:ह तिकालकर सिंचाई में इस्तेमाल करने के लिए, नेजनल वाटर ब्रिड बनाने के लिए और जो सिचाई योजनाएं पेंडिंग हैं, उमको पूरा करने के लिए जो 1992-93 के लिए एलोकेमंस कम हुआ है, कहीं 1/10 रह गया है, कहीं 1/3 रह गया है, इस स्थिति को देखते हुए क्या सचम्च भ्राप चाहते हैं कि खेती की पैदाबार बढ़े। इसमें शक होता है, सबको शक है, हमको शक है, पूरी सभा को शक है। यह भूख का मामला है, लोग मरते हैं, इससे तड़फन होनी चाहिए । जो उकलीफ होनी

[श्री अन्तत राम जायस्याल]

चाहिए वह तकलीफ ग्राप तुरन्त महसूस करें, यह मेरा प्रापसे विनम्न निवेदन है। धन्यवाद ।

चौधरी हरि सिंह (उत्तर प्रदेश) माननीय उपसभाध्यक्ष जी, देश के ग्रधिकांश राज्यों में भयंकर सूखा ग्रौर ग्रकाल की स्थिति मौजूद है। जो यह सूखा इस वक्त देश में है इसकी चपेट में वे राज्य भी हैं जो खेती की दृष्टि से बहुत खुशहाल ग्रौर बहुत ही उपजाऊ माने जाते हैं। जैसे कि ग्रापका महाराष्ट्र है, उत्तर प्रदेश है, कार्नाटक है।

उपसभाध्यक्ष (श्री भास्कर अन्नाजी मासोदकर) वह महाराष्ट्र श्रीपका भी है। महाराष्ट्र हमारा है, ऐसा नहीं। श्रापका भी है।

बोधरो हरि सिंह : मैं प्राप्ता नहीं कह रहा हूं। में महाराष्ट्र कह रहा हूं।

देश के यह जो उपजाऊ प्रदेश हैं और उत्तर प्रदेश का वह हिस्सा भी जो बहुत अच्छा असाज पैदा करता है, ग्राज वह भी इसकी चपेट में है। भाज जो सुखा पड़ा है और यह जो अकरल की स्थिति है, मैं समझता है कि 1987 में जो सुखा पड़ा था, यह उससे भी भयंकर है। मान्यवर, में इसलिए नजर में लाना चाहता है कि 1965 **भौर**्1967 में देश के. 156 जिलों में सुखाः पड़ा था और भारत सरकार ने 722 करोड़. रुपये खर्च किये थे । 1972-73 में देश के 27.7.जिलों में सुखा पड़ा था और केन्द्रीज सर्कार, ने 790 करोड़ रुपये खर्च किये थे । 1979-80 में 11 राज्यों के 240 जिलों में सुख़ा पड़ा था **श्रीर उसमें भारी धनराशि केन्द्रीय**्स्रकार ते.् खर्च की थी। लेकिन 1987 का जो सुखा था वह बहुत ही भयकर था। देश के 470 जिलों में केबल 145 जिलों में ही वर्षाहर्द्ध थी। देश के बाकी जो जिले थें उसमें किसानुकी साही फ़सल श्रीर उतका जीवन श्रस्त-व्यस्त हो गया था 🚛 में कहना चाह रहा हूं कि यह जो मौजूदा सूखा, है, बहु 1987 से भी अवदार है, । पुझको इस् बात की भूगी है कि नवें कमीशन के मुताबिक

केन्द्रीय सरकार ने 75 फीसदी जो राहत का-रुपया है, वह राज्यों को देना स्वीकार किया है । अपप एक तिमाही की किश्त राज्यों को दे चुके है और राज्यों को राहत कोष में सिर्फ 25 परसेंट अपना रुपया लगाना है। तो यह जो भारी रकम कः प्रावधान केंद्रीय सरकार ने किया है. यह सराहनीय है। लेकिन मझे दःख होता है कि हमारी राज्य सरकारें इसके बारे में कोई संकेत नहीं देती हैं, उसकी तैयारी नहीं करती हैं। जब बिल्कल सिर पर सुसीबत था जाती है तब चारों तरफ से जिल्लाना शुरू करते हैं। तो मैं कहना चाहता हं कि इसके लिए कोई एक परमानेंट डिपार्टमेंट सुखे को, फलंड का होना चाहिए । प्राप कहेंगे कि यह कोई जरुरी नहीं है कि सूखा पड़ेगा ही, बाढ़ ब्राएगी ही, इसलिए परमानेंट डिपार्टमेंट रहना ग्रावस्थक नहीं है लेकिन मैं कहना चाहना हूं कि श्राज तक विज्ञान ने जो प्रगृति है, जो शक्ति हासिल की है, उससे जहां चाहे वह सूखा डाल दे, बाढ़ पैदा कर दें, बादलों और हवाओं का रुख बदलकर अग्नि वर्षा कर दे। तो इस तरह की जो वैज्ञानिक प्रगति हैं, 2 वीं सदी की जो साइंटिफिक उन्नेति है, यह कब बाढ़ पैदा कर दे, इसके लिए सत्के रहना आवश्यक है। इन सारी ताकतों को देखकर हुने सतर्क रहना पड़ेगा।

महोदय, साथ ही साथ इस बात का बड़ा दुख होता है कि प्रांज भी जो 60 फीसदी हमारी खेती के लायक जमीन है, उसकी मिंचाई का माकृष इंतजाम नहीं हो पाया और वह इसलिये नहीं हो पाया है कि जो हमारी जमीनों का सर्वे किया गया है और जो नए वैज्ञानिकों के अनुसार जो सिंचाई के प्रबंध किए गए है, वह अच्छे साबित नहीं हुए और उनमें से आधे से ज्यादा फेल हो गए। उनको जो मदद मिलनी चाहिए थी, ठीक करने के लिए वह भी नहीं प्राप्त हो पाई है।

महोद्ग्य, इसके साथ-साथ हमारे देश की बहुत सी जमीत ऐसी है जो बाटर इरोजन से प्रभावित है और इसके पारण बराबाद हो जाती है। मंत्री महोदय ने कहा था कि हमारी बहुत सारी योजनाएं

हैं। विभिन्न राज्यों ने इसके लिए कई योजनाएं बनाई हैं लेकिन उन योजनात्रों को क्लियरेंस नहीं मिल पाता है। उसके क्लियरेंस में बुनियादी बात यह है कि सारी की सारी जिम्मेदारी वह केंद पर थोपना चाहते हैं। जो उनका हिस्सा है वह उसे नहीं देना चाहते हैं। मैं जानता हं कि बहुत रुपया केंद्र की तरफ से रिलीफ के लिए जाता है। ग्रभी जो उत्तर प्रदेश के ग्रंचलों में भूचाल आया था उसमें केंद्रीय सरकार ने रुपया दिया लेकिन उसका श्रेय ग्रौर पर्टियों को मिला. बी. जे. पी. की मिला ग्रौर उनकी तरफ से पार्टी मजबूत की गई। जो सचमुच में सफरर्रस थे, उन तक वह रूपया नहीं पहुंच पा रहा था। मैं उत्तर प्रदेश के भूचाल की बात कर रहा हूं। मैंने खुद वहां पर देखा है कि ग्रगर यह पता लग गया कि यह ऋादमी किसी विशेष पार्टी का है तो उसको रिलंफ नहीं दिया जाना था। तो जो राज्यों की परिकल्पना में यह बात ऋा गई है, यह नहीं होनी चाहिए ।

Calling attention to a

हमारे उत्तर प्रदेश में श्रभी ऐसे बहुत से काम पड़े हुए हैं जिनको वहां नहीं किया जा रहा है। जो प्रगति के काम हैं। जवाहर रोजगार योजना का काम चल रहा है। हमारी दूसरी स्कीमें हैं जिनसे गरीब लोगों को फायदा होता लेकिन वे ठप्प पड़ी हुई हैं। सारा काम रुक गया है। इसी तरह से देश के अंदर पीन के पानी की समस्या है। उसके लिए जो केंद्रीय सरकार की स्कीमें हैं उनको तेजी से लागुकरना चाहिए। बहुत से राज्यों ने कहा है कि हमारे यहां बाढ़ है या भुखा पड़ा हुग्रा है। वहां पर उन्होंने रैबेन्यु ग्रौर दुसरे जो किसान पर खर्च है उनको सस्पेंड कर दिया है। मैं यह कहना चाहता हूं कि जब उनकी फसल बरवाद हो गई, नष्ट हो गई तो यह जो फसल से ग्रामदनी होनी थी, उसी से वह अपनी खाद, पानी, बीज भ्रादि का खर्च निकालने वाला था ग्रौर जब सूखे के कारण सारी फसल बरबाद हो गई तो उस पीरियष्ट का पैसा सस्पेंड कार देशा चाहिए। मैं चाहता है कि सर्खे के पीरियड का कैलकुलेट करके राज्य

सरकारों को इसे माफ कर देना चाहिए श्रोर लोगों पर जो ये दबाव डालते हैं यह मुनासिक नहीं है।

इसी तरह से जो हमारा डिस्ट्रीब्युशन आफ फुड है, जो हमारी राहत के कार्यक्रम हैं, जो हमारा परमानेंट डिस्ट्रीब्यूशन है, गांबों में सस्ते गल्ले की दुकान हैं उनके द्वारा भी राहत का काम चलना चाहिए जिससे कि गांव के श्रंदर कोई भूखा न मरे, किसी को भोजन न मिले बल्कि उसको इतनी राहत मिले कि माल्म ही न हो कि हमारे यहां सूखा पड़ रहा है।

मैं दुरदराज़ की बात कहना चाहता हं। हमारे यहां जो पेड़ों का कटाव हो रहा है उस रोका जाए और पेड़ बड़े पैमाने पर लगाए जाएं। हमारी जो बाकी स्कीम्स हैं, जो फाँडर की, चारे की स्कीम्स हैं उन्हें ठीक से चलाथा आए। अगर हम बढ़ती आबादी को नहीं रोक पाते हैं तो जो यह रेगिस्तान बढ़ रहा है, यह ब्रागरा से दिल्ली, मेरठ डिबीजन भी इसकी चपेट में श्राने वाला है। मथ्राभी ग्राजाएगा दिल्लीभी ग्रा जाएगा। राजस्थान में इतनी तेजी से रेगिस्तान बढ़ रहा है। इसके लिए पेड़ लगाने का इंतजाम करना चाहिए बरना यहां पर सुखा परमानेंट हो जाएगा और दिल्ली भी रेगिस्तान हो जाएगा। इसके लिए बड़ी वॉर फुटिंग पर काम करना चाहिये। इन ग्रलफाज के साथ मैं ग्रापका धन्यवाद करता है।

SHRI MOTURU HANUMANTHA RAO (Andhra Pradesh): Mr. Vice-Chairman, Sir, 1 thank you for giving me this opportunity. The drought seems to be unprecedented. It is so wide spread from north to south and from west to east. It spells famine and pestilence to the society. Such a thing has happened now and we are facing a serious calamity. This drought condition naturally is more devastating than other calamities because it spoils the health of the people and mars the prospects of future development. The Water-scarcity conditions created such a consequence wherein the water table

[Shri Moturu Hanumantha Rao]

would go down very much. It would be very difficult to draw water for cultivation or for drinking and all other purposes. Such a serious situation we are facing, but the report of the hon. Minister is not giving a full picture of the whole thing. It is incomplete and inadequate and also not giving so many details in regard to so many States. For instance, Tripura is completely left out from this report. I don't know why. Starvation deaths are taking place in many States, in Orissa, Madhya Pradesh and Tripura in particular. They have been there. I don't know why Tripura is not at all mentioned here, but it only shows how incomplete the picture is, as given by the hon. Minister. And again, this drought condition has been there, and it should have been expected. In fact, the forewarning is also there. Since October, 1991 we have been facing this scarcity, deficiency in rainfall. In 1991, this scarcity conditions was reported by 24 meteorological subdivisions. Again in January-February of this year also, 21 meteorological subdivisions have reported the same thing. So, naturally such a forewarning is there and the State Governments as well as the Central Government should have been prepared fully to meet the challenge. But they have not done so. That, is exactly why the sufferings of the people have become very severe. As reported in the press migration of people has been taking place and there is scarcity of everything. scarcity of cattle fodder, etc. Even the price of the common foodgrains like jowar is going up like anything. Our friends were reporting that even around Bombay it was sold at Rs. 5 per kilogram, which ordinarily should have been sold at Rs. 2 per kilogram. It has already gone up to Rs. 5. When such is the situation I don't know why they were not prepared. When the forewarning had been there immediate relief should have been organised, but yet it was not organised is quite obvious. Even Centra}, teams could visit only two States tip-till now; they are expected to visit one more State. What about other .States ? There are so many States which have not report about the drought conditions. There are so many states where the water scarcity has been felt For instance, West Bengal, Tamil

Nadu and other areas are facing water scarcity. Drinking water is also not available. Such is the fate of the people in those areas. The failure on the part of the Central Government must be taken seriously in this respect. They could have pre-va.led upon the State Governments; they could have also sent the Central team. It always happened the Central team would go there very late; they would give their reports very late and relief measures suggested by them would be taken very late. This has been there all along and this lias been happening for long. Even now it is like that. Only one State Government has mentioned that it could not make full use of the Calamity Relief Fund. Perhaps, there are other State Governments also which did not do so. From the gravity of the situation it is clear that many State Governments would not be able to give full relief to their peopla even after fully making use of the Calamity Relief Fund. So, naturally the Central Government will have to see to it that greater fund is allocated or sanctioned for the help of the States where crores of people are suffering. That is to be taken seriously. Now, immediate relief measures are to be taken. Food-for-work-programme is to be attended to immediately. So many relief camps are to be opened. Fodder and food have to be supplied to the affected areas. All these things can be done only when the whole programme is taken up on a war-iooting. 'War-footing" naturally means that it should be taken up seriously. Even Army services may be required in some areas to see that people do run the relief camps property and proper supplies are given to them immediately. AH these things are to be attended to. The failure of our rulers for so long has been the cause of such calamities. According to us, natural calamities would always be there. But in order to meet the calamities certain steps are to

be taken. For instance, water 4.00 P.M. resource management and if it

was properly attended to we could have successfully faced so many droughts. We have been repeatedly facing, these drought conditions. Floods and drought have been time and again harassing' our people, killing our people and affecting

the developmental activities. The water resources problem is the key to all these things. These problems should be attended to. Where do we find ourselves after seven Five Year Plans? We find ourselves in an unprecedented drought prevailing all over the country. Why is it so? Why have we got to this position after seven five Year Plans ? This should be considered very seriously. Now the question is, more water is flowing into the ocean than it is used by the people here. Why is it so ? In Plan after Plan only spill-over projects are found. All irrigation projects are kept pending for long. Perhaps some of them are pending because of the present financial position. They may be postponed eternally also that is my apprehension. Unless some radical step is taken, radical change is brought about in the situation, perhaps they would not be able to construct all these projects, projects which give life to our people, irrigate our land. Sir, drought affected areas are there in almost every State. In the State of Andhra Pradesh itself famine affected areas are there like Rayalaseema and Telan-gana. Many medium projects as well as major projects are pending. My friend, Mr. ladhav, has just now said that the Godavari water is to be taken to the Krishna and the Krishna water to some other place. It is also pending for long. This should be attended to immediately. The Polavaiam project was to be constructed on the Godavari. It could have taken water to the Krishna and from the Krishna to T; mil Nadu. The drinking problem in Hyderabad and Secunderabad could have been solved by this. The vast areas of Rayalaseema and Telangana also would have been benefited by that. But this project is not taken up so. Its foundation was laid in 1981. Still the Central Water Commission has not given its clearance. Clearance for many other projects also has been held up for years, perhaps even for decades. If that is the concern expressed by the Central Water in regard to such a situation, how we can be relieved from the drought conditions ? I hope that these problems will be attended to very soon. longterm relief measures should be taken up and immediate relief measures should also be taken up. Even voluntary organisations may be asked to

help in this matter. I hope that such a message would go from this House so that crores of people who are suffering will find some hope.

SHRI CHIMANBHAI MEHTA: Sir, approximately 12 crores of people throughout the country are affected because of scarcity and semi-scarcity conditions. This is a rough estimate that I am giving because in the statement this particular aspect has not been mentioned. In Gujarat, it has been mentioned that nearly 2,20,00,000 people are severely affected by scarcity conditions. Out of 180 blocks, 150 blocks are affected by scarcity conditions. Out of 18,000 villages, more than 11,006 villages are affected by scarcity. And till date, they have been able to provide relief works only to 4.50.000 workers through Jawahar Rozar Yojana and other relief works. So while the affected people are about 2,20,00,000, relief works have been provided only to 4,50,000 people. Nearly 66 lakhs cattle are lost. There are only 234, depots open. There is an acute scarcity of drinking, water in almost 6,000 villages while the State Government is able to provide drinking water through tankers, bullock carts, etc., only to 800 villages, That the assistance provided is only to 800 villages when it is required in 6,000 villages, throws light on the a capocity of the State Government.

[THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ) in the Chair.]

It is thus clear from the statement made by the Minister that whatever portion has been given to the State Governmentunder the Central Relief Scheme, worked blunder the norms of, the Ninth Finance Cojnmis-sion, has, been totally used by the. Gujarat Government. Even then there is this much shortage of drinking water there. The relief centres set up there do not work on all the working days. Some of them are just namesake. Just because there has been a demand, they have been set up. They are being given Rs. 15 per day and on a non-working day, they are given Rs. 2 per day. What a paltry amount! About Kharif crop, I do not want to go into the figures in detail. The target was 33 lakh tonnes.

[Shrimati Sushma Swaraj]

They got around 20 lakh tonnes. The target for the oilseeds, which is the major crop, was 23 lakh tonnes. The crop was available to the tune of 10 lakh tonnes. So there is a big shortfall in Bajra and other produces. Now, about drinking water, I will give you one example. The "No source of water"-villages are increasing every day. In one district, in Surendranagar district, there was only one "No source of water" village. There was no water available at all and it is called the Tanuroz Village. That was in 1963-64. In 1972-73, after eight years, there were 27 villages in that district and, in 1985-86, the figure went up to 388 villages. It is because the water level is going down and the sali-nation ingress has also increased. The rain management problem and the water mana gement problem are not being looked into in a scientific manner and whatever is done is done in a very superficial manner.

Our State Government, the Government of Gujarat, has spent Rs. 1,500 crores during the last two decades in providing water to the "No source of water"— villages. Even then this is the position. Recently, they started digging borewells and in 34 per cent of the villages they were found empty. So, even if you take emergency measures, water is not available at the underground level. This is the position now there.

Fodder is another acute problem. Foodgrains for human beings are transportable. Grass is also transportable. But it is a bulk commodity. Of course, care is taken locally by the task fore and subsidy is given but it is very nominal. It is Rs. 6 per animal per day. But you know that fodder is very costly. Just now, my friend, Shri Hanumantha Rao, referred to it and said it costs Rs. 5 per kg., that is grass. But you know that an animal would require much more than one kilo and this subsidy is not enough at all. 1 do not want to criticise anybody. Of course, the entire House is sharing the same sentiments and there is no question of parties here on this issue. But the question is how to work out the action plan.

As it has been admitted here, only two States the Central Team has gor Gujarat and Madhya Pradesh. Perhaps is a two-way traffic; I do not know exact The State Governments also should ready with facts and figures. Only wh the Central Team goes there, they veri and co-ordinate and, ultimately, the figur are worked out. The Gujarat Governme has asked for Central assistance on t basis of its Master Plan to the tune Rs. 650 crores. I think the total assistan asked for by Madhya Pradesh, Mah rashtra. Gujarat, Karnataka, etc. com to Rs. 1,700 crores. It is not a big c mand either. If they are asking for a cer ral assistance of Rs. 1,700 crores, it is r a huge order. I know that when the Gu rat State suffered three famines succes veiy in 1985, 1986 and 1987, duri those days, the Central Government gi an assistance only to the extent of Rs. crores as a grant A sum of Rs. 600 cro was advanced against the Five Year P] allocations. Anyhow, some way out v found. So, you have to find out a w somehow immediately, whether under t head or that head. Bat the money m go from here and you must do t immediately because the time is too she Your team will go there, it will verify, report will be given, your committee sit and the Minister will okav it. . these will take time and there will be sense of urgency. A sense of urget should be there. Therefore, 1 would regr the Minister to take up this work on emergency basis and work out an en gency plan and see that within a mo all the States are given a certain m mum-it would be better if they are gr the maximum possible—so that the nes sary works can follow immediately.

At the present moment, in my State Gujarat, work is being given to 4,50,(labourers. But the State Government said that during the peak period of acute drought or famine, they will have provide employment to 36 lakhs labourers. It is ten times more. Where the money ? Where is the finance? The have to plan out the work. They h to provide all these things. But unl

they see some money coming, they will not be able to plan out properly. Some perception has to come to them. And you have to draw the time-bound relief.

THE VICE-CHAIRMAN SHRIMATI SUSHMA SWARAJ): Mr. Mehta, you conclude now.

SHRI CHIMANBHAI MEHTA: There is an apprehension about the next monsoon. Well, we all can pray from this House that the Gods Indra and Varun should be kind to us and to the mankind. But anyway, might be, they are not pleased with us. I do not know the reasons. You may find out. But about the long term plan. things have been said about water management and land management. These are okay; Of course, I know the relevance to us and I want to talk about the immediate plans.

उपसमाध्यक (श्रीभती सुवमा स्वराज) : प्रव ग्राप समाप्त करिये ।

श्री चिमनगाई भेहता : हमारे पहले तो बहुत लम्बा बोले है। गुजरात में से सिर्फ में झकेला ही बोल रहा हूं। महाराष्ट्र की लिस्ट मेरे पास है। बार बोले हैं, और भी बोलने चाहिए।

उपसमाध्यक्ष (श्रीमती सुबमा स्वराज) : गुजरात में तो अभी और लोग भी बोलने वासे हैं। अभी तो लिस्ट है।

भी विमनभाई मेहताः एक ही नाम दिया है प्रभी तक।

ुज्यसमाध्यकः (बीमती नुषमा स्वराज) : गुजरात से भौर नाम दिये गये हैं। ग्रनन्त संकर दर्वे बोलने वाले हैं। वे गुजरात से ही हैं।

भी विमनमाई मेहता: इक्षर नाम दिये होंगे। मैं खुण हूं। बोर्ले। झावश्यक है।

इसिनए मेरा कहना है कि सभी सरदार सरोबर की बातें जब साती हैं तो कई लोग इन्बायरनमेंट के नाम पर उलझ जाते हैं सौर कहते हैं कि बेक डैम्स नहीं होने चाहिए। स्राप गुजरात की कंडीशन देख लीजिए, ग्रीर उसमें ग्रव हम डिबेंचर निकालना चाहते हैं। सेंट्रल गवनंमेंट की मदद के बगैर हो नहीं सकता है। दे हैंव टूसैक्शन। वे सैक्शन जल्दी कर दें तो हम ग्रपना पैसा बाहर से निकाल लेंगे, एन. श्रार. ग्राई. का डिबेंचर्स लाएंगे। वह कुछ न कुछ जल्दी कर दीजिए यह हम।रा एक बहुत इम्पारटेंट पेंडिंग सवाल है।

प्लानिंग कमीशन ने बार बार सवाल किया।
तो प्रश्न था। श्रव लिखा है इस सेशन में या
लास्ट सेशन में कि श्रभी सवाल नहीं है। खम्भात
का जो बिंज है, उसमें से नर्मदा का पानी हम
बिज पर से पाइप लाइन के जरिये लें जा सकते
हैं। खम्भात में पूरा नर्मदा का पानी दरिया
में बहुता है। तो पहले इस योजना के बारे में
उन्होंने श्रपने हाथ में लिया था श्रीर श्रव कहते हैं

'we do not have that scheme.

प्रापको देखना चाहिए कि ऐसी स्कीम बने।

That will help thousands of villages and hundreds of cities. A big pipeline can be reached from the Narmada whose water is wasted. Some Members have drawn the attention to the ugly side of the relief work. I do not want to talk much about it. That is there. You should work out some measures because, after such a vast experience, if the money given to the States and from the States to the villages is taken away in between, it is really a crime against the humanity and some foolproof system has to be worked out. Thank you, Madam.

THE VICE-CHAIRMAN (SHRMATI SUSHMA SWARAJ): Dr. Abrar Ahmed—not here. Shri S. S. Ahluwalia.

SHRI DINESHBHAI TRIVEDI (Gujarat): Madam, I just want to associate myself with the hon. Member, Shri Chiman-bhai Mehta. Gujarat is really going through a very bad patch. I know Anant-bhai is also going to talk. I leave it to him. But, specifically, the district of Kutch is in a bad share. There has already been a death due to starvation.

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ): Your association has been recorded. Kindly co-operate.

SHRI DINESHBHAI TRIVEDI: Cattle is also migrating. People are starving. Madam, the Narmada water is not going anywhere near the Kutch area or Saurashtra. I would like to request the Government that while they are talking about the Narmada, something basically must be done now and here so that the Narmada water is taken to Kuch and Saurashtra because his pr6blem is perpetual it is coming up year after year.

श्री सुरेन्द्रजीत सिंह अहसुवालिया (बिहार): उपसभाध्यक्ष महोदया, मंत्री जी ने अपने वयान में स्वीकार किया है कि बाकई 1991 के मानशुन के कारण जो सूखे का प्रभाव इस वर्ष में पड़ रहा है इसमें 410 जिलों में से करीब 263 जिलों में कहीं बहुत ग्रधिक वर्षा ग्रौर कहीं सामान्य वर्षा हुई थी। पर 127 जिले ऐसे थे, जहां वर्षाकम हुई, नामभात्नकी हुई ऋौर जिसके कारण यह सखे का प्रभाव बढा ।

- महोदया, उन 127 जिलों में से 35 जिले हमारे राज्य बिहार के हैं, जिस राज्य से मैं ब्रांका हूं। पर श्रफसोस की बात है कि मन्नी महोदय ने जिस रिपोर्ट का विवरण बताया, उस रिपोर्ट में राज्य सरकार ने बिहार के सुखे की कोई बात नहीं बताई है।

उपसभाध्यक्ष महोदया, वैसे तो सुखे का मसला एक गंभीर मसला है। पिछली बार भी बःरिश · कम हुई थी · ग्रौर इस बार भी मेट्रोलॉजिकल डिपार्टमेंट की जो रिपोर्ट ग्राई है, उसके हिनाब से इस बार भी दारिण कम होनी है। एक तरफ तो इस खबर को सुनकर कर किसान धारा रहा है, तकलीफ में हैं सीर दूसरी तरफ करलेवा जारी लोग, जमाखोर लोग ग्रनाज को ग्रपने गोदामों में भर रहे हैं कि इस वर्ष 🗟 कथ भानसून के प्रभाव से और सुखा बड़ेगा तो उससे अपना ः नाजायज फायदा उठायेंगे ।

ं ऐसी ग्रवस्था में सरकार की जिम्मेदारी बहुत बढ़ जाती है, केंद्र सरकार की ग्रीर राज्य सरकार की, एक तरफ तो सुखे से प्रभावित क्षेत्रों में उत्पन्न परिस्थितियों का सामना करने के लिए उन्हें काइसिस मैनेजमेंट ग्रंप बना कर किस तरह से वैसी स्थितियों का सामना करना है और दूसरी तरफ इस चीज का नाजायज फायदा उठाने बाले व जमाखोर श्रौर कालेबाजारी लोग किस तरह से इसका नाजायज फायदा उठा रहे हैं, उसका भी सामना करना है।

ं उपसभाष्यक्ष जी, जैसा कि मुझे ज्ञात है, बिहार सरकार को कैलेमिटी रिलीफ फंड से पिछले वर्ष 35 करोड़ रुपया सैंक्शन किया गया था । मैं ग्र(पके मध्यम से, मंत्री जी, से जानना चाहता हूं कि इस 35 करोड़ रुपये को, पूरे का पूरा, श्रापने बिहार सरकार को दे दिया है ? अगर दिया है, तो क्या आपने बिहार सरकार से कोई अपनी रिपोर्ट मंगवाई है कि इसका उपयोग पूरी तरह हुमा है या नहीं हुआ है ग्रौर इसके माध्यम से वहां किन किन जिलों में ग्रौर क्य, क्या कार्यक्रम लियें गये, क्योंकि महोदया चाहे बाद हो, चाहे सुखा हो, जब जमीन, पर चलते वीला इनसं⊧न इससे प्रभावित होता है, तो जमीन पर चलने वाला हर जानवर और - खास करके यह जानवर जो पालक जानवर है, वह भी प्रभावित होता है ग्रीर खास करके किसान के लिए गाय, भैंस, बैल, वकरी, भ्रेड़ श्रीर इस तरहे के जो जानवर हैं, वह सारे प्रभावित होते हैं। हम तो लोगों की सुरक्षा के लिए वहां पर जवाहर रोजग(र योजना के तहत उनको फूड फारः वर्क का प्रोग्राम लेकर वहां कुछ न कुछ बंदोबस्त करते हैं, किंतु इन जानवरों की स्रक्षा के लिए या इन जानवरों को जिंदा रखने के लिए चारागाह का बंदोबंस्ट करने के लिए, या इनको कहीं ले जाकर इनके लिए फाडर सप्लाई करने के लिए हम का व्यवस्था लेते हैं।

ः श्री राम अबुधेश सिंहः (बिहार)ः यह तो बेजुबान है।

श्री सुरेन्द्रजीत सिंह अहलुधासियाः जो बेजबान हैं, उनकी हड़िडयां सामने दीखती है भीर फिर उन के शरीर दीखते हैं भीर दीखते हैं फिर कि बोनमील वाले लोग उस डेड बाडी को उठा कर ले जा रहे हैं। उनके लिए हम क्या करते हैं ?

केंद्र सरकार या राज्य सरकार के माध्यम से क्या ऐसी कोई काईसिस मैनेजमेंट की स्कीम बनाई गई है ? कोई ग्रापकी गाईडलाइन में इनके लिए भी कोई बिंद रखा है कि इनकी भी मदद करके इनको जिंदा रखा जा सकेगा ?

इन इलाकों में जो कि डाऊट-प्रोन एरिया है, यह करीब-करीब प्लानिम कमीशर्न या स्टेट प्लानिंग कमीशन इनको आइडेंटिफाई करता. है. ग्रीर यह जिले ग्राइडेंटिफाइड है कि कहां सिचाई की व्यवस्था नहीं है, बारिश पर ही वहां की ऐग्रीकल्चर बेस करती है और जब भी बारिश नहीं हो, तो ऐसी प्रवस्था हो सकती है। उसमें स्धार लाने के लिए हमने ग्राइडेंटिफाई तो कर लिया और उसके लिए प्रोजैक्ट भी लेते हैं। ग्रभी प्रधान मंत्री ने जो नए पब्लिक डिस्ट्ब्य्शन सिस्टम की अनाऊंसमेंट की है, उसमें 1700 ब्लाकों का नाम जो इन्क्लूड किया है उसमें ड्राऊट-क्रोम एरिया भी ग्राइडेंटिफाइड है। ड्राऊट-प्रोन एरिया जितने ब्लाक हैं वे भी ब्राइडेंदिफाइड किए गए हैं, उनमें भी मदद करने की जरूरत है। पर मेरा कहना है कि न्नाप नामेल कड़ीशन में तो ड्राऊन-प्रोन एरिया को देखें. ही, पर एब्नार्मल कडीशन में जबकि वहां स्वीयर ड्राउट हो, फैमिन हो जाए, तब वहां पर क्या एक्स्ट्रा देने जा रहे हैं ? ग्रापने एक तरफ तो कैलामिटी रिलीफ फंड का नाम दिया है, पर वह कैलामिटी रिलीफ फंड तो पूरा युनिफार्म बनाया हुन्नो हैं सारे भारत के लिए, हरेक राज्य के लिए, उसमें बाढ़ भी ग्राता है, ग्रर्थक्वेक भी ग्राता है, उसमें ड्राऊट भी ग्राता है, उसमें ऐक्सीडेंट भी ग्राते हैं, उसमें माम्रजनी में कोई मर गया कोई बिल्डिंग गिर गई, वह सारा हिसाब उसमें आप जोड़ लेते

हैं। पर जो किसान जिसके जीते जागते का रखाने या जीता जागता सब कुछ, उसके खेतों में लहराती हुई फसल होती है, उस किसान के लिए ग्रापने क्या-क्या स्कीमें ली हैं। ऐग्रीकल्चर डिपार्टमेंट के साथ-साथ, वहां बहुत ग्रन्छा होता है कि अगर फाईनांस मिनिस्टर भी होते. वैसे हैं भीर यह भी बताते हैं कि काप इंग्फोरेंस के बारे में श्रापने क्या-क्या प्रोग्राम्ज लिए हें भीर जिस वक्त मैट्रोलोजिकल डिपार्टमेंट ग्रापको यह खबर दे देता है कि इस बार मानसून अच्छा नहीं आना है तो ग्राप उस इलाके में किसानों की कॉप की व उनके खेतों की इंग्योरेंस के बारे में था उसको कुछ पैसा दिलाने के बारे में क्या सोचते हैं ? ग्रांखिर इसको कंट्रोल करने के लिए एक न एक दिन कुछ तो उपाय ऋषको ढुंढना पड़ेगा।

उपसभाध्यक्ष महोदया, मुझे याद श्राता है कि एक स्कीम पहले सबमिट हुई थी । गारलैंड कैनाल का सिस्टम था कि गारलैंड कैनाल, जहां पर नदी है या नहीं, दरिया भी नहीं है तो वहां दो दरियाओं को धुमा कर मिला कर सोचा गया था कि जहां पर पानी का ग्रभाव है वहां पर भी उस गारलैंड कैनाल के श्रुहम सिचाई की व्यवस्था करेंगे, केन्द्र सरकार उस पर कोई विचार कर रही है या नहीं कर रही है ? या गारलैंड कैनाल जैसा भी कोई प्रोजैक्ट आ रहा है या नहीं ग्रा रहा है ? कभी ऐसे ड्राउट प्रोन एरिया पर हम जो दिन-प्रतिदिन पैसा खर्च करते हैं अगर वहां पर जो इन्फ्रास्ट्रक्चर है हमः ग्रगर क्ष्मा दें तो वाकई वहा पानी उपलब्ध कराएं तो वहां पर हम मानसून पर ही खाली निर्भर नहीं करके इस पर भी चल सकते हैं। उसके साथ-साथ, जो सब से बडी प्राब्लम है कि सिचाई की व्यवस्था के साम्र-साथ प्रगर जो पंप के माध्यम से भी पानी मिलता था तो बहां ऋाइसेस है बिजली नहीं मिलती है, गर्मियों में वहां ट्रांसफार्मर जल जाते हैं या ट्रांसफार्मर के तेल की सोरी है, इन पर ध्यान रखने के लिए वया मोनिटरिंग करने के लिए भी कोई सिस्टर्म

[भी स्रेन्द्र सिंह अहलुवालिया]

बनाया है ? महोदया, मैं चाहूंगा कि हमारे बिहार के खास करके जो भौरंगाबाद, रोहतास, पलामू, संथाल परगना और छोटा नागपुर का इलाका है, यह इलाका कैसे ही काफी गरीब है भौर जब यहां पर सूखा पड़ जाए तो यह एक वज्रपात की तरह है भौर मैं चाहूंगा कि केन्द्र सरकार अपनी कोई टीम वहां पर भेजे और कैलामिटी रिलीफ फंड जो दिया है उसके भितिरक्त इस इलाके को कुछ पैसा देने की जहरत है भौर उसके साथ-साथ वहां के जानवरों की रक्षा के लिए उन्हें वहां से ट्रांसफर करके कहां, किस चरागाह में ले जाकर जिंदा रखा जा सकता है जब तक सूखा रहे, उसकी व्यवस्था करने की कृपा करेंगे।

धन्यवाद ।

DR. NARREDDY THULASI REDDY (Andhra Pradesh): Madam, at the outset I would like to register my protest against the Government for not mentioning the drought situation in Andhra Pradesh, West Bengal, Tripura and Orissa, but at the same time, would like to compliment the Minister for treating my State, that is, Andhra Pradesh, on a par with his own State, that is Orissa, in not mentioning regarding drought situation.

Madam, as far as Andhra Pradesh is concerned, almost all the four Rayalseema districts and most of the Telangana districts are reeling under drought conditions Especially Anantpur district in Rayalseema is reeling under severe drought conditions. During the last Andhra Pradesh Assembly session also this issue was raised and the entire opposition walked out on this issue alone. As far as Hyderabad is concerned, for the last one month agitations and *dharnas* are going on regarding the drinking water problem. So, that is the situation as far as Andhra is concerned.

If we come to Tripura, according to reports, there are nearly 500 starvation deaths there. There are people selling their children, for SO or GO rupees in Tripura. That is the condition in Tripura.

If we come to Orissa, everybody except the Minister knows that there are starvation deaths in the Kalahandi district. So 1 am unable to understand why he has not mentioned about the drought situation in these States.

SHRI K. C. LENKA: Madam, he has made an allegation of starvation deaths in Orissa in the Kalahandi district. Kalahandi district has always been a drought-prone district, but there is no information from the State Government that there are starvation deaths in that area.

DR. NARREDDY THULASI REDDY:

Madam, my point is, by merely mentioning it heavens will not fall. But, at least the State Government will be alerted. By making a statement in Parliament, at least the State Government will be altered to make sincere efforts. So, to such an extent we can do justice here. That is why I am mentioning it. So, my question is, will the Minister come back to the House with a comprehensive statement again, ? That is my first question.

My second point is, the Calamity Relief Fund under the Ninth Finance Commission has become a shield for the Central Government. Under this, the Central Government is throwing the entire burden on the States themselves and it is escaping from its responsibility. That Calamity Relief Fund is of the order of Rs. 804 crores per annum for the entire country. For this vast nation this amount is nothing. This amount is just enough to meet the drought conditions in Maharashtra only. The Maharashtra Government itself has asked for Rs. 879 crores. So, this amount is enough for Maharashtra alone. Then what about Gujarat ? It has asked for Rs. 650 crores. Madhya Pradesh has asked for Rs. 220 crores and Karnataka for Rs. 50 crores. And from many States they are yet to get the reports. So, this amount is meagre. A natural calamity should be treated as a national calamity.

Again the Minister has admitted that the Central Government will come into action in rarest of the rare droiight-conditions. In my opinion, these are the rarest of the rare drought conditions prevailing in the country. Therefore, will the Minister agree that these are the rarest of the rare drought conditions and come to the rescue of the State Governments? That is my second point.

My third point is rsgaiding the Central teams. I think the Government is purposefully delaying there. It is nothing but ds-)ay tactics. So far the Central team has visited only two Slates, Gujarat and Madhya Pradesh. Already summer is at its peak and there is drinking water problem everywhere. Already so many starvation deaths are there. What is the reason for the delay of the Centra! team in visiting the other States? So my question is, will the Government send a Central team immediately? You fix a time-frame to send a Central team, to give the report and to take action. For each of these there should be a time-frame. So. will the Government do that?

My fourth point is regarding foodgrains. Shortage of foodgrains is the major problem in the drought affected areas. There are reports that in Madhya Pradesh, in the Wadrafnagar tehsil of Surguja district, people are forced to eat monkeys and cats. This is reported in the papers. There are some areas where the people are consuming poisonous forest produce. There are some areas where the people are eating the bark of khejdi trees. There are some areas where people are taking only one meal on alternate days. Madam, this is what is happening in addition to starvation deaths. So, the public distribution system should be streamlined, should be strengthened in these drought-affected areas. Already there is rampant corruption in the public distribution system. The foodgrains from the fair-price shops are diverted to the black market. That is naturally happening. In these circumstances, especally in the drought-prone areas this will happen still more. So, the Government should take proper steps and streamline the public dstribution system to make a steady flow of foodgrains to the fair-price shops and to check corruption and diversion of foodgrains to the black market. So, what steps

is the Government going to take in this regard?

Then, my fifth point, Madam, is that there are hundreds of projects pending with the Central Government, that is, the projects of Andhra Pradesh and all other States. These may be irrigation projects or other projects. As far as Andhra Pradesh is concerned, there are 20 or 30 irrigation projects, major, medium irrigation projects, pending with the Government for decades together. Everybody knows that Rayalaseema is one of the frequent drought-affected areas in the country. The projects for the Rayalaseema area, the Telugu Ganga Project, the Saleri Nagri, Hunda Niva and some other major irrigation projects are pending since 1983. So also the Polavaram Project is pending for two decades, more than two decades. If these projects had been cleared, Some of the problems of the droughtaffected areas would have been solved. So, will the Government give due assurance that within 15 days at least it would clear some of the pending project? With these projects we can provide employment also to the people there.

Then, my another point, Madam, is that in some areas in the Camine-relief works people are not getting minimum wages. In some places they are giving Rs. 15, and in some other places they are giving Rs. 5. So, will the Government take proper steps to give the minimum wages to the workers in the drought-affected areas?

Then, the next point is regarding fodder. Madam, thousands and lakhs of cattle are dying everyday. People are sending their cattle to slaughter houses with tears. So, Madam, in each and every drought-affected district cattle camps should be conducted. and cattle fodder should be supplied freely. If fodder is not there in a district, from the adjacent districts or from the adjacent States fodder should be imported and supplied adefiuately and freely, to the cattle to prevent their death.

The next point, Madam, is that there are some districts in the country, which

[Dr. Narreddy Thulasi Reddy are facing drought situation every alternate year. Drought is recurring in these districts. Every year, in every session almost, we are discussing about it. The Assemblies are discussing, and Parliament is dissussing about the drought condition or the flood situation, but again we forget them. So, my question is: will the Government select one district, one frequent drought-affected district in each State and implement a pilot project therein. Then, these projects can be extended to other districts. In these pilot projects, water conservation, minor irrigation, afforestation, all these items should be included. So, my point is: will the Government consider this point to select one district in each State and to have a pilot project therein?

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ): Please conclude.

DR. NARREDDY THULASI REDDY: I am concluding, Madam.

Madam, about the crop pattern in some States, almost all the States, they are encouraging cash crops like sugarcane, tobacco. The State Government and the Central Government are giving incentives for cash crops, but they are ignoring food-grain crops. They are ignoring maize, jowar. So, there should be a review of these incentives for ;ash crops and disincentives for foodgrain crops. So, will the Government consider, will the Government review this issue?

Madam, the last point is regarding drinking water. There are some areas where people are purchasing drinking water. There are some areas where people are taking bath once in a way. In my own district there is one place named Rayachoti. That is a town with 50,000 population where people are purchasing water. That is the condition there. So, I would like to know whether the Government will immediately provide at least five crores of rupees for provision of drinking water alone in the severely drought-affected districts.

I would request the hon. Minister to clarify on the points raised by me.

डा० अबरार अहमर (राजस्थान): उप-सभाध्यक्ष महोदया, जहां ग्रकाल की चर्चा की बात ब्राती है, तो वैसे तो इस समय ब्रकाल देश के एक बड़े भाग में पड़ा हमा है उसके श्रंदर राजस्थान, मध्य प्रदेश, गुजरात, महाराष्ट्र, कर्नाटेक, कुछ हिस्सा उत्तर प्रदेश का, बिहार, गोआ, वेस्ट बंगाल,बहुत सारे प्रदेश हैं, लेकिन स्रकाल का अगर दुसरानाम राजस्थान कहा जाए और राजस्थान का पर्या-थवाची अगर ग्रकाल कहा जाए तो मैं कहंगा कि इसमें कोई श्रतिश्योक्ति नहीं होगी। इन सारे प्रदेशों में या देश के इतने बड़े भाग में तो अकाल कभी-कभी पड़ता है, लेकिन राजस्थान वह प्रदेश है जहां बिना ग्रकाल के भी श्राधे राजस्थान में हमेशा ग्रकाल रहता है। पुरा पश्चिमी राजस्थान थार के रेगिस्तान से बना हुआ है जहां लोगों को न पीने का पानी मुहैया होता है, न खाने के लिये ग्रनाज मिलता है, न वहां की धरती में कुछ उग पाता है सौर जिस समय वर्षा बिल्कुल न हो या ग्रांसत से भी कम हो और अकाल की श्रेणी में उसको गिमा जाए, उस वक्त तो देखने योग्य परिस्थिति होती है।

उपसभाध्यक्ष महोदया, श्रकाल की चर्चा करते समय यदि हमने ग्रकाल नहीं देखा या हम उस क्षेत्र से सीधे अवंबिधान हो तो उस श्रकाल के बारे में सही बात नहीं कर सकते। थातो हमने वहां जाकर ग्रकाल का द्रुष्य देखा हो या उस क्षेत्र से हम सीधे संबंधित हों, तभी हम अंदाजा लगा सकते हैं कि एक ग्रकालग्रस्त क्षेत्र का व्यक्ति, ग्रकालग्रस्त क्षेत्र में रहने वाला ग्रादमी किन-किन समस्याद्यों से, किन-किन परेशानियों से जुझता है, उसकी किस-किस प्रकार की समस्याओं का सामना करना 'ड़िता है। जब मैं अभी राजस्थान गया और वहां कुछ क्षेत्रों में जाकर लोगों से मिला तो मझे हैरत हुई कि जहां हम एथर कंडीशस्ड बंगलों में रहते हैं, इस सदन में ठंडी हवा में बाद करते हैं, वहां उस तपती धूप, उस लु के बीच में किस रापह से वे लोग इस गर्मी में बिना पानी के जी रहे हैं, जहां उनको भरपेट पानी नहीं मिलता है। नहाने की बात तो दूर है, हफ्तों-हफ्तों उनको नहाने के लिए पानी नसीब नहीं होता है। ग्रगर उनके घर में जानवर हैं तो वह जानवर मरने के लिए प्राकाश की ग्रोर देखकर सिसकियां ले रहे हैं। यह हालत है राजस्थान की, न सिर्फ राजस्थान की, राजस्थान की हालत तो मैं, देखकर प्राया हं लेकिन जिन ऐसे क्षेत्रों के बारे में, प्रदेशों के बारे में साननीय सदस्यों ने कहा है, तो मैं पूरे तौर से मानकर चलता हं कि उन स्थानों पर भी यही हालत है ग्रौर ग्राउ देश की लगभग 7 करोड़ ग्राबादी ...(व्यवधान)...

श्री राम अबधेश सिंह: अकाल को देखकर बाए हैं या झेलकर ब्राए हैं ?

उपसभाष्यक (श्रीमती सुषमा स्वराज) : राम श्रवधेश जी, उन्हें बोलने दीजिए, बीच में व्यवधान मत डालिए । श्रापका भी नम्बर लेट श्राएगा ।

डा० अवरार अमहदः राम ग्रवधेश जी, ग्राप इस चीज में फर्क नहीं कर सकते । अगर आपके दिल में ग्रापके पड़ोसी के लिए दर्द हो, आपको जिन लोगों ने यहां भेजा है. उनके लिए दर्द हो तो उस तकलोफ है ग्राप भी उनकी तकलीफ का भ्राभास कर सकते हैं, अहसास कर सकते हैं। आपके घर वालों की स्नापके प्रदेश वालों की और ग्रापके देश की जो समस्या है, ग्राप यहां बैटकर भी, यहां से बोलते हुए भी उसका ग्रंदाजा कर सकते हैं, लेकिर अगर दिल में उस चीज का महसास नहीं है, मपने भाई का मपने पड़ोसी का, ग्रपने प्रदेश-कासी का दर्द नहीं है तो भले ही श्राप खद जाकर वहां खड़े हो जाएं तो भी उस दर्द का ग्रहसास ग्रापको नहीं होगा ।

माननीय उपसभाध्यक्ष महोदया, मैं यह कहना चाहता है कि ग्राज इस ग्रकील का सामना करने के लिए, इस ब्राकाल से निबटने के लिए और जो लोग वास्तव में इस आकाल से जुई रहे हैं, उन समस्यात्रों से जुड़ा रहे हैं, माल भाषण से उनकी समस्यात्रों का समाधान

नहीं होगा । मैं आपके माध्यम से यह कहना चाहंगा कि केन्द्र सरकार और वहां की राज्य सरकारें भी, केन्द्र सरकार तत्काल उनको निर्देश दे कि उन लोंगो के लिए तत्काल ऐसे उपाय करे जिससे उन लोगों को पीने का पानी मुहैया हो सके । बहुत से स्थान ऐसे हैं जहां पीने का पानी, जमीन आप कितनी ही गहरी खोद लीजिए, उसके भ्रंदर पीने का पानी नहीं मिलता है। तो वहां रेलों के माध्यम से श्रौर जहां रेलें न हों वहां टैंकर के माध्यम से, जहां टैंकर न जायें वहां बैलगाड़ी या ऊंट गाड़ी के माध्यम से, जिस भी तरीके से सरकार पानी पहुंचा सके, उन लोगों को पत्नी पहुंचाना चाहिए । जो मवेशी, जो जानवर मरने के लिए हैं उन जानवरों के लिए वहां चारा सत्काल पहुंचाना चाहिए। भ्रादिमयों के लिये वहां फौरन श्रमाज पहुंचाना चाहिए। मझे मालम है कि जब 1988 के अन्दर अकाल पड़ा था और राजस्थान का वह ग्रकाल जो शायद हमने तो अपने जीवन में कहानी भी नहीं सनी थी इस प्रकार का ग्रकाल पड़ा था। लेकिन हमारे भृत्यवं स्वर्गीय प्रधान मंत्री राजीव गांधी जी खद वहां गये थे और उस टाईम साढे आठ करोड़ रुपया राजस्थान पर खर्च किया था ग्रीर ऐसे भयंकर ग्रकाल में भी कोई व्यक्ति नहीं मर पाया था तो जब ऐसे भयंकर ग्रकाल का सामना कर सकते हैं तो आज मैं यह मानकर चलता हं कि उतना भंयकर भ्रकाल नहीं है। तो उस परिस्थिति से निबटने के लिए जितना भी पैसा ग्रावश्यक हो, सरकार को वहां तत्काल सहायता के रूप में दिया जाना चहिए। राज्य सरकार जो पैसा मांगती है, उस पैसे को दिया जाना चहिए ग्रीर सरकार को निर्देश दिया जाना चिसहए कि प्राथमिकता के साधार पर वह ग्रकाल राहत कार्यों को खोले ताकि लोगों को मजदरी मिल, लोगों को ग्रनाज मिले, लोगों को पीने का पानी मिले, वहां के जानवरों को खाने के लिए बारा मिले, इसके लिए प्राय-मिकता के ग्राधार पर व्यवस्था की जानी

डिंग्ड अंबरार अहमदी

चाहिए। ग्रगर ऐसा नहीं हुआ तो यह एक मानवता को सीधी चुनौती होगी। ग्रभी जो बात चल रही थी कि बेजुवान जानवर जो बोलकर ग्रपना दुखड़ा नहीं कह सकते, अपने पेट की ग्राम के बारे में नहीं कह सकते; अपनी प्यास के बारे में नहीं बोल सकते. उनके साथ अन्याय होगा श्रीर शायद कभी माफ नहीं किया जा सकेगा। महोदया इतना ही नहीं सकाल जब भी पड़ता है हम अंकाल के लिए अल्पकालीन उपाय जो भी होते हैं, वह करते हैं । लेकिन सिर्फ इन चीजों से इसका समाधान नहीं हो सकता । श्रकाल हर साल में, दो साल में, तीन साल में, ज्यादा से ज्यादा हो तो पांच साल में पड़ता है और बार-बार उस समस्या का सामना करना पडता है। तो मैं स्नापके माध्यम से सरकार से यह कहना चाहुंगा कि जहां हम हजारों करोड़ों रुपया हर एक साल, दो साल या तीन साल में खर्च करते हैं, क्यों नहीं इसके बारे में दीध-कालीन उपाय सोचे जायें ? क्यों नहीं इसको रोकने के लिए ऐसी योजनाएं बनायी जाये ? जो क्षेत्र ऐसे हैं जहां हमेशा श्रकाल रहता है, जैसा मैंने राजस्थान का जिन्न किया, पश्चिमी राजस्थान का जिक्र किया, उस क्षेत्र के ग्रंदर हमेशा के लिए वहां ग्रकाल की समाप्ति का प्रयास किया जाये । उसके लिए ऐसा नहीं है कि उपाय नहीं हैं। उसके सम्बन्ध में उस रेगिस्तान को समाप्त करने के लिए, उस ग्रकालग्रस्त क्षेत्र को समाप्त करने के लिए वहां की बंजर भूमि को हरा-भरा बनाने के लिए नहरें लायी जा सकती हैं। लेकिन मैं ग्रापको बताना चाहता हं कि राजस्थान के रेगिस्थान में एक इंदिरा गांधी नहर जिसका वर्षों से काम चल रहा है, में यहां इसका कोई विश्लेषण नहीं करना चाहता कि यह क्यों पूरी नहीं हो रही है, लेंकिन मैं थह कहने में संकोच नहीं करना चाहता कि माह्र भ्रष्टाचार के कारणों से उसको कुछ लोग लम्बे बलाते रहना चाहते हैं, जैसा कि अभी मेरे पूर्व माननीय सदस्यों ने कहा है। उस कारण से जिन लोगों को उससे लाभ मिलना चाहिए, वह ग्राज तक उससे वंचित हैं। स्थाई हल के लिए उस रेगिस्तान के ग्रन्दर जो ग्रकालग्रस्त क्षेत्र है. यहां पानी लाने की ब्यवस्था की जाये, स्थाई रूप से नहरें लाने की व्यवस्था की जाये, स्थाई रूप से वृक्ष लगाने की व्यवस्था की जाये और जो यारिय का पानी बिल्कुल बेकार चला जाता हे जिसको हम नहीं रोक पाते हैं, उस पानी को रोककर हम अकालग्रस्त क्षेत्र को हरा-भरा बना सकते हैं। छोटे-छोटे एनीकट बनायें जिससे कि बाटर लेबिल ऊंचा रहे, बहुत कम खुदाई पर पानी मिल सके। जो पानी बेकार जाता है उसके लिए बड़े डैम बांधना श्रावश्यक नहीं है. उसके लिए बड़े बंधों के माध्यम से उसकी रोकना यावश्यक नहीं है। **धगर हम छोटे-छोटे** ए**नीकट** और छोटे-छोटे बधों के माध्यम से उस पानी को रोकदें तो उससे चाहे हम सीधा लाभ नहीं ले सकें, लेकिन बाहर लेबिल उससे ऊंचा हो सकता है ग्रौर बाटर लेबिल ऊंचा होने पर हमें 50 प्रकार की सुविधाए उससे मिल सकती हैं। तो मैं बहुत ब्रधिक बात न कहते हुए ब्रापके माध्यम से सरकार से कहना चाहंगा कि इस संबंध में अल्पकालीन ग्रौर दीर्घकालीन दोनों प्रकार के वह प्रयास करें, जिससे भ्रकाल-ग्रस्त क्षेत्रों को राहत मिल सके। धन्यबाद।

डा**ः बाष् काल**दाते (महाराष्ट्र) : बहुत-बहुत धन्यबाद । उपसभाध्यक्ष जी, यह सारी बहस इतनी गंभीरता से चली है श्रौर मुझे लगता है कि इस गंभीरता की तरफ जो गब्द डा० ग्रहमद ने ग्रभी इस्तेमाल किये है, यह बहसास की बात है। मुझे लगता है कि इस सरकार की हालत तो नीरो जैसी बन गई है। सारा रोम वहां जल रहा है भौर हमारी यहां की सरकार विगल बजा रही है कि हम पूरे प्रयास करते रहेंगे। प्रयासों की न कोई दिशा है. न कोई उद्देश्य है, न कोई लक्ष्य **है श्रोर** न उसके ऊपर कोई कार्रवाई की है। तो यह जो नीरो वाली अवस्था है, उसको स्राप मेहरबानी करके छोड़ दे। यह मेरी पहली ग्रापसे प्रार्थना है। मैं नीरो वाली बात यह इसिलये कह रहा हूं बिल्कुल मंभीरता से, इसमें मजाक की कोई बात नहीं है। क्योंकि जिस ढंगका अकाल आज हम महसूस कर रहे हैं महाराष्ट्र में, मध्य प्रदेश में, राजस्थान में, उसके बारे में सारे भाईयों ने, सम्माननीय सदस्यों ने यहां कहा है। मैं यह कहता हूं कि सारे देश में, क्यों कि सारे राज्यों का जो भी कुछ यहां ब्योरा होता है इससे यह महस्स होता है कि देश के बहुसंख्यक हिस्सों में, हरेक राज्य में, कुछ थोड़े से राज्यों को छोड़कर कहीं न कहीं इस ब्रापदः से लोग ग्रस्त हो चुके हैं। अगर यह बात इतनी सही है तो सरकार की उपेक्षावृत्ति का एक उदाहरण मैं देना चाहता हूं। मैं यहां चौथी बार श्रकाल के बारे में बोल रहा हूं। मैंने पहली बार 5-12-91 को जब हमको लगा कि महाराष्ट्र में एक तो पहले ही पानी नहीं बरसा है और दूसरे बरसने की संभावना नहीं है तो हमने 5 दिसंबर को यह सवाल उठाया। ग्राज तक का यह रिवाज रहा कि जब हम कोई स्पैशल मैंशन करते हैं तो कुछ दिनों के बाद डेढ़ महीने, दो महीने के बाद सरकार उसका जबाब देती है। लेकिन 5-12-91 के स्पैशल मैंशन का उत्तर ग्राज तक मुझे नहीं मिला है। इससे ज्यादा ग्रीर खतरनाक, गंभीर उपेक्षा नहीं हो सकती है, यह मैं मानता हूं। यह म्रतिशय भर्त्सना लायक है। ये शब्द शायद कटु हैं लेकिन हमारी ग्रंतरात्मा इतनी जोर से चित्ला रही है कि इसके ग्रलावा दूसरा शब्द हम नहीं बोल सकते।

महोदया, मैं सारे ब्योरे में नहीं जाना चाहता क्योंकि महाराष्ट्र के हमारे चार-पांच सदस्य यहां बोल चुके हैं। यह सरकार उपेक्षा वृत्ति से कब उपर उठने वाली है, पहले हमें यह बताइए दूसरी बात हमने यह देखी है, सम्माननीय कांग्रेस के सदस्य मुझे मिक करेंगे, कि सरकार की नीयत बदल गई है, बुनियादी तौर पर क्दल गई है। मैं स्वतंवता संग्राम से जुड़ा हमा ग्रादमी हं ग्रीर हमें उस समय गांधी जी कहते थे कि गांवों की तरफ जाग्रो । श्रब सरकार की जो नीति, ग्राधिक पुनर्रचनाकी जो बात चल रही है, ग्राधिक परिवर्तन की बात चल रही है, मेरे ख्याल से गांधीवाद तो गया**, श्रब** सरकार की नीति है कि शहरों की तरफ आओ वह कहते थे गांवों की तरफ जाग्रो, ये कहते हैं शहरो की तरफ आधी। यह नीति परिवर्तन इनको उपेक्षा का एक कारण है। क्यों **नहीं** देखते त्राप इस समाज की तरफ क्योंकि यही सभाज है जिसके बलबूते पर देश चलता है। वह उगाएगा, वह प्रोड्यूस कर देगा, वह लगाएगा तब खाएंगे, तब भ्रापके कल-कारखाने चलेंगे। श्रगर वहां से कुछ पैदावार नहीं होगी तो थहां खाने को कुछ नहीं मिलेगा। न ग्रापके कारखाने चलेंगे, न उनके हाथ में खरीदने की काक्त होगी। तो आप जो भी कुछ नार्स्स रिक्ए, ग्रापके प्रोडक्शन का कोई मनलब नहीं होगा। यह देश की तरफ उपेक्षा वृत्ति का सबसे बड़ा लक्षण मैं मानता है जो उपेक्षा वृत्ति सरकार इस ग्रकाल के बारे में दिखा रही है। फ्लड से जो दुकसान हुग्रा, उसकी तरफ सरकार देखती नहीं है। इसके लिये मैं श्रांकड़ों में नहीं जाना चाहता हूं। सब सदस्यों ने अपने-अपने राज्यों के स्नीर देश के जो भी ग्रांकड़े उनके हाथ में हैं, उनका ब्यौरा दिया है। मैंने यह सवाल 5-12-91 को उपस्थित किया, मैंने 24 ग्रीर 27 ग्रप्रैल को इसका जिक्र किया। ग्राठ नारीख को मह।-राष्ट्र बन्द होने दालाथा। सात तारीख को कांग्रेस के सदस्यों ने इस मसले को उठाया। सब लोगों ने कहा कि तुरस्त कदम उठाइए। ग्राठ तारीख को महाराष्ट्र बन्द हो गया। मैं ब्रापको कहता हुं कि लीग हमारी इच्छा से रास्ते पर नहीं ग्राते हैं। कहीं न कहीं कब्ट इतना हो जाता है, कहीं न कहीं बरदाश्त की सीमा जब जनता पार कर लेती है, तब लोग रास्ते पर ग्राते हैं। हमारे कहने से कोई नहीं श्राता। जनना का दुःखंदर्द श्रेगर बरदाश्स के बाहर हो तभी लोग रास्ते पर ब्राते हैं।

[डा॰ बापू कलवाते]

सारा महाराष्ट्र बन्द हुआ। पार्टियां छोड़ दीजिए, ये लोग थे जो चाहते थे कि सरकार तक हमारी भावना का इजहार हो। हमारे पास सरकार तक जानेका ग्रब यही एक रास्ता है। यह कोई खुशी की बात नहीं है लेकिन उनके सामने कोई रास्ता नहीं था श्रीर श्राप 8 तारीख को जब जवाब दे रहे हैं, मामनीय मंत्री जी का मेरे पास जवाब है कि ग्रब हम भेजने का निर्णय कर चके हैं। क्या? टीम भेजने का निर्णय थानी कई प्रकार से लोग बार-शार इस सवाल को यहां दोहरा चके हैं। सरकार या तो कहेगी कि बाहर जो कुछ हो सकता है, स्राप तो कह सकते हैं, मैं तो नहीं कह सकता हं लेकिन सारा कुछ हो रहाहै। क्याकहें? मैं तो धक गया है। सरकार की इतनी उपेक्षा से देश कैसे चलेगा? यह उपेक्षा उन लोगों की है जो गरीब लोग हैं, जो मेहनत करने वाले हैं, जिनके मेहनत पर सार। देश चलता है। नवें फाइनैन्स कमीशन ने एक ग्रापदा कोष की बात की, बस बात खत्म हो गई। सरकार इतनी संवेदनहीन हो जाएगी तो लोग अपनी क्षित के बलबुते पर सरकार को बरखास्त कर सकते हैं। इस बात को स्नाप मत भूलियेगा । यह मैं ऋषिको बिल्कुल स्पष्ट रूप से कहना च।हता हूं। वैसे भी संवेदनशुन्यता लोकतंत्र के खिलाफ है। लोकतद्वं चलता है लोगों की संवेदना को, लोगों की ब्राकांक्षाओं को समझने की शक्ति पर। जो सरकार लोगों की प्राकांक्षाएं नहीं समझेगी। जो सरकार संवेदनाशुन्य होगी, उस सरकार को जनता बरदाश्त नहीं करेगी। मैं ग्रापको कहता हूं कि जैसे नीरो फिडल बजाते रहा, एक समय ग्राएगा जब ग्रापकी सरकार जो ग्रसंतोष के ज्वालामुखी पर बैठी हुई है, **व**ह एक विस्फोट में सरकार को बरखास्त कर देगा यह मैं बहुत गंभीरतापूर्वक, दु:ब के साथ, कष्ट के साथ श्रापको कईना चाहता हूं।

इसलिये मेरी भ्रापसे प्रार्थना है कि यह फिडल बन्द कर दीजिए श्रीर जहां जल रहा है वहां मदद करने के लिये तुरन्त भाग जाइए। बहुत से लोगों ने बहुत से मसले उठाए । मैं तीन ही बातें ग्रापके सामने रखना चाहता हूं। पहली यह कि स्राप एक योजना मैं जो प्लान करते हैं उसमें टोटल एग्नीकरुचर हरल प्लान की बात सोचिए। अब क्या होता है कि सिचाई का ग्रलग से सोचा जाएगा, फटिलाइजर का अलग से सोचा जाएगा, एग्रीकल्चरल प्रोडयसका ग्रलग से सोचा जाएगा, पैस्टिसाइड्स का ग्रलग से सोचा जाएगा, रोजगार के बारे में श्रलग से सोचा जाएगा, ग्रामीण उत्पादन पर ग्राधारित उद्योगों के बारे में ग्रलग स सोचा जाएगा तो इससे काम नहीं चलेगा। Government ever thought of a comprehensive plan taking into account the totality of the agricultural sector, that is rural

development? क्योंकि स्रगर स्राप इसको नहीं सीचेंगे तो अकाल तो साते रहेंगे। हर साल स्राप पैसे खर्च करते रहेंगे। मैं नहीं जानता कि इतने सालों में कितने स्रकाल श्राए स्रौर कितना पैसा सरकार ने खर्च किया लेकिन स्रगर सारे स्रामीण विकास की प्रक्रिया को समुचित रूप से सरकार नहीं देखेगी तो मुझे नहीं लगता कि कुछ हो पाएगा सौर स्रकाल के जो भी कुछ उपाय करने चाहिये यह हम कर पाएंगे स्रौर यह समस्या स्रामे वाले दिनों में समाप्त हो जाएगी।

तो एक योजना आपको रखनी चाहिये पर्सपेक्टिय में यह रखना चाहिये कि हम दीर्घकाल के लिए कुछ प्लान बनाकर काम करें जिसको आज के अकाल में भी लागू करते रहेंगे और अंत में दीर्घकाल की दृष्टि से सारी समस्या को समाप्त करने के लिये उस दिशा में प्रयास करेंगे। ये सारे सुझाव जो मैंने दिये हैं इन सुझावों पर आप विचार कर मकते हैं और जो पर्सपेक्टिय प्लान आपको करना है इन

टो<mark>टेलिटी का उस दिशा में भी ग्राप कदम</mark> उठा सकते हैं।

दूसरी बात मुझे यह लगती है कि श्राज महाराष्ट्र में 31 मार्च तक सरकार के हिसाब से 8 लाख लोग काम पर हैं और श्रब यह पीक पीरियड है जहां पर लोग सारे काम पर श्रा गए हैं और मुझे लगता है कि श्राने श्राने वाले दिनों में, सरकार का श्रंदाज मैं वोल रहा हूं, कम से कम 15 लाख से 20 लाख लोग काम पर श्रा जाएंगे। श्रब यह होता है कि श्रगर इसको नियोजन के साथ नहीं जोड़ा जाता है तो जैसे पुराने जमाने में झकाल के काम चलते थे-एक गड्ढा खोद दो दूसरा गहुढ़ा भर दो क्योंकि काम देना है। श्रगर नियोजन के साथ इसको जोड़ा जाएगा तो मैं कहता हूं कि जो पैसा हम खर्च कर रहे हैं उसका श्रागे काम के लिये और श्रच्छे ढंग से इस्तेमाल हो सकता है।

एक बात में जरूर कहना चाहता हूं। मेरी जहां तक जानकारी है, प्रकाल के लिये केन्द्रीय सरकार जो कुछ भी धन देती है It is treated as an advance loan. ग्राग् यह बात सही हो तो बड़ी धोखेदायक है। इसका मतलब यह होगा कि 200 करोड़ ग्राप दे दें जब कि चाहिये 834 करोड़। श्राप इसमें से 200-300 करोड़ देंगे तो श्राक्त साल के प्लान में 200-300 करोड़ कम दें देंगे तो राज्य की सारी योजना की प्रक्रिया पर उसका ग्रसर होगा। मैं यह मांग करता हूं कि ऐसा एडवास देने की दृष्टि से या

5.00 P.M. अनामद जिसको कहते हैं यह अनामद मत दीजिए बल्कि स्पे-अनामद मत दीजिए बल्कि स्पे-मल ग्रांट के रूप में देना चाहिये। यह जो पैसा देंगे राज्यों को यह उनके अगले साल की योजना का काम करने के लिये नहीं बल्कि उस साल के विशेष काम के लिये दें। ऐसा समझ कर ग्रापको देना चाहिये ऐसा मैं मानता हं।

इसमें मेरी श्राखिरी मांग यह है जिसके कारे में सरकार को सोचना चाहिये। महाराष्ट्र के बारें में मैं कम से कम जानता हूं कई वालियंटरी एजेंसियां हैं जो श्रपनी-श्रपनी जगह पर विशेष रूप से काम करती हैं। जिन इलाकों का हमारे माननीय सदस्य श्री विठठलराव माधवराज जाधव जी ग्रौर श्री मुरलीधर मंडारेजीने जिक किया भीर क्योंकि हमारे सामने यह सवाल है–पानी बचाग्रो, पानी कंजर्व करो– इस द्ष्टि से ग्रगर देखा जाए तो मैं अभी जाकर श्राया हंउन दो गांवों से जहां यह प्रयोग हो रहा है, भले ही श्रगल-बगल के इलाकों में **प्रकाल है। उन गांवों के कुएं, वहां के** तालाब पानी से भरे हुए हैं, देयर इज समधिंग, इस दिशा में कुछ करना चाहिये। क्या सरकार यह सोचेगी कि ऐसी जो भी संस्थाएं हैं, इस दिशा में काम करती हैं जिनका प्रकाल के निर्मूल के काम में बड़ा योगटान होगा. ऐसी संस्थाओं को इक्ट्ठा बुलाकर पर्सपेक्टिव प्लान बनाया जाए? इतना मैं कहना चाहता है।

एक बात सौर कहूंगा कि 1887 का फीमन कोड हमारा है। यह बहुत पुराना हो गया है। यह बाबा आदम के जमाने का कोड है। इसमें कुछ ऐसी तबदीली करनी चाहिये जिससे अभी हाल ही में जो सवाल उठते हैं उनको हल करने में मदद करे। इस दिशा में कोड को बदलने के लिये आपको सोचना चाहिये। सुरन्त जो सवाल आए हैं उनको यू मस्ट रिएक्ट वैरी पोजिटिवली एंड डमीडिएटली। सुरन्त ही इसके साथ प्रतिसाथ देने की दृष्टि से भी अपप प्रयान करें, इतना ही मैं कहना चाहता हूं।

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ): Shri Salaria not here, Dr. Ratnakar Panday not here. Shri Vincent.

SHRI M. VINCENT (Tamil Nadu): Madam Vice-Chairman, thank you very much for the opportunity being given to me. Year after year droughts and floods caused extensive damage in our country. In Tamil Nadu, in the year 1991 an unprecedented flood and cyclone wreaked havoc all over the State. Madam, our Government submitted the details of the

[Shri M. Vincent] loss amounting to Rs. 390 53 crores to the Central Government. As against the demand for Rs. 390.53 crores, the Tamil Nadu Government had utilised Rs. 39 crores from the Natural Calamity Relief Fund allocated for the year 1991-92. A meagre sum of Rs. 7 crores was given as Special Grant by the Centre. Madam, the Central Government suggested that the Tamil Nadu Government could ask for the Natural Calamity Relief Fund of the next year to be used in advance when the Tamil Nadu Government was having such a financial overburden due to the flood. A severe drought has overtaken the entire State and affected gravely the 13 districts, namely. Kanyakumari. Chidamba-ranar, Madurai, Anna, Kamarajar, Pasumpon Devai, Pudhukottai, Trichy, Coimbatore, Periyar and Salem. On the failure of both the south-west and the north-east monsoons, Tamil Nadu suffered and there was drought. Our Chief Minister, Dr. Puratchi Thalaivi, had reviewed the drought situation and then and there sanctioned Rs. 8.69 crores up to 30-11-91 for the relief work. Even after January, 1992 there was no rain in Tamil Nadu and the situation was reviewed again and an amount of Rs. 6.72 crores was sanctioned for sinking of 1500 borewells and transportation of drinking water through lorries up to 31-3-1992.

Due to the prevailing drought for more than four months continuously, there was no employment for the agricultural labourers. Therefore, our Chief Minister sanctioned another Rs. 5 crores for labour-oriented schemes to the drought-affected districts and Rs. 6 crores for drought relief measures from 1-4-1992. Thus a total sum of Rs. 26.41 crores has been spent by the Tamil Nadu Government. So far 2500 borewells have been sunk. Due to this drought, the Palani constituency has been gravely affected. Agricultural activities have come to a standstill. Paddy and groundnuts raised by liftirrigation have dried out. The people are suffering for want of even drinking water. Water tankers have been pressed into action for supply of drinking water from far off places. Relief work has been undertaken,

Madam, never in the history of Kanyakumari district rubber plantations have dried out so much. In many places of the district coconut trees have withered. In Nagercoil, the municipality is able to supply drinking water once in six days. The State Relief Commissioner has visited all the drought affected districts of Tamil Nadu. My demand is that the Central team should be sent by the Government without any further delay or reservations. 1 also demand that a sum of Rs. 50 crores should be released immediately for relief work. 1 request the Centre that it should give 100% subsidy to totally waive the crop loan granted to the affected farmers of the State. The Centre should also instruct the local banks to provide necessary financial asistance to the affected rubber-growers, coconut planters and other commercial crop-growers throughout the State.

Madam, to give relief to the drought and flood affected people, Agricultural and Rural Debt Relief Scheme was introduced in the State earlier years. Tamil Nadu Government is already having an additional strain in meeting the flood relief expenses of last year. Thus, our State's current financial situation makes repayment of the debts incurred under the Agricultural and Rural Debt Relief Scheme not really possible. Therefore, towards this Scheme the Centre should make available the balance amount of Rs. 98.136 crores to NABARD to cover the cost of write off. The Centre should also meet the entire cost of the Scheme and should not require the Tamil Nadu Government to bear Rs. 145 crores which is 50% of the cost of the Scheme. As regards the allocation of funds to the States for natural calamities, the Central Government has set norms as recommended by the Finance Commission. These norms for relief will have to the changed.

श्री अनन्तरा बदैवर्शकर दवेः उपसभाध्यक्ष महोदया, सूखे के बारे में यहां पर बहुत-सी वातें बताई गई हैं। मैं एक ऐसे डिस्ट्रिक्ट से श्राता हूं जहां पर सूखे की भयंकर परिस्थित चल रही है। जब यहां चर्चा शुरु हुई तो प्रमोद Calling attention to a

जीने सारी बातें बताई ग्रौर कुछ श्रांकड़े भी उन्होंने दिये हैं। लेकिन मैं ग्रापके माध्यम से सरकार का ध्यान इस बात की स्रोर खींचने जारहा हं कि जितने पैसे की गुजरात सरकार ने मांग की है उसमें से ब्राज दिन तक कुछ नहीं दिया गया है। सेन्ट्रल टीम ने गुजरात का दौरा किया। उसको भी एक महीना हो गया है। एक महीने तक इस सेन्ट्ल टीम ने क्या किया, वह मैं मंत्री महोदय से जानना चाहता हं। स्नापने क्या अध्ययन किया, गुजरात में क्या परिस्थिति थी भ्रौर सेन्ट्ल टीम ने जो रिपोर्ट दी है, क्या उसको ग्रापने पढ़ा है, यह भी मैं जानना चाहता है। गुजरात में परिस्थिति बहुत खराब है ग्रौर बहुत भयंकर स्थिति है। जिस डिस्ट्क्ट से मैं ब्राता हं, वहां से 96 हजार कैटल माइग्रेट हो गये हैं। वे ऐसी जगह पर गये हैं जो बाज के जिले हैं, जैसे जामनगर है, जनागढ़ है, स्रेन्द्रनगर जिला है, उन जिलों में भी सुखा पड़ा है, वहां गये हैं ग्रौर वहां से भ्रागे 500 किलोमीटर जाना जानवरों के लिए कठिन है। ग्राखिर कहां तक जानवर जा सकते हैं? परिस्थिति इतनी खराब ग्रौर गम्भीर है कि उसकी तरफ तुरन्त ध्यान देने की जरूरत है। मैं एक बात श्रीर भी कहना चाहता हूं। वहां पर सरकार की टीम गई। इस देश के पलकारों को मैं धन्यवाद देना चाहता हूं जो बम्बई से, दिल्ली से और अन्य अन्तों से कच्छ में गये । गुजरात में गये, उन्होंने दौरा किया । उन्होंने जो वहां देखा, मैं उन दिनों की बात कर रहा हूं, आज तो मई चल रहा है, 14 फरवरी को एक पत्नकार ग्रभय मोकाशी जिनकानाम है, वे हिन्द्स्तान समाचार का कुछ काम कर रहे हैं, वे कच्छ के इंटीरियर पार्ट में दौरे पर गये ग्रौर वहां जो उन्होंने देखा ग्रौर जो लिखा वह मैं पढ रहा हूं। उन्होंने चीफ मिनिस्टर को एडेस किया कि :

> "We wish to draw your attention to starvation death of Bhura Ahmed lhabai, Aged 50 years, resident of Surajbari village in Bhachau Tuluka

of Kutch District on February

We were moving in Kutch to assess the drought situation and the relief work undertaken by the Government.

We visited Bhura Ahmed Jhabai's resident. His body was still there; but was like a skeleton. His wife and he had not eaten for over three days. There was no food in the house when we went to the house.

The couple was engaged in the construction of a water tank in the village, under the Government's relief work project. But they had not been paid the wages for over four weeks, though the wages are to be paid weekly according

महोदया, गवर्नमेंट, चार-चार हक्तों तक जो यह रिलीफ वर्क हो रहा है उसका पेमेंट भी नहीं करती है। इसी वजह से मैं ग्रामे कहना चाहताहे कि:

> The previous two weeks the couple was paid Rs. 5.14 and Rs. 4.20 each per day. The minimum wage has to be Rs. 15 per head per day under the relevant rules. The situation is the same in entire Kutch.

> We feel Bhura's wife Hajarbai should get immediate compensation and aid. We feel action should be taken against the officials guilty of nonpayment of wages and violation of minimum wages rule which led to Bhura's death....".

मैं इसलिये कहना चाहता हं मंत्री महोदय कि यह परिस्थिति फरवरी महीने में गुजरात में थी तो ग्राज की परिस्थिति की ग्राप कल्पना कर सकते हैं कि आज की पोजीशन क्या होगी। इतनी गम्भीर परिस्थिति गुजरात के 11 जिलों में हो रही है। वहां पीने के पानी की भी सुबधा नहीं है। आज भी टैंकरों से पानी जा रहा है कहीं रेल से पानी जा रहा है । इंटीरियर

[श्री अनन्तराव देवशंकर दवे]

एरिया में रिलीफ वर्क के लिये लोगों को चार-चार, पांच-पांच किलोमीटर दूर जाना पड़ता है। मैं श्रापसे यह जानना चाहता हूं कि श्रापकी जो टीम वहां गयी तो क्या वह जिला-हेडक्वार्टर पर ही गयी या उसके विलेजेज को भी विजिट भी किया? ऐसे गांवों में वह लोग क्या गये जहां पानी नहीं है, यह भी मैं ग्रापसे जानना चाहता हुं? जहां तक मुझे पता है कि वह टीम जिला हैडक्यार्टर पर ही जाती है, किसी गांव में वह टीम नहीं जाती। अगर ऐसा है तो उस रिपोर्ट को ग्राप यहां बैठे-बैठे गंगवा सकते थे, कलक्टर से मंगवा सकते थे। मैं यह जानना चाहता हूं कि गुजरात सरकार ने जो ऐक्शन प्लान ग्रापको भेजा है, जिसमें कहा गया है कि कितना पैसा पानी के लिये चाहिये, कितना पैसा रिलीफ फण्ड के लिये चाहिये, भौर कितना भ्रास के लिये चाहिये, उसमें सब कुछ लिखा हुन्ना है। मैं जानना चाहता हं कि प्राप समय क्यों बरबाद कर रहे हैं ? इतने समय से वह झापके पास है, उस पर श्राप सोचिये, जल्द से जल्द सोचिये और जैसा महाजन जी ने कहा आप इमिडिएट रिलोफ, सहायता, उन राज्यों में भेजें जहां सूखा है और गरीवों की सहायता कीजिये, यही मेरी भ्रापसे विनती है।

श्री छोटू भाई पटेल : मैडम, मैं गुजरात से श्राता हूं इसलिये मैं यह कहना चाहता हूं कि गुजरात में 28 साल में से 30 साल ग्रकाल पड़ा है। इसलिये मैं श्रापके माध्यम से सरकार से कहना चाहुंगा कि गुजरात के लिये लांग टर्म प्लान बनाना चाहिये। मैडम, 21 अप्रैल को टाइम्स ग्राफ इंडिया की जो टीम गईथी गुजरात में वहां 48 प्रतिशत तादाद प्रकाल-ग्रस्त है। पानी की बड़ी भारी समस्या खड़ी हो गई है। (व्यवधान)

उपसभाध्यक्ष (श्रीमती सुषमा स्वराज) : ग्राप यह सब बातें प्रपने विशेष उल्लेख में कह चुके हैं। इसी विषय पर म्रापका विशेष उल्लेख था।

श्री छोटू भाई पटेल : मगर मैं यह बात कहना चाहुंगा कि सौराष्ट्र में जो काम चल रहा है, उस काम के लिये पैसे तो स्राप दे रहे हैं मगर मैं यह कहना चाहूंगा कि इस प्रकार के काम ग्रापको करवाने चाहिये जैसे हम काम देते हैं तो तालाब खोदने चाहिये, पौंड बनाए जाने चाहियें ताकि जिस समय हमें पानी की ग्रापूर्ति करने की ग्रावश्यकता पड़े तो हम पानी लोगों को उपलब्ध करा सकें। ग्रापको क्रियेटिव एक्टीविटीज के तहत पैसा खर्च करना चाहिये। लास्टली, जो टीम गुजरात गई थी, ग्रब तक एक भी रुपये की धनराशि नहीं दी गई है। मैं चाहूंगा कि वेस्ट जोन में जो ग्रकाल पड़ा हुग्रा है; उस वेस्ट जोन के लिये ज्यादा से ज्यादा धनराशि दी जाए। पूरे देश के लिये राजीव गांधी वाटर मिशन के तहत 460 करोड़ रुपये की धनराणि ग्रावंटित की गई है, उसमें ज्यादा धनराशि कोस्टल एरियाज के लिये नहीं मिल रही है। इसलिये मैं यह मांग करता हूँ कि कोस्टल एरियाच के लिये ज्यादा से ज्यादा धनराशि दी जाए। ग्रापका बहुत-बहुत धन्यवाद।

श्री राम अवधेश सिंह : उपसभाध्यक्ष महोदया, अकाल पर प्रत्येक साल एक बार या दो बार इस सदन में जरूर बहुस होती है। मैं समझता हूं जितना समय इस पर लगता है शायद किसी एक विषय पर इतना समय सदन का कभी नहीं लगा है। लेकिन उससे निकलता कुछ नहीं है। यहां बहस होती है और बहस से कुछ नतीजा स्रगर निकलता, सरकार उस दिशा में यदि कुछ काम करती, कुछ ऐसी योजना बनाती कि अकाल के बारे में फिर चर्चा करने का अवसर यहां नहीं त्राता तो ज्यादा अच्छा होता। लेकिन महोदया, ग्रकाल के बारे में गहराई से कभी सरकार ने विचार नहीं किया। जब कभी श्रकाल की छाया मंडराने लगती है

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तो फिर हमारे संसद के सदस्य गर्मी दिखाते हैं जिससे कालिंग ग्रटेंशन मंजूर हो जाता है, विशेष बहुस मंजूर होती है ग्रौर इस विषय पर बहुस होती है। मैं इसको दो तीन दृष्टि से देखूंगा। श्रकाल के बारे में या कम वर्षा के बारे में एक केलेंडर बनाया जाए। हम यह देखते हैं कि भ्रामतौर से 10 या 12 साल पर एक ऐसा चक्र घुमता है कि पूरे मुल्क में वर्षा की कमी हो जाती है ग्रीर 30 इंच 25 इंच से कम वर्षा होती है। 30 इंच या 20 इंच से यदि कम वर्षा होगी तो भयानक अकल्ल हो जाता है 30 – 35 इंच के बीच में वर्षा होती है तो फिर वह कंट्रोल के ग्रन्दर रहती है। यदि वर्षा नहीं होगी तो धरती के अन्दर से जो पानी निकलता है उसकी भी धरती में कभी हो जाती है। प्राकाश की वर्षान हो तो धरती के नीचे से पानी नहीं निकल सकता है। यह बिल्कुल इकोलोजी के चक्र का नियम है कि यदि ऊपर से वर्षा होगी तो धरती के ग्रन्दर पानी जाएगा जिसको हम फिर ट्यूबवैल ग्रादि के द्वारा निकाल सकते हैं। इस पर सरकार को एक सर्वे करना चाहिए। हर 10 या 12 साल पर एक कम वर्षाका चक्र स्राता है।

श्रीराम अवधेश सिंह: सरकार को उस चक्र के हिसाब से जैसे कैलेंडर वनता है, पता और उसको क्या कहते हैं..

उपसभाष्यक (श्रीमती सुषमा स्वराज) पंचांग ।

भी राम अबधेश सिंह: पंचांग बनता है तो उससे मालूम हो जाता है 10 साल पहले कि कब सूर्याग्रहण लगेगा था चन्द्रग्रहण लगेगा । उसी तरह से वर्षा के चक्र का एक पंचांग बनना चाहिए। लोगों को मालुम होना चाहिए कि वर्षा किस साल में कम होने वाली है। म्रब तो ऐसे वैज्ञानिक उपकरण निकल गये हैं कि यह भी फोरकास्ट किया जा सकता है 5-10 साल पहले कि वर्षा किस साल में कम होने वाली है।

एक तो चक्र के प्रनुसार वर्षाकम होती है दूसरा मुझको एक बहुत बड़ी ग्रांशंका है। वह भारी ग्राशंका यह है कि वैज्ञानिक जो तरक्की हुई है उसमें यह प्रयोग किये जाचुके हैं कि अराकाश में जहां चाहे वहां गैस छोड़कर पानी बरसाया जा सकता है। अमेरिका ने इसके प्रयोग किये हैं। श्रपने देश में भी कहीं-कहीं छोटे-मोटे प्रयोग हुए हैं कि पैस भाकाश में छोड़ दी और बादलों को भारी कर दिया तथा पानी बरसा दिया। यह होता है। छोटे पैमाने पर जब हम आकाश में गैस छोड़कर छोटे पैमाने पर वर्षाकरा सकते हैं तो जो बड़े राष्ट्र हैं वे चाहें तो ऐसी व्यवस्था कर सकते हैं, ऐसी कोई गैस छोड़ करके या वैज्ञानिक प्रक्रिया चला करके कि हमारे बाष्य को सूखा दें ग्रौर अकाल में परि-वर्तित कर दें। जो वर्षाकरा सकते हैं वे वर्षा को रोक भी सकते हैं मैं यह कह रहा हूं। यह हथियार हमारे ऊपर प्रयोग हो सकता है। ये जो इम्पीरियलिस्ट कंट्रीज हैं साम्राज्यवादी मुल्क हैं जिनके पास भ्रनाज के भंडार हैं वे भ्रपने ग्रनाज के भंडार बेचने के लिये... (समय की धंटी) ग्रनाज के हथियार का इस्तेमाल कर सकते हैं।

उपसमाध्यक्ष (श्रीमती सुषमा स्वराज): समाप्त करिये।

श्री रास अवधेश सिंह: मैं नयी बात कर रहा हूं। वह तो ध्यान से सुनने की बात है।

उपसमाध्यक्ष (श्रीयती सुषमा स्वराज): नयी तो है। मैं ध्यान से सुन रही हूं लेकिन समय का ग्राप भी ध्यान रखें।

श्रीराम अवधेश सिंह: मुझे इस बात की धाशका है कि अमेरिका ऐसे राष्ट्र जब सारे ग्रपने हथकडों से थक जाएंगे तो गेहूं ग्रीर अनाज के हथियार का उपयोग करेंगे क्योंकि यह ऐसा है कि अगर 10 बजे हमको रोटी मिलनी है और 10 बजे अगर रोटी नहीं मिलती है तो 12 बजे, 2 बजे तक ग्रांतड़ियां ऐंठने लगती

[श्री राम अवधेश सिंह]

हैं, जब अंतिइयां ऐंटने लगती हैं तब हम कोई भी अर्त मानने को तैयार हो जाते हैं। आज छोटी-छोटी बातों में अमेरिका कहता है कि यह बात मानो नहीं तो यह अर्त लमाएंगे, यह बात मानो नहीं तो यह पूरा नहीं करेंगे। ये सारे हथकंडे जब थक जाएंगे तो मुझको डर है कि ऐसा भी कर सकते हैं कि हमारा एटमोस्फियर कंट्रोल कर सकते हैं और उसके बाद अकाल पैदा करके हमको घुटने टेकवाने के लिये, अपना गेहूं बेचने के लिये मजबूर कर सकते हैं। इस दिशा में वैज्ञानिकों को खोज करनी चाहिये और अगर उसने कुछ ऐसा करने की कोशिश की तो हमारे दैज्ञानिकों के पास भी ऐसी खोज होनी चाहिये कि उसको रोका जा सके।

उपसभाष्यक (श्रीमती सुप्रमा स्वराज) : समाप्त करिए, राम प्रवधेश जी।

श्री राम अवधेश सिंह: एक दो बातें ग्रौर बोल लूं।

उपसभाध्यक्ष (श्रीमती सुषमा स्वराज):
मंत्री जी को जवाब भी देना है। उसके बाद
एक फिक्स टाइम बिजिनेस है हमारे यहां।
समाप्त करिये ग्राप।

श्री राम अवधेश सिंह: सभी सदस्यों ने अपने-अपने राज्य के बारे में बताया। मैंने तो पूरे देश पर बताया है। मैं यह कहना चाहता हूं कि गंगा और कावेरी को मिलाने की जो योजना है.

श्री हेच० हनुमनतप्पा (कर्णाटक) : श्राज पहली बार बिहार को भूल गये।

अपसमाध्यक्ष (श्रीमती सुप्रमा स्वराद्ध): No interruptions, please. We are already short of time. समाप्त करिये द्वाप।

भी राम अवधेश सिंह : गंगा और कावेरी को मिलाने की योजना थी । उस योजना को भी कार्यान्वित करना चाहिये। ग्रगर वह कार्यान्वित हो जाती है तो बड़े पैमाने पर ग्रकाल की छाया से हम दूर हो सकते हैं। तीसरा बिहार के बारे में मैं दो लाइन में बोल देना चाहता हूं।

उपसभाष्यक (श्रीमती सुषमा स्वराज): बोलिए दो लाइन श्रौर समाप्त करिए।

श्री राम अश्रवेश सिंह : क्यों कि बिहार तो स्थायी तौर पर हर साल अकाल का शिकार होता है। बाकी राज्य तो कभी-कभी होते हैं। यह बराबर होता है। एक ग्रोर बाढ़ का भी शिकार होता है। आधी आबादी गंगा के उत्तर की श्रावादी पूरी तौर पर बाढ़ से जो अकाल पैदा होता है उसका शिकार होती है। गंगा के उत्तर की ग्रोर दक्षिण की आबादी सूखे से, श्रौर ग्रभी जो स्थित पैदा हो गई है, एक-दो साल में कदवन जलाशय योजना का निर्माण नहीं होगा तो वह ग्राठ जिले श्रकाल की चपेट में पमिंचेट रहेंगे ग्रौर स्थायी तौर पर महभूमि बन जायेंगे।

इसलिए मेरी भारत सरकार से अपील है कि कदवन जलाशय परियोजना को बनाने के लिये और उस पर जो हाईडल प्रोजैक्ट बनने बाला है, जिससे 450 मेगाबाट बिजली निकलने वाली है, उसको बनाने में मदद करें और कोयलकारो परियोजना को तत्काल पूरा करें, ताकि हमारे पास पर्याप्त बिजली हो और उस बिजली का इस्तेमाल हम अकाल से निपटने के लिये कर सकें। धन्यवाद।

श्री राम नरेश थादव : इससे पहले कि नंती जी उत्तर दें, मैं एक मिनट कुछ कहना चाहूंगा।

उपसभाष्यक्ष (श्रीमती सुषमा स्वराज) : क्या ? (व्यवधान) ।

श्री राम नरेश थादवः वह उसके बारे हैं भी जवाब दे देंगे। उपसमाध्यक (कीमती सुवना स्वराक): आपका नाम इसमें नहीं है ाा, राम नरेश जी, जो बात आप कह रहे हैं। अब उनकी जनाक देने दीजिए। हमारे पास केवल तीन मिनट बचे हैं।

भी राम नरेस यादव : नहीं, मैं कोई बहुत नहीं कहने जा रहा हूं। मैं केवल सवाल ही कर रहा हूं कि यह जो सूखे से सारा सदन और सारा देश चितित है और सरकार ने कुछ क़ब्रम भी उठाए और कदम उठाने की घोषणा भी करेगी। मैं यह जानना चाहता हूं कि हमारी जो उत्तर प्रदेश की सरकार है, उसने अप्रैल में ही एक पन्न भेजा या सारे जिला ग्राध-कारियों के पास कि सूखे की स्थिति पैदा हो रही है, उसमें ग्राप लोग योजना बना करके, कैसे हम निपटेंगे प्रदेश सरकार को अस्तिए।

में जानना चाहता हूं कि उस खिलुखिले में प्रदेश सरकार ने क्या केन्द्र सरकार के पास उत्तर प्रदेश में भी जो सुखे से परेशामी, कम से कम तीस जिले ऐसे हैं, जो बहुत बुरी तरह से परेशान हैं, उसके बारे में क्या उसने केन्द्र सरकार से कुछ निवेदन किया है और अगर किया है, तो क्या है और उसके आधार पर केन्द्र सरकार ने क्या सहायता करने की बाद सोची है, क्योंकि पूरे देश के पैमाने पर जब बात आती है, उसका परिणाम यह हुआ कि जहां पर 182 लाख टन लक्ष्य रखा गया था, केवल 170 लाख टन ही होने जा रहा है। इसका और भी द्रामी प्रभाव पड़ेगा।

उपलक्षाध्यक्ष (श्रीमृती सुद्धान श्रुह्मुह्न) : प्रश्न समझ लिया, उसको क्योंक से व्यास्कायिक मत करिये। तब तक साढ़े पांच हो जायेंगे।

भी साय अकास बस्तकीय : बलन्तम जानक जी उत्तर क्यों नहीं दे रहे हैं ?

उपस्माध्यक्ष (भीक्ती सुत्रका स्वक्ता) : वह शस्यव यहां नहीं हैं ।

भी संक्ष्य सम्मानीय: नया भह देश के बाहर हैं? उपसभाव्यक्ष (श्रीमती सुषमा स्वराज) : राज्य मंत्री जी, बताइये ।

SHRI K. C. LENKA: He is outside the country.

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAT): He is out of India. ब्रिटेश गये हुए हैं ।

श्री हुक्तेश अतुर्वेदी (राजस्थान) : देश के बाहर भी ग्रकास की स्थिति चल रही है, मैडम।...(व्यवधान)

उपसभाश्यक (श्रीसती सुरसा स्वराद्ध): कृषि राज्य मंत्री जवाब देंगे।...(स्वस्रकार)

श्री सत्य प्रकाश मालवीय : मुझे जानकारी नहीं थी ना, वही जानकारी मैं चाइता हूं।... (स्थापन

भी **इंग्स दल सांदल** : देश जल रहा है और कृषि मंत्री विदेश में हैं । . . . (स्थ्रमात)

श्री कें ब्रिंग लेंका: वह देश के लिये ही गये हैं, काम के लिये गये हैं।...(व्यवधान)

रमाध्यसम्बद्धाः (श्रीमको सुधमा स्वदस्य): उनको जवाब देने दीजिए, ईश दत्त जी। श्राप ही लोगों ने जो प्रश्त उठाए हैं, उनका जवाब देने के सिए बह सब्हे हुए हैं।

भी कें ० सी० सेंका: यह घूमने के लिये नहीं, कास के लिये समें हैं।...(व्यक्तधान)

Madam, I do share the concern expres sed by- the hon. Members in the House. In some pocekets of the country, the drought situation is very grave. And, accorujgly, the State Governments are taking all sorts of measures ------

दमसम्बद्धाः (श्रीसती सुवमा स्वराजः) : एक मिन्ट में इंट्रप्ट करूंगी। मुझे सुदन की सहमति चाहिए होगी इस बातः के लिये कि साज की कार्यावली के मुताबिक मानव संसाधन विकास मंत्री जी ने साबे पांच बजे हमारे सदन में उन

[श्रीमती सुत्रमा स्वराज]

स्पष्टीकरणों का जवाब देना था जो सात मई को उनकी राष्ट्रीय शिक्षा नीति वक्तव्य से सम्बन्धित हमारे सदस्यों ने चाहे थे।

तो मैं चाहूंगी कि स्रव चूंकि कृषि राज्य मंती जवाब दे रहे हैं ध्यानाकर्षण प्रस्ताव की बहस का, तो यह पहले जवाब पूरा हो जाए। इनका जवाब सम्पन्न कराने के बाद मानव संसाधन विकास मंत्री अपना जवाब दें। क्या सदन की इसके लिये सहमति है?

ठीक है, मानव संसाधन विकास मंत्री सदन में मौजूद हैं। कृषि राज्य मंत्री का जवाब सम्पन्न होने के बाद वह जवाब देंगे।

श्री सत्य प्रकाश मालवीय: ग्राज स्पेशल मेंशन तो नहीं होगा।...(श्यवधान) क्योंकि राजेश पालयट की भी ग्राइटम है।

उपसभाष्यक्ष (श्रीमती सुषमा स्वराज)ः स्पेशल मेंशन नहीं होगा, लेकिन आज जवाब सुनने के लिये तो बैठिए। ...(व्यवधान)

SHRI K. C. LENKA: The State Governments are taking all sorts of measures to meet the challeage of the drought situation. Most of the Members said that, in my statement, there was no mention abdft. the programmes that are being executed in the drought areas.

For the information of the House, I would like to point out that in Gujarat, for example, the following measures are being taken: A Cabinet Sub-committee, under the Chairmanship of the Finance Minister, has been set up to co-ordinate the relief operations in the affected areas. A Special Cell has been created, under the direct control of Commissioner for Relief, for the movement of grass in the State. A Special Cell has also been created, under the control of Commissioner for Relief, for the movement of grass and Cattle Migration Scheme activities.

A detailed Master Plan for meeting the drinking water scarcity has already been

prepared and the same is being implemented. As on 26th April, 1992, over 4.21 lakh persons have been employed in relief works, Jawahar Rozgar Yojana and other programmes. The State recognised the urgent need for taking action for preserving the cattle of Kutch district. About 96,000 cattle have been shifted to other areas of the State.

A State-level Relief Committee has been constituted, under the Chairmanship of the hon. Chief Minister, to review the relief activities in the State and to issue required guidelines to the district officials. District Relief Committees and Taluka Relief Committees have been formed by the Government to review district/taluka-level problems pertaining to drought relief activities.

In all, 5,927 villages and 74 towns and cities would face drinking water problems. At present, 860 villages are provided drinking water by tanker/HDPE tanks. The total requirement of fodder till 30-6-1992 has been estimated at about 1,488 lakh kgs. The State Government has taken a number of measures to provide fodder.

श्री अनन्तराय देवशंकर दवे : टैंकर से जो पानी आता है वह 3 दिन में एक बार ग्राता है।

उपसभाष्यक्ष (श्रीमती सुषमा स्वराज) : दवे जी, उनको जवाब कंप्लीट करने दीजिए । फिर अगर आपकी कोई शंका बकाया रह जाए तो आप कहिए ।

SHRI K. C. LENKA: The Gujarat Government has been provided Rs. 85 crores under the Calamity Relief Fund. (Interruptions) In , 1992, the Gujarat Government spent Rs. 80.54 crores, over and above the Rs; 85 crores provided to them from the Calamity Relief Fund. The Government of India has considered the memorandum" and a Central team has been sent.

For the"information of the House, I would like to point out that on 18th May, the interdepartmental committee will review the reports of the Central teams and will take decisions for providing additional assistance to the States.

So far as Maharashtra is concernedquestion has been asked—I assure the House that I am sending the team tomorrow to Maharashtra to review the memorandum submitted by the Maharashtra Government and submit their report as soon as possible so that before 18th Maharashtra report can be discussed.

SHRI VITHALRAO MADHAVRAO JADHAV: What about the Central team?

SHRI K.C. LENKA: The Central team will go tomorrow. Your demand was that the team should be sent within 48 or 72 hours. The Central team will go to Maharashtra tomorrow, examine the memorandum there and submit the report before 18th so that on 18th we can take a decision on Maharashtra.

Madam, next comes the question of Madhya Pradesh. In Madhya Pradesh, a Cabinet Sub-Committee under the Chairmanship of the Finance Minister has been set up to guide and supervise the relief operation

As for the employment generation programme, the present scheme is to provide employment to the needy persons in the affected areas through normal Plan schemes, including Jawahar Rozgar Yojana. As on 7th March, 1992, 7.18 lakh labourers are being employed on about 44,000 works.

The State Government has given Rs. 1 crore to Collectors for conservation of flowing water of kachcha bunds across nallahs, small rivers and rivulets.

The State Government has also suspended collection of land revenue in the affected areas as per the provisions of Madhya Pradesh land revenue code.

Due to shortage of rainfall 11019 villages and 202 towns of the State are likely to face drinking water shortage in the coming months. The State Goaernment will be providing drinking water by transportation in 450 villages. No fodder shortage and animal deaths have been reported due to drought conditions.

As regards CRF, Rs. 37 crores have been allotted to Madhya Pradesh. About expenditure, up to 1991-92 Rs. 26.54 crores have been spent. The unspent balance which is with them is about Rs. 10.44 crores. But up to March 1992 Madhya Pradesh Government has spent over and above the CRF Rs. 325.68 crores. The Central team has already been sent to Madhya Pradesh and their report will be considered on 18th May. On 18th May the Government will take a decision about the additional assistance to be given to Madhya Pradesh.

Regarding Maharashtra, Maharashtra Government has employed 124 rigs (44 Government and 80 private) for boring wells in the affected areas for providing drinking water. 1377 bores were done and all were successful and 988 bores have been fitted with handpumps.

As on 18-4-1992 over 7 lakh persons ha\e been employed on 10315 employment guarantee scheme works, 16054 works on shelf having, potential of 13.74 lakh mandays have been kept ready. Agricultural Universities have been asked to cultivate fodder on their land and make it available to the affected farmers. One bag of urea at subsidized rates is being given to the farmers for fodder cultivation. The foodgrains which have become unfit for human consumption are also being given to farmers for using as cattle feed. No migration of cattle has taken place. To step up Rabi yields, irrigation facilities are being provided without insisting on payment of previous arrears. Power supplied to irrigation pumps will not be discontinued for want of payment of arrears of electricity bills. So, these are the programmes being undertaken by the Maharashtra Government.

The Maharashtra Government has been provided Rs. 44 crores under the CRF. But, up December 1991 the Maharashtra Government had an excess expenditure of about Rs. 25 crores. Tomorrow a Central team is going to Maharashtra, and after the submission of their report a decision will be taken on Maharashtra.

Madam, regarding Rajasthan, the Rajasthan Government have taken major relief measures there. The

[Shri K. C. Lenka]

Slate Government has undertaken all measures like employment generation arrangement of drinking water, cattle conservation, fodder arrangement and gratuitous relief. Shortage of drinking water and fodder is in the western districts of the State. Relief works have been started in 13 desert and tribal districts of the State. A labour ceiling of one lakh labourers has been fixed for the month of March 1992. The State Government has also provided employment to about 1.62 lakh persons in these districts. 16 cattle camps have been opened where about 13,800 cattle are being kept. In addition, 50,000 cattle are being fed in 333 Cattle Feed Centres. About 240 tedder depots have been opened. The State Government has provided drinking water in the affected areas through tanks, camel carts, bullock carts, etc., in about 400 villages. Gratuitous relief amounting to Rs. 5.20 lakhs has also been sanctioned.

Madam, the Rajasthan Government has not asked for any additional assistance from the Central Government because; up to February 1992, more than Rs. 200 crores were with them under the CRF. So they have not asked for any aditionai assistance. We are now monitoring the measures being taken by the Rajasthan Government.

As regards Karnataka, the Karnataka Government is starting relief works and intensifying on-going Plan works to generate employment in the affected areas. They are providing drinking water facilities to the affected areas through sinking of bore wells, establishment of mini water supply schemes and rejuvenation of hand-pumps. They are also ensuring adequate supply of foodgrains to the people of the affected villages.

About Central assistance, they have asked for Rs. 50 crores for rsslief measures to provide drinkirlg water, fodder arid employment in the drought affected areas of Northern Karnataka.

SHRI PRAMOD MAHAIAN: Are you considering sending any team to Karnataka?

SHRI K. C. LENKA: No. we are not considering it. Till now the Karnataka

Government has Rs. 9.20 crores in its hands and we don't consider sending a Central team there. We advised the Karnataka Government to pool all their resources and divert those resources to the drought affected pockets so that drought can be controlled there. Madam, some reports about starvation deaths have been discussed here. The reports about the starvation deaths due to the drought conditions in Madhya Prades'h, Gujarat and Maharashtra have appeared in the local and national newspapers. It is reported in the newspapers that at least six tribals died of starvation in in the Wadrafnagar Tehsil of the Sarguja District in Madhy a Pradesh. Reports about starvation death of one person named "Bhura Ahmed" of Surajbari in the Bhu, Taluk of the Kutch District also appeared in the newspapers. In Maharashtra, the newspapers reported that a labourer, Shri Subhash Jadhav, of village Itki in the Daryapur Talqu of the Amravati District, died of starvation.

[The Vice-Chairman (Shrimati Jayanthi Natarajan) In the Chair]

According to the reports from the State Governments, they have enquired into these cases of starvation deaths and found that there was no substance in any of the reports. The State Governments have reported that adequate arrangements for employment generation and distribution of essential foodgrains have been made in critical areas.

A House Committee of the Gujarat Legislative Assembly, headed by the Leader of the Opposition, in its report, stated that Bhura died after a short illness caused by malnutrition and loss of his body resistance. So, this is regarding the reports on starvation deaths.

SHRI SUNIL BASU RAY (West Bengal): Replying in British style.

भी प्रमाद महाजन : मंडम, भूख से दुनिया में कोई नहीं मरता है। भूख लगने से और खाना न मिलने से कोई न कोई बीमारी होती है, उसी से प्रादमी मरता है, कोई एकदम भूख से थोड़े मरेगा। भूख के कारण कोई ने की हु किडनी फैल्योर हो गया, इसलिए मर गया। वह भखा था उसकी किडनी फैल्योर इसलिए हुई। यह तो अंग्रेजों की स्टाइल हो गई कि वह भख से नहीं मरा है, वह बीमार होकर मरा है। भुखा प्रादमी ही बीमार होगा न, खाएगा-पीएगा तो बीमार किसलिए होगा?

SHRI K. C. LENKA: Regarding Tripura, a question has arisen that as a result of the failure of the jhum cultivation in 1991 in Tripura, the Government asked about Rs. 5 crores of additional Central assistance. Madam, after considering the demand of the State Government, we advised the Finance Department to release Rs. 3 crores under the CRF to Tripura so that they can control the drought situation there.

Regarding Tamil Nadu, the State Government has reported the expenditure up to December 9, and it has a positive balance of Rs. 7.83 crores in its hands now. The first instalment for 1992-93, about Rs. 7.31 crores, has already been released to Tamil Nadu. Madam, for your information, we have released to almost all the States the first instalment for 1992-93. If the State Governments want and need more money also, we are prepared to release the total amount of CRF assistance to them at one time

As regards Kerala, there is no request for assistance from Kerala for drought-prone areas. Kerala has now Rs. 10.23 crores of unspent balance, and on 1-4-92 the first quarterly instalment of Central assistance under the CRF has been released to Kerala.

From Orissa no memorandum has been received, and there is no information about drought there. According to the State's report, the State had, at the end of December, 1991, Rs. 19.14 crores as balance already in their hands, and the Centre has also released recently Rs. 7.44 crores for 1992-93. No information about the shortage of funds has been reported to the Central Government by the State Government.

As regards Andhra Pradesh we have not yet received any memorandum for assistance from the State Government. For the

information of the House, so far as the South-Western Monsoon is concerned, coastal Andhra Pradesh got 30 per cent, Talan-gana got minus 2 per cent and Rayalaseema got 25 per cent. So far as North-Western Monsoon is concerned, Coastal Andhra Pradesh got 23 per cent, Telengana not minus 25 per cent and Rayalaseema got 66 per cent. This is about the monsoon of Andhra Pradesh, but no reports have come to us about the drought.

Regarding Bihar there is no memorandum for Central Assistance from Bihar. The last report on sharing of expenditure was upto July 1991. They have got a balance of more than Rs. 52 crores in their hands. During 1992-93 also we have released the first instalment of Rs. 5.6 crores to Bihar. So, I don't think there is any dearth of money with the Bihar Government to tackle the situation.

Some Members have talked about, a longterm perspective plan. For the information of the House the Government of India has constituted a National Advisory Council on the International Decade for Natural Disaster Reduction. The decade was declared by the UN General Assembly. The main objective of the Advisory Council is to formulate a longterm strategy. Our Government is already seized of the task of formulating a long-term strategy, for meeting droughts, floods, cyclones and other types of natural disasters. This Council will advise the Government for future planning to tackcle the drought situation in the country.

I will look into the matter and let you know.

Already we are formulating plans for श्री शांति त्यागी: मैडम, यू० पी० के बारे में मंत्री जी ने कुछ नहीं कहा।

At the moment I have no information about

ब्राप जो कुछ यु० पी० के बारे में बोले हैं, dryland farming. During the Eighth Five-Year Plan we have given priority to dryland farming areas and have instructed

[Shri K. C. Lenka]

the State Governments to formulate their plans accordingly. Most of the Members have spoken on irrigation, wasteland development, conservation of soil and so on. Most of the Members emphasised on having a comprehensive scheme for rural development during the Eighth Five-Year Plan in order to increase the food production in the country. A comprehensive plan has been formulated and it will be executed during the course of the Eighth Five Year Plan. The Government of Uttar Pradesh has informed us that no drought conditons exist in Uttar Pradesh. So a new request has to come from the Government of Uttar Pradesh

ब्बी राम नरेश यादव : महोदया, अब हालत यु. पी. की इतनी खराब है कि कम से कम 10 जिले ऐसे हैं जहां पीने का पानी भी नहीं मिल रहा है। महिलाएं दो-दो घंटे लाइन में लगती हैं, किसी तरह थोड़ा सा पानी मिलता है तब लेकर घर जाती हैं। बिजली आती नहीं। इसलिए ग्राप एक बार फिर उत्तर प्रदेश की सरकार से रिपोर्ट मंगाइए कि क्या वस्त्-स्थिति है ग्रीर सदन को जानकारी कराइए।

भी शान्ति स्थागी : यू. पी. में वाटर लेवल गिर गया है सुखे के कारण । कल्याण सिंह नहीं बोलेंगे वह तो अपना कल्याण कर रहे हैं।

बी राम नरेश यादव : बंदेलखंड का क्षेत्र है, इधर इलाहबाद, फिरोजाबाद, ग्रागरा जिलों की सारी तहसीलें सुखे से प्रभावित हैं। वहां पीने का परनी और मवेशियों के चारे का संकट मा गया है। म्राप एक बार फिर उत्तर प्रदेश की सरकार को लिखें कि क्या वस्तुस्थिति है। 16 अप्रेल से पहले मुख्य मंत्री ने सारे जिले के अधिकारियों को निर्देश दिया कि उनको किस तरह से सुखे से प्रभावित क्षेत्रों में मुकाबला किया जाए। उसके बाद भी ग्रगर प्रदेश की सरकार केन्द्रीय सरकार को ग्रवगत नहीं कराती तो मैं ग्रापके माध्यम से माननीय मंत्री जी से याग्रह करूंगा कि उत्तर प्रदेश सरकार को हम लोगों की भावनाओं को देखते हुए एक बार

फिर लिखें और स्थिति सामने भ्राए, बहु छिपाई न जाए।

SHRI SOM PAL (Uttar Pradesh): Madam Vice-Chairman, I will raise three brief points.

- (1) The phenomenon of water-table going down in Uttar Pradesh and even in some parts of West Uttar Pradesh, I bear him (Shri Ram Naresh Yadav) out. Regarding Bundelkhand, definitely drought conditions do exist, You have got to check it.
- (2) The water-table is going down even in the vicinity of Delhi just 60 KMs from here in two blocks Binoli in Meerut district and Rajpura in Muzaffarnagar district. These have already been marked as 'GREY' blocks during a survey by the Irrigation Department. The other day I was talking to Mr. Vidya Charan Shukla, Minister of Water Resources regarding this area. He has already received reports that in these two blocks thousands of tube-wells have failed and drought conditions
- (3) There was a news item recently in all the national newspapers regarding drought conditions in Kerala. I would like the Agriculture Minister to shed some light on that area also.
- (4) Now we have established diplomatic relations with Israel. They have evolved a technology wherein the same amount of water and fertiliser can cater to three to four times the land area. The other day I asked a question in this very House about it. Would you like to have it studied and start implementing it as soon as possible?
- (5) Just now you have mentioned that a comprehensive policy has already been evolved. May I know whether you have documented it separately ? Can I have access to that document or it forms part of the Eighth Plan?

I want the Minister to reply to my points. 6.00 P.M.

डा॰ रत्नाकर पाण्डेय (उत्तर प्रदेश): महोदया, उत्तर प्रदेश की सरकार को राम मंदिर ग्रीर बाबरी मसजिद से फुरसत नहीं है . •

उपसमाध्यक्ष (श्रीमती जयन्ती नटराजन)ः श्राप कंट्रोवर्सी में मत जाइए, ड्राउट के बारे में बोलिए

डा॰ रत्नाकर पाण्डेय : इनकी सरकार का ध्यान उस कोर केन्द्रित है, जनता की समस्याक्रीं से इनको कुछ लेना देना नहीं है ।

उपसभाध्यक्ष (श्रीमती जयन्ती नटराजन) : मंत्री जी से श्राप क्या पूछता चाहते हैं।

डा० रस्नाकर पाण्डेय: महोदया, पूर्वी उत्तर प्रदेश में तीन किमश्निरियां ग्राती हैं, बनारस, गोरखपुर ग्रौर फैजाबाद। इनमें 18 जिले हैं भ्रौर विकली पापुलेटेड ऐरिया हैं। वहां के जो पहाड़ी इलाके हैं विशेष तौर से सोनभद्र ग्रीर बनारस के वहां हर वर्ष श्रन्न के श्रभाव में, सुखे के कारण लोग चक्कड़ का पत्ता खाकर जीवन यापन करते हैं। उससे कई लोग भर जाते हैं इसलिए मंत्री महोदय श्रगर वहां के समाचार पत्नों को पढ़े तो रोज यह खबर आ रही है कि लोग बुरी तरह से सुखे के प्रभाव की चपेट में आ रहे हैं भ्रौर बड़ी तेजी से ग्राने वाले हैं। इसलिए मैं इनसे ब्राग्रह करूंगा कि पूर्वी उक्षर प्रदेश की इन तीन कमिश्नरियों में श्रवनी टीम भेजें और वहां की वास्तविक स्थिति का पता करके उनकी राहत पहुंचाएं नहीं तो अने वाले दिनों में भयानक सखा होगा । उत्तर प्रदेश सरकार वहाँ की समस्या को हल करना नहीं चाहती है। उसको छिपाकर वह केन्द्रीय सरकार को गफलत में रख रही है । उसके लिए ग्राप विजिलेंस रखें ।

श्री शान्ति त्यांगी: महोदया, हमारे मेरठ जिले में चौगांव का इलाका है। वहां पर 300 फीट डीप बोरिंग होती है। सारी बोरिंग इतनी डीप है लेकिन वह सब नाकाम हो चुकी है। सरकारी टयूबवैल भी काम नहीं कर रहे हैं। पाइलेट साहब सारे पश्चिमी उत्तर प्रदेश का दौरा करके आए हैं, ये मंत्री हैं इनसे आप साक्षी ले सकते हैं। इसलिए मैं कहूंगा कि आप पश्चिमी प्रदेश को भी विचार में रखिए।

SHRI K.C. LENKA: I will ask for a report from the Uttar Pradesh Government regarding the drought situation and the ground-water status in Uttar Pradesh. As regards dry land farming schemes for improving the productivity of dry land agriculture, the Central Government have taken up and are vigorously pursuing a water-shed management approach. Also, ecological restoration of catchment and developing the land resources have been at the focus of the Centrallysponsored schemes of soil conservation in the catchments of river-valley projects {Interruptions) areas. National Water-shed Development Projects for Rain-fed Areas have been taken up and there is an ambitious scheme during the Eighth Five-Year Plan period to cover nearly 283 million hectares. In the Eighth Five-Year Plan, we are going to do that. Madam, this is how (Interruptions').

SHRI SOM PAL: How many hectares did you say? 283 million hectares?

SHRI K.C. LENKA: No, 2.83 million hectares. That is the stretch of land it will cover.

SHRI PRAMOD MAHAJAN: You did not react about the 'food for work' programme.

SHRI V. NARAYANASAMY: And about the Employment Gurantee Scheme.

SHRI K.C. LENKA: I am coming to that.

Actually, when the Prime Minister visited Madhya Pradesh, he raised this point and discussed it with the Madhya Pradesh officials there to find out the possibility of giving food to the labourers in conversion of their wages. The Prime Minister visited Madhya Pradesh on 7th April 1992.. He visited Raghunalh Nagar, Sarguja District, and Hathnipada, Jhauba District. He made the following observations, after detailed discussions with the Chief Secretary

[Shri K. C. Lenka]

and other officials of the Central and the State Government:

- 1. some of the gaps existing in the delivery system of the Public Distribution System from the time the foodgrains arrive at the FCI godowns till the time they reach the fair-price shops should be eliminated.
- 2. A part of the wages in the Rural Employment Programme should be paid in the form of foodgrains to ensure real wages for the people participating in the work programme.

Thirdly, he will depute a ream of officers including representatives of the FCI to the State to study the foodgrains delivery system and take action to improve the same. After he came back, a team of officers went to Madhya Pradesh. (Interruptions)

SHRI PRAMOD MAHAJAN: Is the Food for Work Programme applicable to the entire country or is it applicable to Madhya Pradesh

SHRI K.C. LENKA: That is in Madhya Pradesh. He has indicated that. Actually, the Food for Work programme has stopped because various State Governments found difficulty in providing food to the laboureers who are engaged in the daily work. Actually, the food was to be supplied by the FCI. The State Government has to deposit the money with the FCI. The FCI could not supply it. What happened? In some places, the Food for Work Programme was not executed properly. Some malpractices were also found there. The same problem still exists.

SHRI PRAMOD MAHAJAN: How are you trying to implement the Prime Minister's order? He has given you orders in respect of Madhya Pradesh.

SHRI K. C. DENKA: This is in respect Of limited pockets where the drought exists ard if gome quantity of foodgrains can be given as a part of wages to the labourers,]

A team of officers was sent to Madhya Pradesh to discuss this issue with them.

SHRI H. HANUMANTHAPPA: Sir. for Food for Work Programme, the FCI procures only wheat and rice. The labourers who are working in the fields do not require wheat and rice and wheat and rice supplied by the FCT is going into the market. The ordinary labourers are not using this wheat and rice. They want coarse grains like Ragi, Jowar and Bajra which they generally use. So the Karnataka Government has requested that instead of taking wheat and rice for the Food for Work Programme, they may be permitted to take Ragi, Jowar and Bajra etc. and the Government of India can reimburse the same. But that proposal has been pending for the last four years. Actually, wheat and rice goes to the market. The contractors, the engineers and the supervisors, sell away the same in the market and pay only the wages. Our labourers are not accustomed to wheat and rice. They want coarse grains. If these coarse grains are given in the form of wages, it will be useful to them. Otherwise, only the middle man is making money by selling wheat and rice in the market. Will the Minister consider this and permit the State Government to distribute corase grains as wages in place of wheat and rice under the Food for Work Programme?

SHRI K. C. LENKA: That 1 will consi der..... (Interruptions).

SHRI H. HANUMANTHAPPA: They do not want wheat and rice. They want staple food.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): He has said that he will consider it.

SHRI K. C. LENKA: As regards the visit of the Central team, most of the Members asked why the Central team is not suo motu going to the States to enquire about the scarcity and drought situation. Madam, the Central team can be considered to be sent only on the reponse' of the memorandum submitted by the State

Government. After considering the memorandum and the dimension of the situation existing in the State, we decide to which State we can send the Central team. Those States which have not submitted any memoranda, how can the Central team go there? (Interruptions).

SHRI V. NARAYANASAMY: Madam, I want a specific answer from the Minister about the Southern Grid. This can be done by connecting various rivers. This will help in solving the drought situation to a great extent. The Minister is not responding to it.

SHRI K.C. LENKA: I have said already that many valuable suggestions have been given by various members.

SHRI V. NARAYANASAMY: The Government is spending crores of rupees every year on drought. Why can't they have a concrete programme right from Orissa from where the hon. Minister comes, to Kerala?

SHRI K. C. LENKA: Many hon, Members have made valuable suggestions to improve the agriculture and irrigation system in the country. Those suggestions will be looked into. Madam, I can assure the House that we will make all efforts to control the drought and to meet the challenge. The challenge is not so great. The challenge is not out of control because in 1987 there was a drought and the Congress Government could control it and that drought existed in more than 11 States of the country. Now it is in 4 or 5 States. So that situation has not arisen which can be out of control. The Government is taking all sorts of measures to control the drought situation in the country and no stone will be left unturned to tackle the situation in the country so far as the Government of India is concerned.

Shri Arjun Singh.

STATEMENT BY MINISTER

Modifications to the National Policy on Education (NPE) 1986—contd.

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): Madam, I am very grateful to the hon. Members of the House for having taken very keen interest in the Policy document that was placed on the Table of the House and this will tesify for the fact that a large number of hon. Members not only reacted to the sepcific Policy formulations, but going even beyond that, some very valuable suggestions were made for improvement and also for tackling specific problems in the field of education. Madam, the Policy having been framed, the plan of action under the policy now will have to be attended to, to bring it up to date with the new Policy formulations. I can assure the hon. Members of this House that their valuable suggestions made with regard to improvement in the sphere of Education shall be attended to fully in the preparation of the plan of action which ultimately will again come to this House sometime in the next Session.

There are specific points raised by the hon. Members which, I think, I should now address myself to. One was about the sanctity of the entire National Policy of Education formulated in 1988 by the late Prime Minister, Shri Rajiv Gandhi. I was very distressed, Madam, to hear from an hon. Member that this Policy was a relic of .our colonial past and we have not made any departure from the Policies that were pursued during the British colonial rule. In all humility, but firmly I would like to refute this insinuation. Let us beware that after we achieved independence, eminent people in the sphere of education, persons like Dr. Sarvapalli Radhakrishnan, persons like Dr. Kothari, were given the responsibility to review and recommend changes in the policies and the programmes for education in an Independent India. I just can't imagine that anyone could even suggest that persons of such emiaence adopted the colonial past as the frasae-work for the education of a free India.